



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

Directorate General of Foreign Trade SCOMET Help Manual

Version-3.0

October 2023

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1. Introduction and Accessing DGFT Portal

This document is the help file for SCOMET in the new system. To access the new portal, navigate to <https://dgft.gov.in>

The new portal is compatible with the following browsers: Chrome 70 + / Firefox 70 + / IE 11 +

Users are advised to refer to the latest help file available under Learn > Application Manuals in the DGFT Portal.

2. Contact@DGFT

To raise a concern to DGFT the user may call the given Toll-Free Helpline number given on the DGFT Portal or raise a request using the “**Contact@DGFT**” page.

3. Registering on New Portal

To Register on Directorate General Foreign Trade (DGFT) portal you would require: a)

Internet Connection

b) Valid Email and Mobile Phone Number

Then proceed with the following steps.

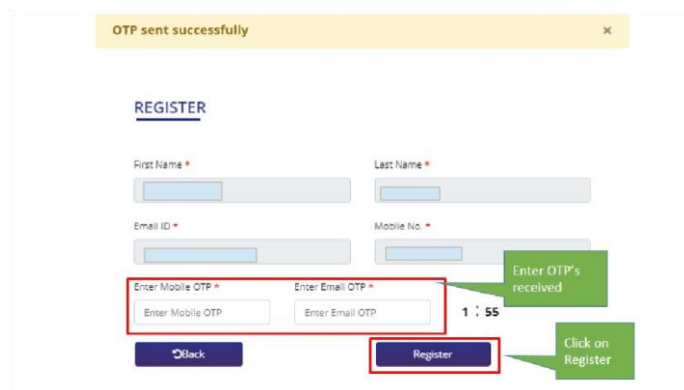
1. Visit the DGFT website and proceed with the registration process.



2. Enter the Registration Details.

- Select Register User as “**Importer/Exporter**”

3. Enter the OTPs received on email and mobile number.



4. Upon Successful validation of the OTP, you shall receive a notification containing the temporary password which you need to change upon first login.

You can change your password here. Please keep your password safe.

All fields are mandatory

Current Password*

New Password*

Confirm Password*

Password Hint:

- Password should have minimum 8 characters & maximum 12 characters
- Password should have at least one upper case(A-Z)
- Password should have at least one lower case(a-z)
- Password should have at least one number(0-9)
- Password should have at least one special character out of these acceptable characters (\$ & {} * , @ [] ^ _ { } - E) or a space
- A password may contain a space but this cannot be at the start or the end.
- Please do not use any other special characters not included on this list, (for example, ! " % or ~) and also please make sure you don't accidentally leave a space at the beginning, or end of the password.



Type the above CAPTCHA Code.

4. Forgot Password

If you have already registered and forgot the password, you may use the Forgot password feature to request for a temporary new password and then set again your password by following the below given steps.

1. Visit the DGFT website and click on Forgot Password hyperlink.



LOGIN REGISTER

User Name*:

Password*:

[Forgot Password](#)

G74YP

Type the above CAPTCHA Code. *

Login

[Create a new user](#)

3. Enter captcha code shown on the screen.
4. Click on the submit button.

FORGOT PASSWORD

User Name (Registered Email)*



Type the above CAPTCHA Code. *

Submit

[Back to Login Window?](#)

5. Click OK to proceed with the forgot password or click cancel to go back to previous screen.

FORGOT PASSWORD



Are you sure you wish to be sent a new password?

OK

Cancel

6. The system will validate the email id provided by you and send the once time password on the registered email id and mobile if email address is registered with DGFT. Registered User will be linked to an IEC to proceed with Identity Card application on Customer Portal.

5. Apply for SCOMET Exports ANF 20(a)

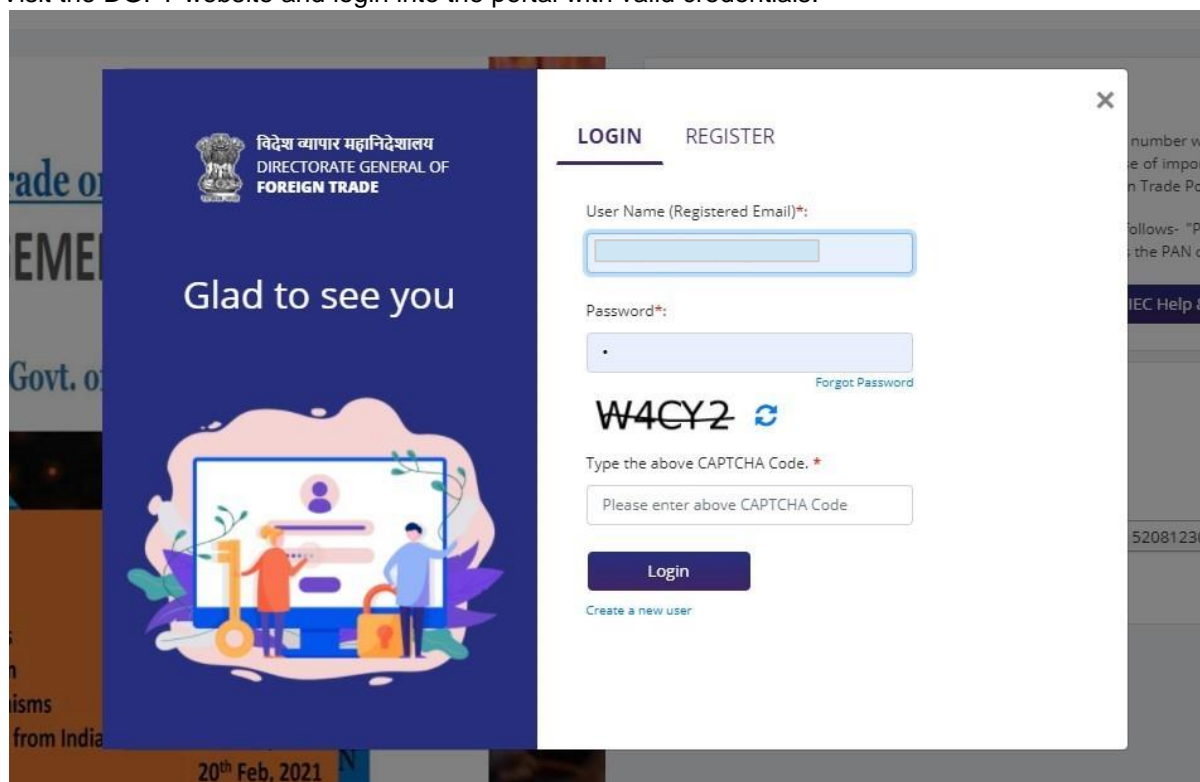
To Apply for SCOMET exports on the DGFT portal you would require:

Pre-requisites:

- a) Valid Login Credentials to DGFT Portal (After Registering on DGFT Portal).
- b) Active Firm's Bank account for entering its details in the Application and to make online payment of the application fee

Then proceed with the following steps:

1. Visit the DGFT website and login into the portal with valid credentials.



The screenshot shows the DGFT portal login interface. On the left, there is a blue banner with the DGFT logo and the text "Glad to see you". On the right, there is a white login form with the following fields and options:

- LOGIN** and **REGISTER** tabs.
- User Name (Registered Email)*:** A text input field.
- Password*:** A password input field with a "Forgot Password" link.
- CAPTCHA:** A CAPTCHA code "W4CY2" with a refresh icon.
- Type the above CAPTCHA Code. *** A text input field with the placeholder "Please enter above CAPTCHA Code".
- Login** button.
- [Create a new user](#) link.

2. Navigate to **Services > Export Management System > License for SCOMET exports > Apply for Export Authorization of SCOMET Item, Software/Technology (ANF 20(A)) > Apply for New Authorization**

The screenshot shows the SCOMET user dashboard for 'Amit's Dashboard'. The header includes the Directorate General of Foreign Trade logo and navigation menus for Home, About DGFT, Services, My Dashboard, Regulatory Updates, Learn, Indian Trade Service, and RTI. The main content area features a 'Valid IEC Status' card with '0 Value of Scrips Approved' and '341 Authorisations Issued'. A 'Frequently Accessed Links' section includes buttons for Advanced Authorisation, MEIS, IEC, EPCG, SEIS, Import Export Authorisation, and Search Norms. A 'For Your Action Notifications' section shows 'No Task Available'. A 'Services' dropdown menu is open, listing various services like DGFT Helpdesk Service, IEC Profile Management, and Advance Authorisation / DFIA. A 'Feedback' button is visible on the left side.

A banner for 'Import Export basic Training' featuring a play button icon and a background image of hands holding a document. The text reads: 'Indo EU besides others. You may choose to apply and monitor all such applications through the modules available below.' and 'Import Export basic Training'.

The 'Export Management System' section contains three cards:

- License for Restricted Exports:** Explains that items restricted under the ITC(HS) Export Policy require a license prior to exportation. Includes an 'Explore' button.
- License for SCOMET Exports:** States that SCOMET items shall be permitted only against an export authorization issued. Includes an 'Explore' button.
- Apply for RC for Export:** Explains that certain exports may require a registration certificate (RC) prior to exporting. Includes an 'Apply' button.

 A 'Feedback' button is on the left, and an 'Ask VAHEI' icon is on the right.

The 'Export Authorisation of SCOMET Items' section contains four cards:

- Apply for Export Authorisation of SCOMET Items, Software/Technology(ANF 2O(A)):** Explains that SCOMET items shall be permitted only against an export authorization issued. Includes an 'Apply' button.
- Apply for Export Authorisation of SCOMET Items, Software/Technology(ANF 2O(B)):** Explains that SCOMET items shall be permitted only against an export authorization issued. Includes an 'Apply' button.
- Site Visit for SCOMET Export:** Explains that the application for permission for a site visit process wherein the Foreign Buyer or End User wants to visit the Indian Premises of the Manufacturer type of IEC to check production processes for SCOMET Export Items can be made from here. Includes an 'Apply' button.
- Post Reporting of Issued SCOMET Exports Authorisation:** Explains that Importer / Exporter is required to Post Report usage of Issued Licenses for Export of SCOMET Items. Includes an 'Apply' button.

 A 'Feedback' button is on the left, and an 'Ask VAHEI' icon is on the right.

Export Authorisation of SCOMET Items, Software/Technology (ANF 20(A))

Apply for New Authorization

Application for the Exports Authorisation of SCOMET Items, Software/Technology (ANF 20(A)) to be submitted here.

Apply →

Apply for Amendment of Existing Authorisation

Application for amendment of approved license for the Exports Authorisation of SCOMET Items, Software/Technology (ANF 20(A)) to be submitted here.

Apply →

Apply for Revalidation of Existing Authorisation

Application for revalidation of approved license for the Exports Authorisation of SCOMET Items, Software/Technology (ANF 20(A)) to be submitted here.

Apply →

3. User will reach to Draft Applications screen. All draft applications will be displayed here.

Home / Services / Export Management System / Export of Restricted Items / Export Authorisation of SCOMET Items, Software/Technology

Apply for New Authorisation

Last Login 25-May-2021 10:49:24

Draft Application | Export Authorisation of SCOMET Items Software/Technology_ Apply for new authorisation

Show 10 entries

Select	S. No.	Application Number	Created On	Created By	Last Updated On	Last Updated By	Action
<input type="radio"/>	1	ARN00967698AM22	07/05/2021 10:33	bhawna11@gmail.com	07/05/2021 10:33	bhawna11@gmail.com	Action
<input type="radio"/>	2	0888003421N0000001972	17/12/2020 18:36	bhawna11@gmail.com	30/01/2021 19:10	bhawna11@gmail.com	Action

Showing 1 to 2 of 2 entries

Start Fresh Application | Proceed With Existing Application

4. In Draft Application Screen Click on **“Start Fresh Application”** button or click on **“Proceed with Existing Application”** Button in case user already saved a draft application.

Home / Services / Export Management System / Export of Restricted Items / Export Authorisation of SCOMET Items, Software/Technology

Apply for New Authorisation

Last Login 25-May-2021 10:49:24

Application Details | General Information | SCOMET Item Details | Shipment Details | FOREIGN BUYER/CON... | Bank Details | Producer/Man Details | Attachments | Declaration | Application Summary

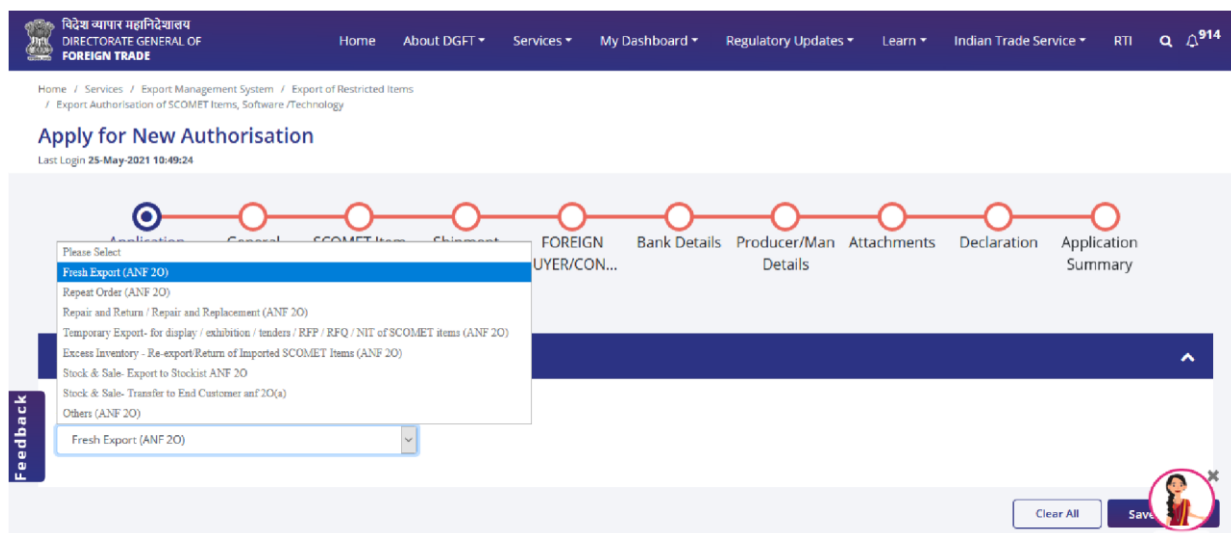
Application Type

Application Type *

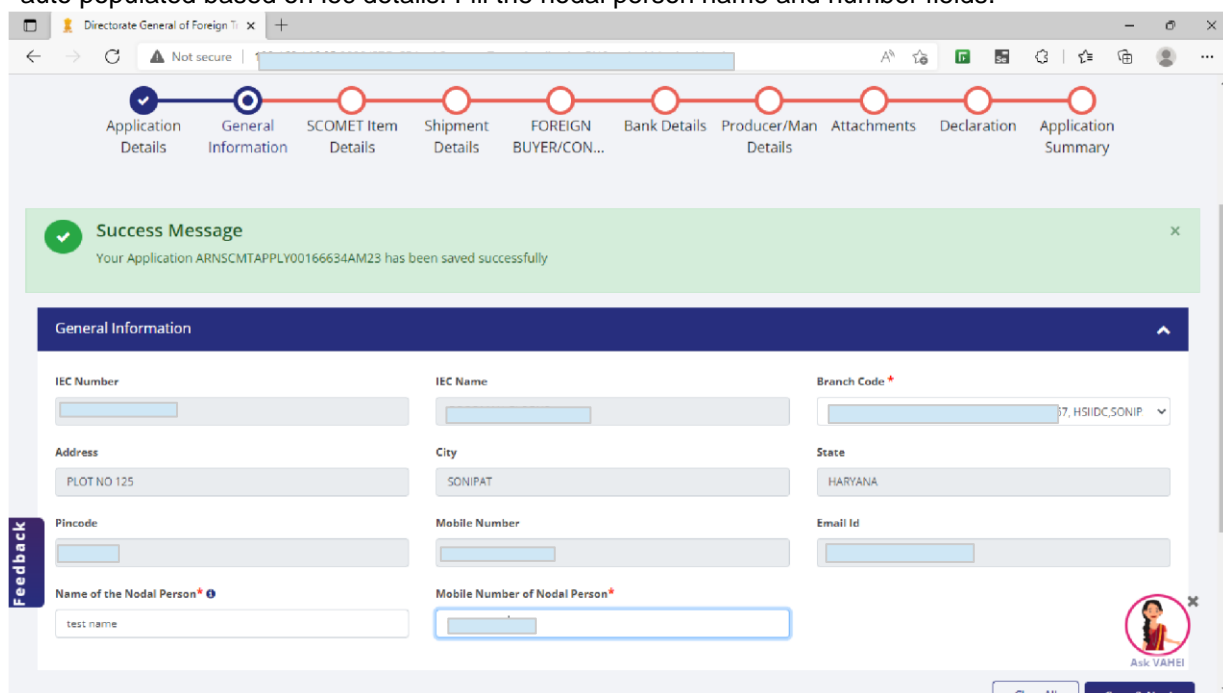
Please Select

Clear All | Save & Next

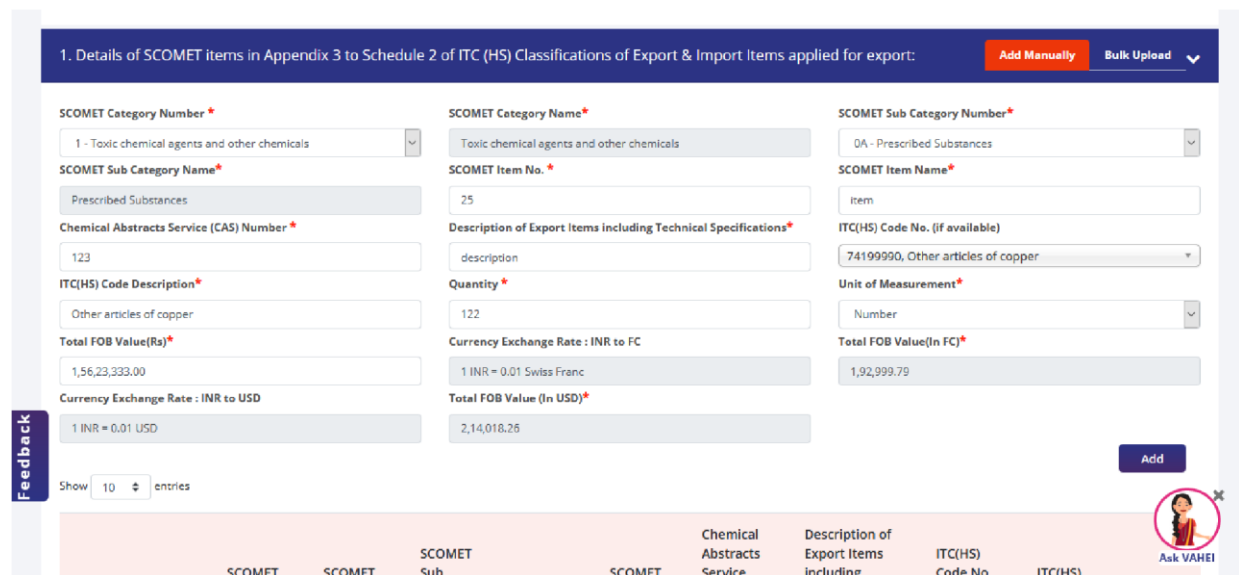
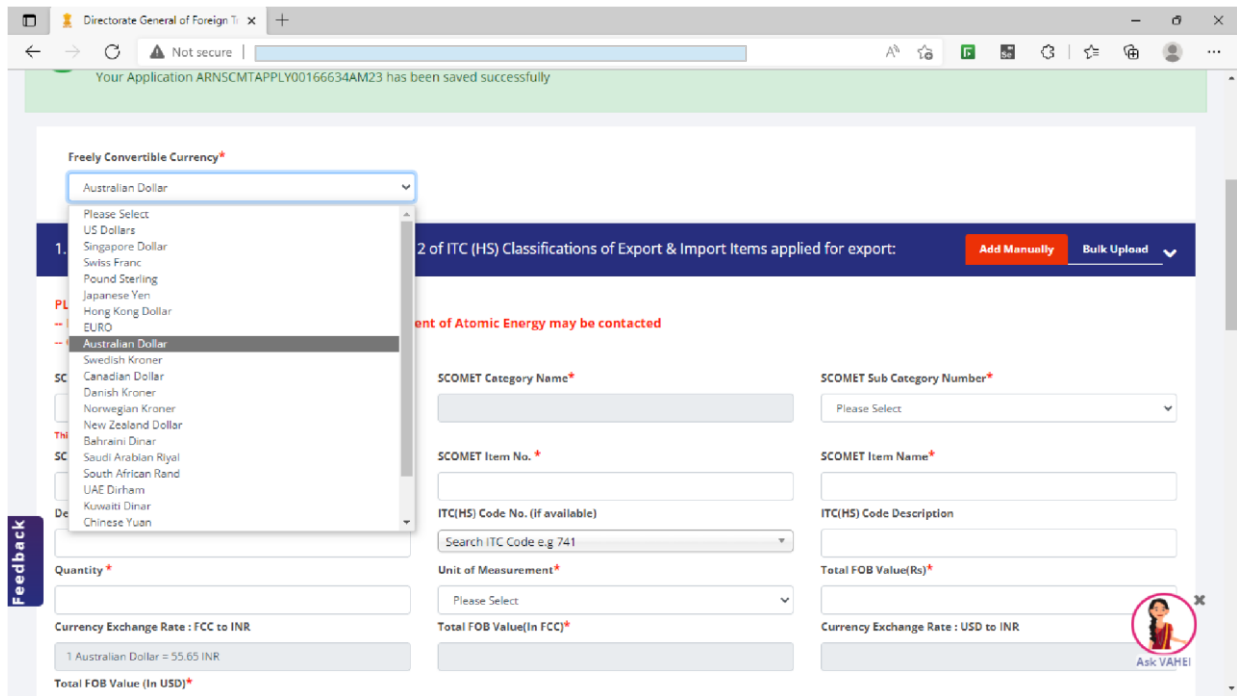
5. In application details screen, applicant should select the application type from the dropdown and click on next button.



6. In general information page, select the branch code from the drop down then all the other fields will be auto populated based on iec details. Fill the nodal person name and number fields.



7. Click on save and next button to reach SCOMET Item details page.
8. In SCOMET details page, select the Freely Convertible Currency (FCC) based on which fcc of the items added will be calculated.
9. Now you can add the 'item for export' manually or bulk upload then the items will be added to the table.
 - a. For adding the items manually, fill the Item details under the Details of SCOMET items section and click on add button



- b. Now to add the items through bulk upload. First download the sample excel, the click on bulk upload button then upload the modified excel sheet.

Details of Items for Export Add Manually Bulk Upload Download Sample Excel

ITC(HS) Code No. * ITC(HS) Code Description Specification of the restricted Items *

Quantity *

Unit of Measurement * Total FOB Value (In Rs) * Currency Exchange Rate : FCC to INR

Total FOB Value(In FCC) Currency Exchange Rate : USD to INR Total FOB Value(In USD)

[Add Export Details](#)

Sr No.	ITC(HS) Code No.	ITC(HS) Code Description	Specification of the restricted Items	Whether Milking Animal / Other than Milking Animal	Source of NP&K Fertilizer	Total Quota Alloted by Source (in MT)	Source of Quota	Total Quota Exhausted till filing of Application (in MT)	Quantity	Unit of Measurement	Total FOB Value (In Rs)	Edit/Delete
1	87141010	Saddles	ok	NA	NA		NA		145	NUMBERS (NOS)	12,56,544.00	

Protected View: This file originated from an Internet location and might be unsafe. Click for more details. [Enable Editing](#)

ITC(HS) Code No.	Description of Export Items including Technical Specifications	Whether Milking Animal / Other than Milking Animal	Source of NP&K Fertilizer	Source of Quota	Quantity	Unit of Measurement	Total FOB Value(In Rs)
10011100		Milking Animal			123	Dozen	321

Details of Items for Export Add Manually Bulk Upload Download Sample Excel

Add Attachment

Choose File to Upload *

Maximum 1 attachment of 5 MB allowed
Only xlsx,xls formats are allowed.

Sno	SCOMET category	SCOMET Category Name	SCOMET Sub Category	SCOMET Sub Category Name	SCOMET Item no.	SCOMET Item Name	Chemical Abstracts Service (CAS) Number	Description of Export Items including Technical Specifications	ITC(HS) Code No. (if available)	ITC(HS) Code Description	Edit
1	1 - Toxic chemical agents and other chemicals	Toxic chemical agents and other chemicals	0A - Prescribed Substances	Prescribed Substances	12	item	123	specification	54074113. Nylon tafetta	Nylon tafetta	

Quantity 756

Unit of Measurement Number

Total FOB Value (Rs) 7,85,99,966.00

Currency Exchange Rate : INR to FC 1 INR = 0.01 New Zealand Dollar

Total FOB Value(In FC) 0.137

Currency Exchange Rate : INR to USD 1 INR = 0.01 USD

Total FOB Value(In USD \$) 0.096

Showing 1 to 1 of 1 entries

Grand Total Quantity	Grand Total FOB Value (In USD)	Grand Total FOB Value (Rs)
756	0.09	7,85,99,966.00

Feedback

Previous Ask VAHEI

10. Now under the ‘details of exports of SCOMET items in the preceding 3 licensing years.’ Section table, details will be auto populated.

2. Details of exports of SCOMET items in the preceding 3 licensing years. (Details of the export last made, if no export was made during the preceding licensing year) ^

Show entries

Sno.	Export License Number	Date of Issue of License	File Number	Country to which item to be exported	Port of Discharge	Port of Load	SCOMET Category	SCOMET Category Name	SCOMET Item No.	SCOMET Item Name	Description of Export Items including Technical Specifications
No data available in table											

Showing 0 to 0 of 0 entries

Previous Next

Clear All Save & Next

11. Now click on save and next button to reach shipment details page.

Success Message
Your Application ARNSCMTAPPLY00166634AM23 has been saved successfully

3.Shipment Details

Shipment way *
Ship
Please Select Post or Courier
Ship
Airline
Electronic
Personal Baggage
By Road

Port of Loading/shipment *
INBLR4-ACC BANGALORE BENGALURU INTERNATIONAL (AIRPORT-EDI)

Port of Discharge *
test port

Country to which item to be exported *
AMERICAN SAMOA

4.Purpose of Export

Purpose of Export *
Please Select

Purpose of Export Description (including clarifications, if any) *

Feedback

Clear All Save Ask VAHEI

ABOUT US
DGFT Organization Structure

SERVICES
IFC

REGULATORY
Foreign Trade Statement

LEARN
Amendment Help & FAQs

CONTACT US
Directorate General of Foreign Trade (Headquarters)

12. Enter the shipment details and select the purpose of the export from the dropdown values, then click on save and next button to reach foreign buyer details page.

13. In foreign buyer/ consignee details page, fill the details of foreign buyer, the consignee details, ultimate consignee details, end user details and other party details.

Note: add the mobile number with country code and also add the export order number and date of export order.

Apply for New Authorisation

Last Login 25-May-2021 10:49:24

14. Now click on save and next button to reach bank details page.

15. In bank details page, enter all the details.

16. Click on save and next button to reach 'Details of Producer/Manufacturer of the item to be exported' page
17. in Details of Producer/Manufacturer of the item to be exported page select whether the item is manufactured in India or imported.
18. Then click on save and next page to reach attachment screen.

Application Details | General Information | SCOMET Item Details | Shipment Details | FOREIGN BUYER/CON... | Bank Details | **Producer/Man Details** | Attachments | Declaration | Application Summary

Details of Producer/Manufacturer of the item to be exported

Whether the item is manufactured in India or Imported *

Imported India

Name * Address * City *

Pin Code * State * Country *

[Clear All](#) [Save & Next](#)

19. In 'attachment' page attach all the required documents with remarks Note: user can attach maximum of 5 attachments of same type.

Application Details | General Information | SCOMET Item Details | Shipment Details | FOREIGN BUYER/CON... | Bank Details | Producer/Man Details | **Attachments** | Declaration | Application Summary

Attachment

Attachment Type Remark

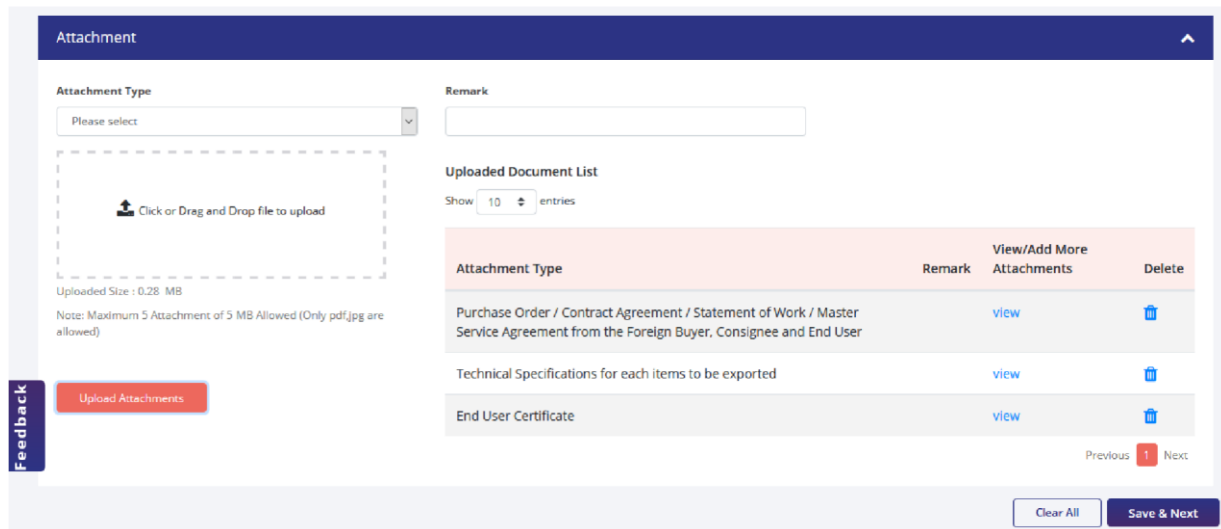
Uploaded Document List

Show entries

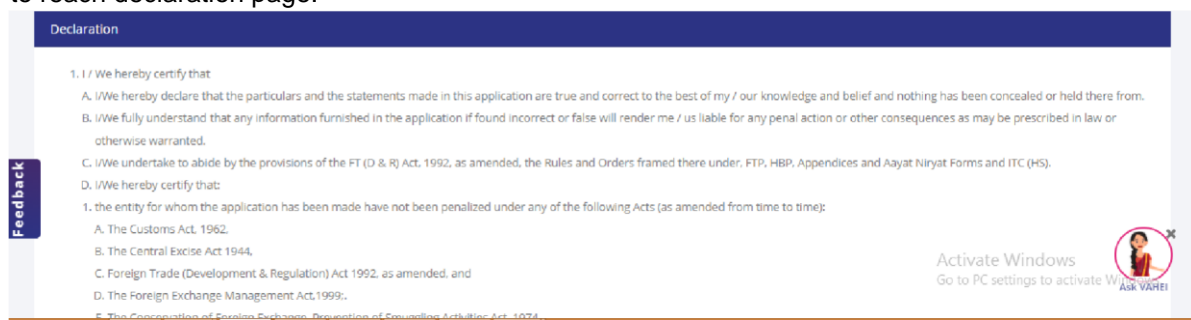
Attachment Type	Remark	View/Add More Attachments	Delete
No data available in table			

Uploaded Size : 0.00 MB
Note: Maximum 5 Attachment of 5 MB Allowed (Only pdf,jpg are allowed)

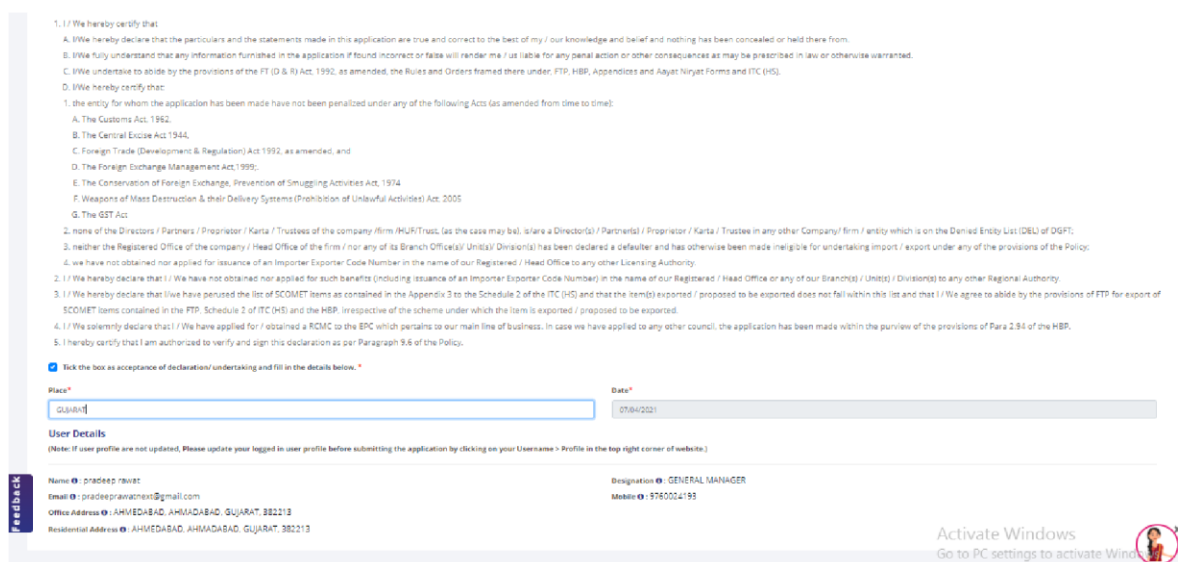
[Upload Attachments](#) [Previous](#) [Next](#)



20. After uploading the documents by clicking the upload attachment button, click on save and next button to reach declaration page.



21. On declaration screen, user will select terms and conditions check box to accept it. User can update “Place” field if required and then click on “Save and Next” button.



22. Details entered by the user will be Saved, Draft of the application will be created, and user will reach to Application Summary screen.

Apply for New Authorisation

Last Login 25-May-2021 10:49:24

The screenshot shows a progress bar with 10 steps: Application Details, General Information, SCOMET Item Details, Shipment Details, FOREIGN BUYER/CON..., Bank Details, Producer/Man Details, Attachments, Declaration, and Application Summary. The 'Application Summary' step is currently active. Below the progress bar, there is a 'Print Summary' button. The 'Application Details' section shows 'Application Type' as 'Fresh Export (ANF 20)'. The 'General Information' section contains fields for IEC Number, Name (ARVIND LIMITED), Branch Code, Branch Address (NARODA ROAD), City, and State.

23. Click on the print button present in the summary page to print the application summary.

The screenshot shows a printed version of the application summary titled '(Export Authorisation of SCOMET Items Software/Technology)'. It contains three main sections: 'Application Details' (Application Type: Fresh Export (ANF 20)), 'General Information' (a table with fields: IEC Number, Name, Branch Code, Branch Address, City, State, EmailAddress, Mobile Number, PinCode), and 'SCOMET Item DETAILS' (Foreign Currency: New Zealand Dollar).

24. In the application summary screen, click on proceed with sign and then payment to make payment for the application.

The screenshot shows the application fee payment screen. It contains a declaration text: '6. we have complied with the conditions of all previous licences / authorisations issued to us for export of SCOMET items and wherever required have duly intimated the o/o DGFT, New Delhi along with documentary evidence regarding receipt of the items of export by the end-user within the stipulated time. 7. I / We undertake to abide by the provisions of the FT (D & R) Act, 1992, as amended, the Rules and Orders framed there under, FTP, HBP and ITC (HS) and submit all requisite documents to the o/o DGFT (SCOMET Section), failing which I/We shall be liable to action under FT (D & R) Act, 1992 as amended or rules and orders made there under, and the Customs Act, 1962. 8. I hereby certify that I am authorised to verify and sign this declaration as per Paragraph 9.6 of the Policy.' Below the text is a checked box: 'You have ticked the box as acceptance of declaration/ undertaking details.' There are input fields for Place (UTTAR PRADESH), Date (25/05/2021), Name, Designation (Importer/Exporter in own company), Email, Mobile, Office Address, and Residential Address. A 'back' button is on the left and a 'Payment For SCOMET Export Authorisation' button is on the right.

25. On the application fee payment screen user can verify the fee details and click on "Submit" button to make the payment against application.

Payment Details

! Payments made from corporate accounts require additional approval from Bank portal. It may take 1 - 7 days to reflect in the system based on when approval is given from the checker account.

Applicant Name: Suman saini | Applicant Email: | Applicant Address: |

Application Type: Restricted Export | Service Type: Export Authorisation of SCOMET Items Software/Technology_Apply | Application Number: |

Service Description	Fees Amount (INR)
Export Authorisation of SCOMET Items Software/Technology_Apply for new authorisation	1000.0

Have you already paid in Miscellaneous Payment System (eMPS) / Legacy Draft Application? Yes No

Submit

26. After Successful Payment, the user will be redirected to the DGFT Website and the receipt shall be displayed, the user can also download/print the receipt.

विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF FOREIGN TRADE
DGFT, Udyog Bhawan, New Delhi

E-PAYMENT RECEIPT

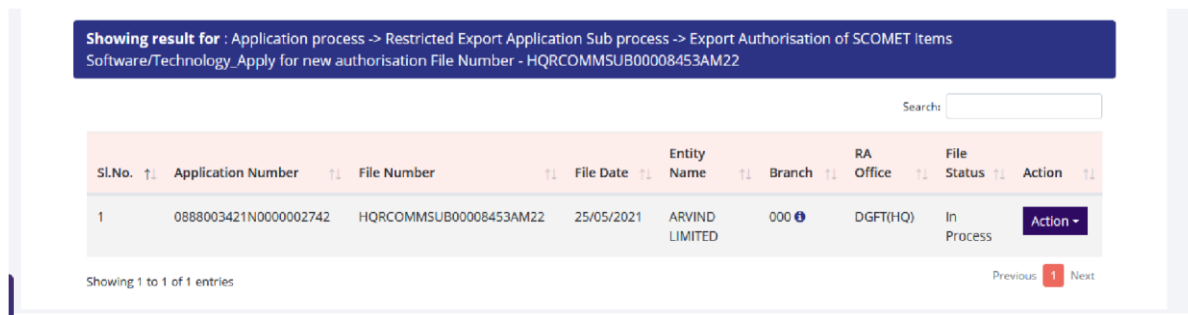
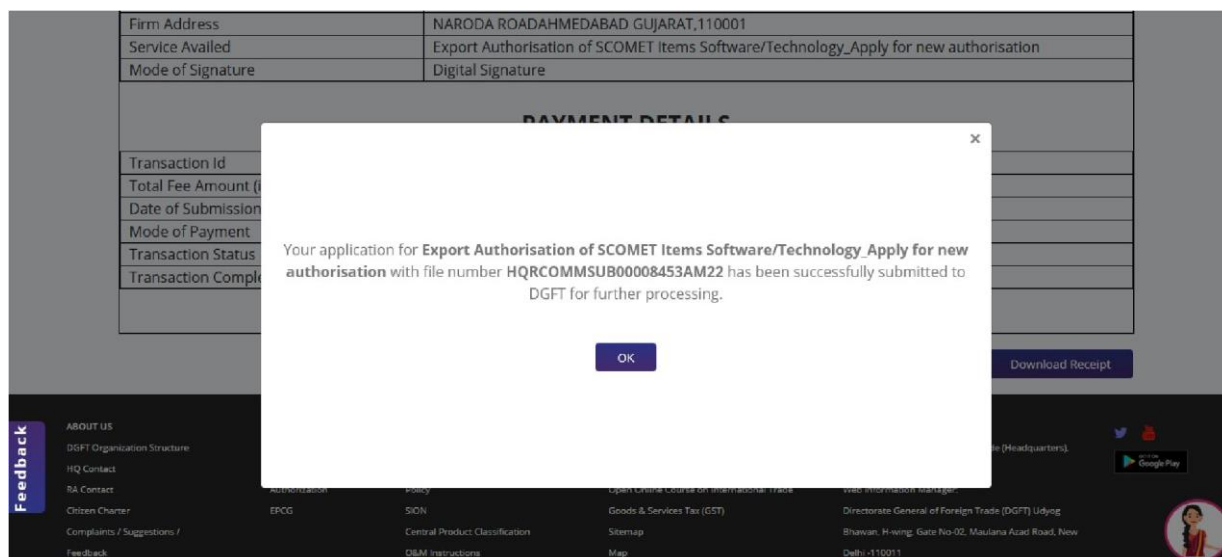
IEC	
File Number	HQRCOMMSUB00008453AM22
Date of Submission	2021-05-25 11:54:30
IP Address	13.235.195.131
Firm Name	
Firm Address	
Service Availed	Export Authorisation of SCOMET Items Software/Technology_Apply for new authorisation
Mode of Signature	Digital Signature

PAYMENT DETAILS

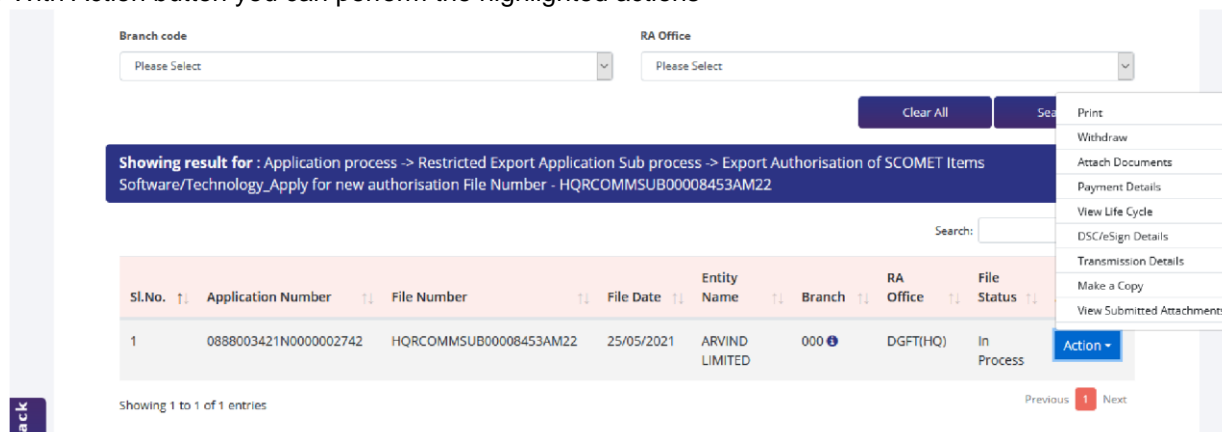
Transaction Id	3214
Total Fee Amount (in INR)	1000.00
Date of Submission	2021-05-25 11:54:30
Mode of Payment	ONLINE

Ask V.

27. The user shall receive the identity card application submission message with File number on the screen. User will also receive email/SMS for file submission. If User clicks on OK button on E-payment receipt, user will be redirected to Submitted applications via My Dashboard



28. With Action button you can perform the highlighted actions



6. Apply for Amendment of SCOMET ANF 20(a)

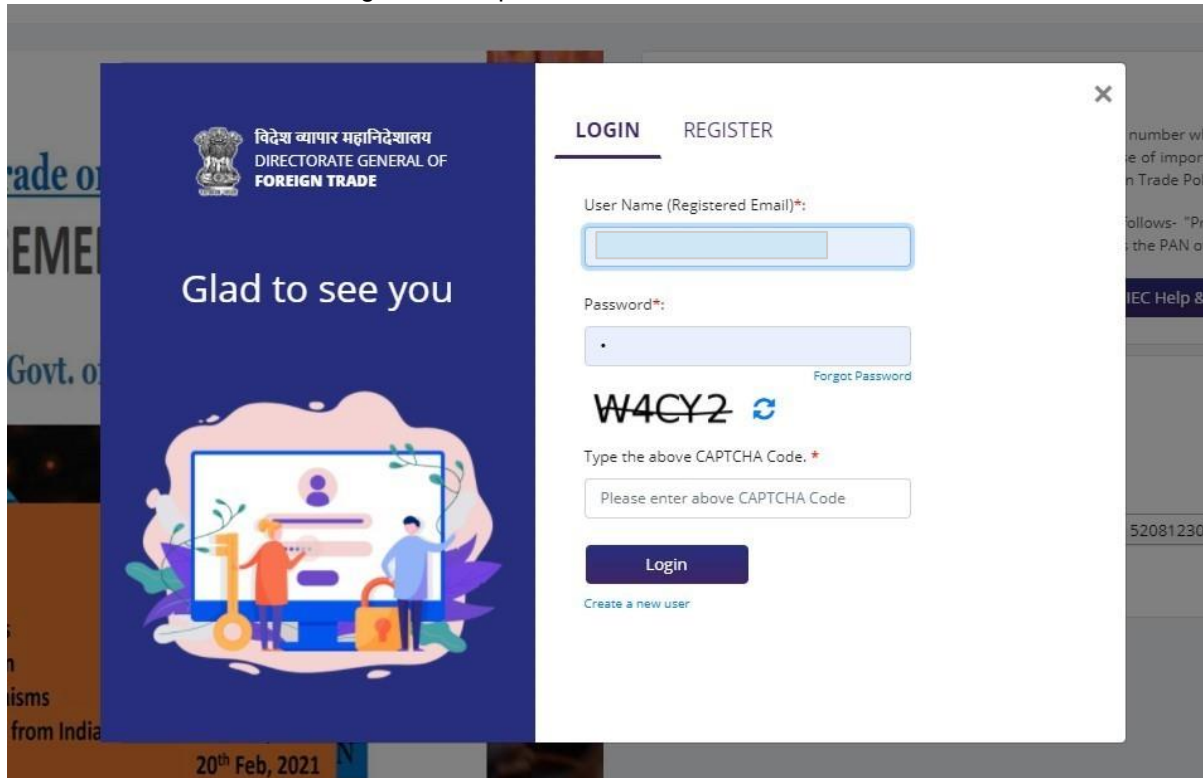
To Amend the SCOMET exports on the DGFT portal you would require:

Pre-requisites:

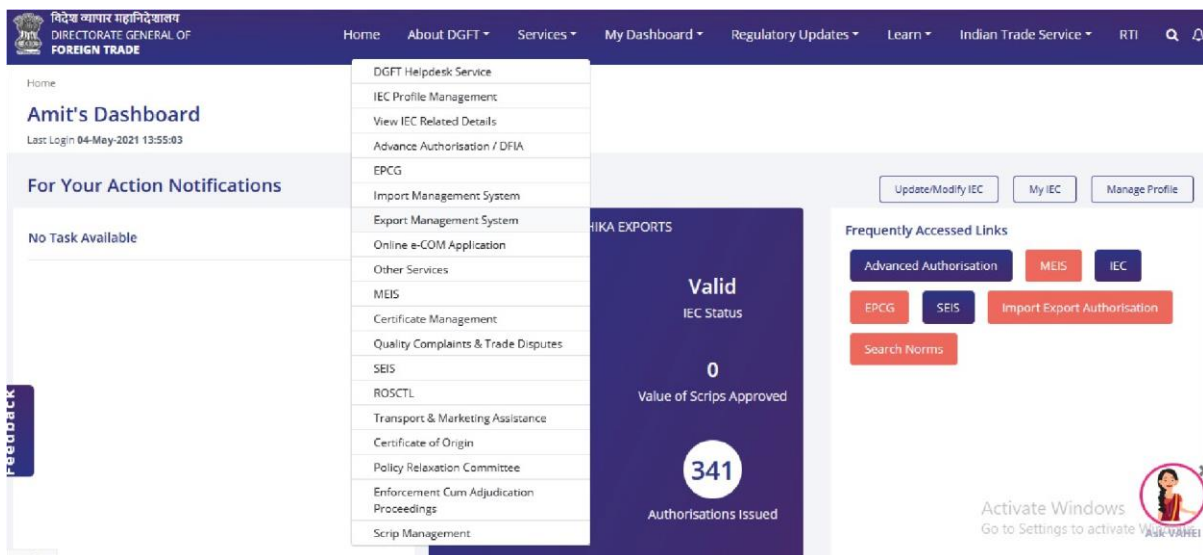
- a) Valid Login Credentials to DGFT Portal (After Registering on DGFT Portal).
- b) Active Firm’s Bank account for entering its details in the Application and to make online payment of the application fee
- c) Approved and issued SCOMET export

Then proceed with the following steps:


1. Visit the DGFT website and login into the portal with valid credentials.



2. Navigate to **Services > Export Management System > License for SCOMET exports > Apply for Export Authorization of SCOMET Item, Software/Technology (ANF 20(A)) > Apply for Amendment**



Indo EU besides others. You may choose to apply and monitor all such applications through the modules available below.



Import Export basic Training

Export Management System

License for Restricted Exports

Items which are Restricted under the ITC(HS) Export Policy requires a licence prior to the importation. Application for consideration of a licence by the Export Cell at DGFT submitted here. May refer to the Regulatory Updates > ITC/HS based Export Policy for policy details.

[Explore](#)

License for SCOMET Exports


As per the extant policy, Export of Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) items shall be permitted only against an export authorisation issued. Application for consideration of a licence by the SCOMET Cell at DGFT submitted here.

[Explore](#)

Apply for RC for Export

Certain exports may require a registration certificate(RC) prior to exporting. For e.g. export of items with regard to USA's unilateral export crime control items and regional security items requires a license. A request for RC may please be submitted here.

[Apply](#)



Ask VAHEI

Export Authorisation of SCOMET Items

Apply for Export Authorisation of SCOMET Items, Software/Technology(ANF 20(A))

As per the extant policy, Export of Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) items shall be permitted only against an export authorisation issued. Application for consideration of a licence by the SCOMET Cell at DGFT submitted here.

[Apply](#)

Apply for Export Authorisation of SCOMET Items, Software/Technology(ANF 20(B))

As per the extant policy, Export of Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) items shall be permitted only against an export authorisation issued. Application for consideration of a licence by the SCOMET Cell at DGFT submitted here.

[Apply](#)

Site Visit for SCOMET Export

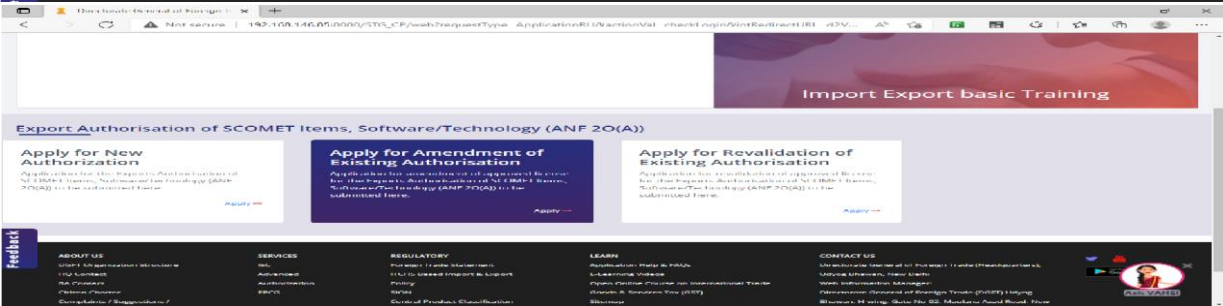
The application for permission for Site Visit process wherein the Foreign Buyer or End User wants to visit the Indian Premises of the Manufacturer type of IEC to check production processes for SCOMET Export Items can be made from here.

[Apply](#)

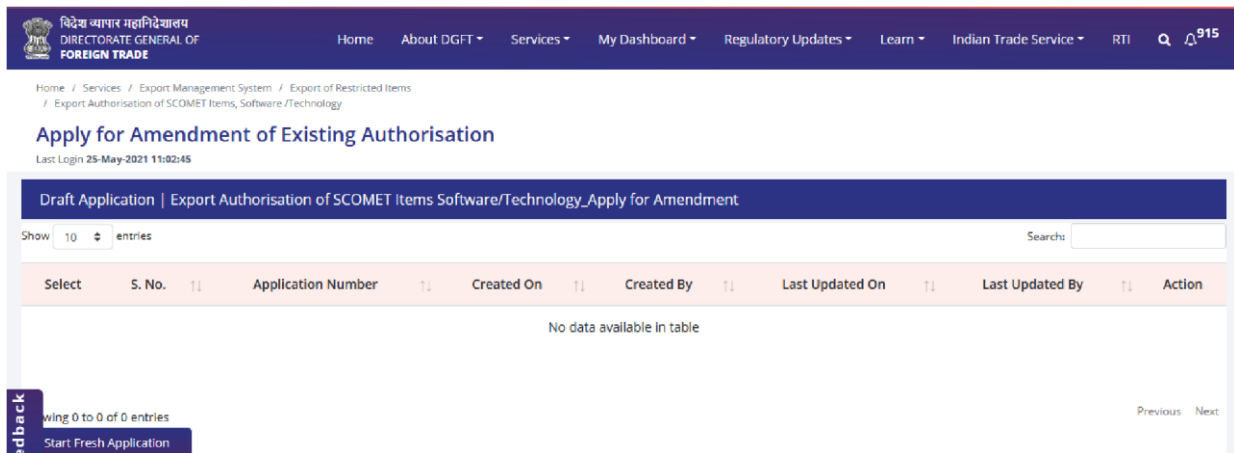
Post Reporting of Issued SCOMET Exports Authorisation

Importer / Exporter is required to Post Report usage of Issued Licenses for Export of SCOMET Items. The details for the same can be submitted here.

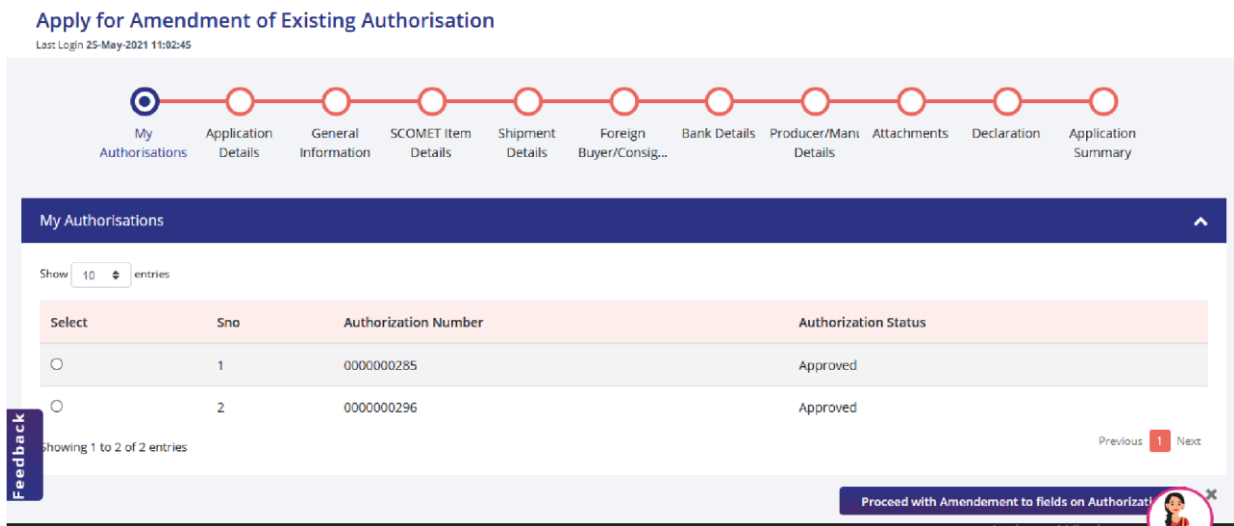
[Apply](#)



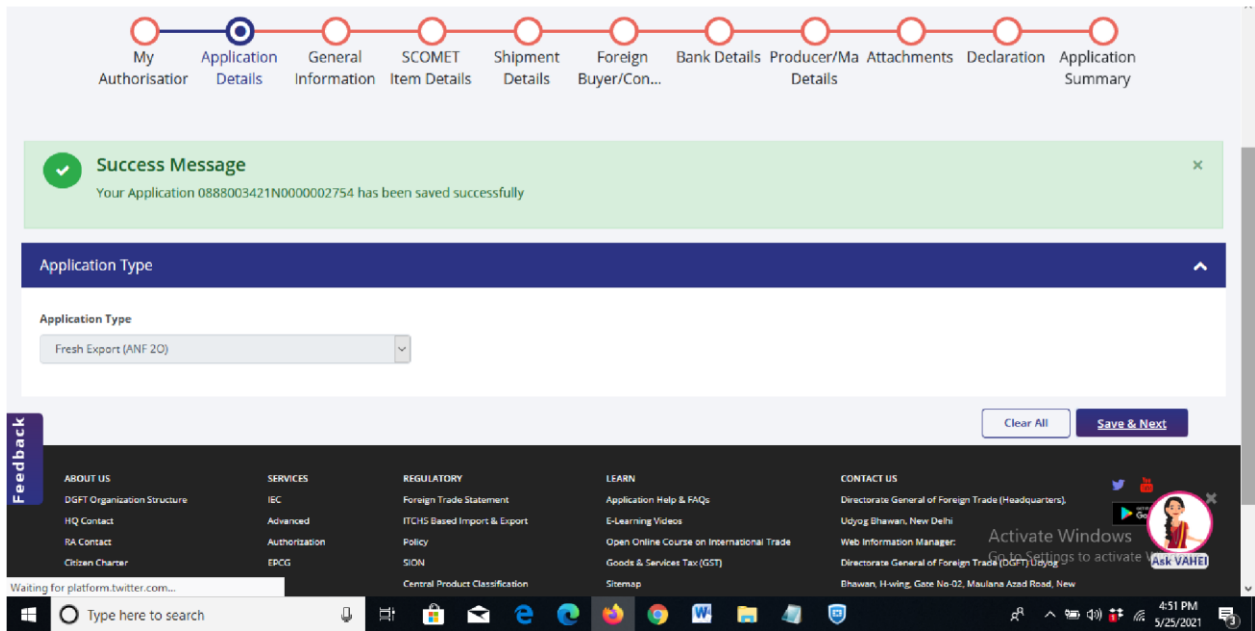
3. User will reach to Draft Applications screen. All draft applications will be displayed here.



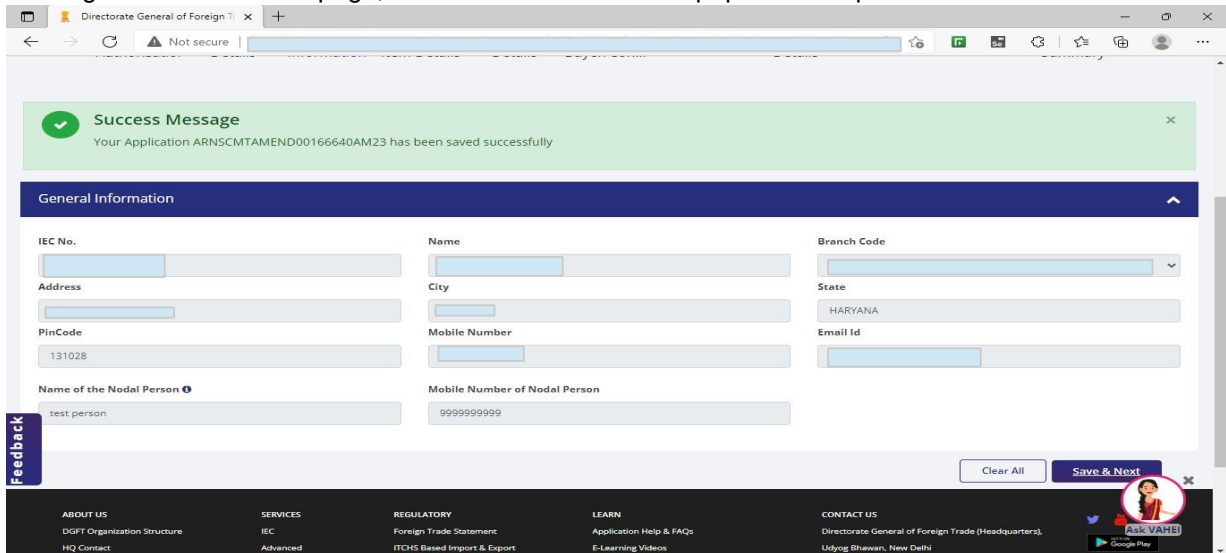
- In Draft Application Screen Click on **“Start Fresh Application”** button or click on **“Proceed with Existing Application”** Button in case user already saved a draft application.
- In my authorization screen, select the authorization and click on save and next button.



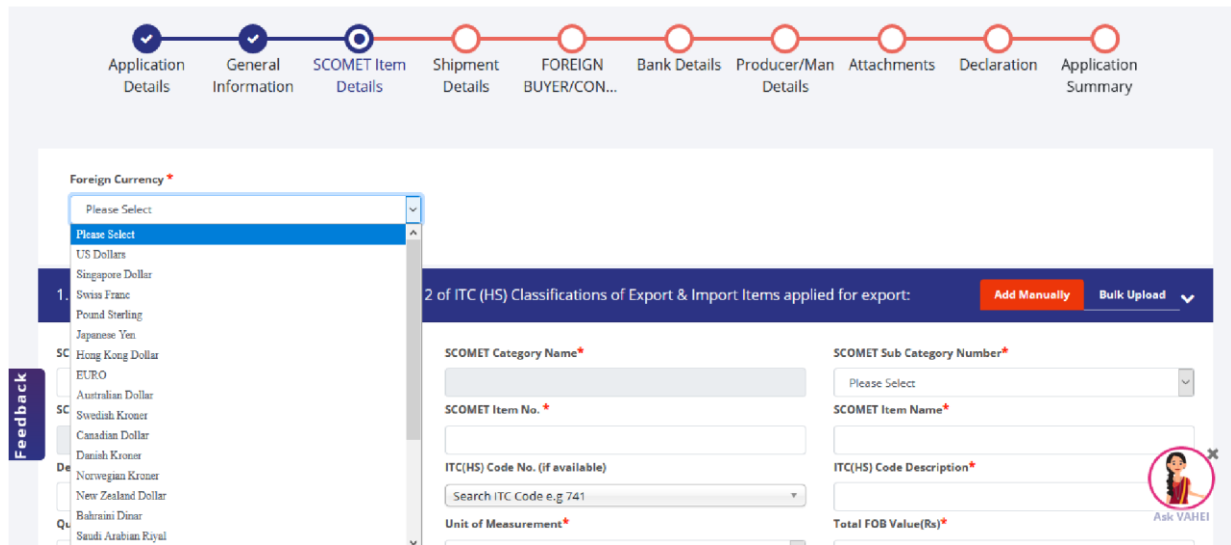
- In the application details screen, the application type will be auto populated and click on the next button.



7. In the general information page, all the details will be auto populated as per the issued authorization.

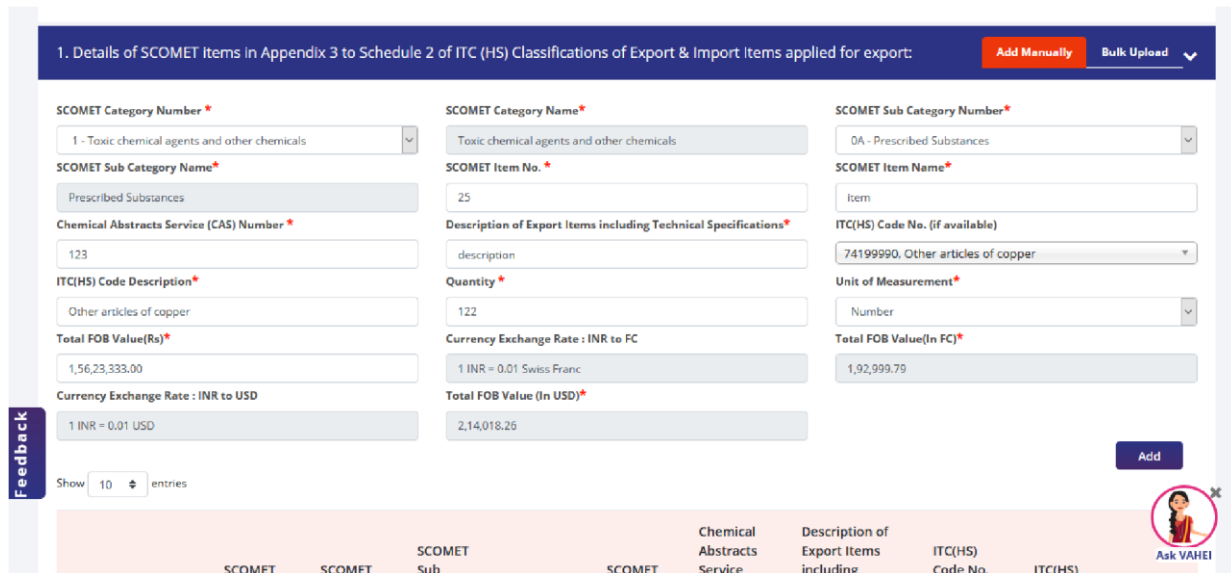


- 8. Click on save and next button to reach SCOMET Item details page.
- 9. In SCOMET details page, select the Freely Convertible Currency (FCC) based on which fcc of the items added will be calculated.



10. Now you can add the 'item for export' manually or bulk upload then the items will be added to the table.

a. For adding the items manually, fill the Item details under the Details of SCOMET items section and click on add button



b. Now to add the items through bulk upload. First download the sample excel, the click on bulk upload button then upload the modified excel sheet.

Details of Items for Export Add Manually Bulk Upload Download Sample Excel

ITC(HS) Code No. * ITC(HS) Code Description Specification of the restricted Items *

Quantity *

Unit of Measurement * Total FOB Value (In Rs) * Currency Exchange Rate : FCC to INR

Total FOB Value(In FCC) Currency Exchange Rate : USD to INR Total FOB Value(In USD)

[Add Export Details](#)

Sr No.	ITC(HS) Code No.	ITC(HS) Code Description	Specification of the restricted Items	Whether Milking Animal / Other than Milking Animal	Source of NP&K Fertilizer	Total Quota Alloted by Source (in MT)	Source of Quota	Total Quota Exhausted till filing of Application (in MT)	Quantity	Unit of Measurement	Total FOB Value (In Rs)	Edit/Delete
1	87141010	Saddles	ok	NA	NA		NA		145	NUMBERS (NOS)	12,56,544.00	

Protected View: This file originated from an Internet location and might be unsafe. Click for more details. [Enable Editing](#)

ITC(HS) Code No.	Description of Export Items including Technical Specifications	Whether Milking Animal / Other than Milking Animal	Source of NP&K Fertilizer	Source of Quota	Quantity	Unit of Measurement	Total FOB Value(In Rs)
10011100		Milking Animal			123	Dozen	321

Details of Items for Export Add Manually Bulk Upload Download Sample Excel

Add Attachment

Choose File to Upload *

Maximum 1 attachment of 5 MB allowed
Only xlsx,xls formats are allowed.

Sno	SCOMET category	SCOMET Category Name	SCOMET Sub Category	SCOMET Sub Category Name	SCOMET Item no.	SCOMET Item Name	Chemical Abstracts Service (CAS) Number	Description of Export Items including Technical Specifications	ITC(HS) Code No. (if available)	ITC(HS) Code Description	Edit
1	1 - Toxic chemical agents and other chemicals	Toxic chemical agents and other chemicals	0A - Prescribed Substances	Prescribed Substances	12	item	123	specification	54074113. Nylon tafetta	Nylon tafetta	

Quantity 756

Unit of Measurement Number

Total FOB Value (Rs) 7,85,99,966.00

Currency Exchange Rate : INR to FC 1 INR = 0.01 New Zealand Dollar

Total FOB Value(In FC) 0.137

Currency Exchange Rate : INR to USD 1 INR = 0.01 USD

Total FOB Value(In USD \$) 0.096

Showing 1 to 1 of 1 entries

Grand Total Quantity	Grand Total FOB Value (In USD)	Grand Total FOB Value (Rs)
756	0.09	7,85,99,966.00

Feedback

Previous

Ask VAHEI

11. Now under the ‘details of exports of SCOMET items in the preceding 3 licencing years.’ Section table, details will be auto populated.

Apply for New Authorisation

Last Login 25-May-2021 10:49:24

Application Details | General Information | SCOMET Item Details | Shipment Details | FOREIGN BUYER/CON... | Bank Details | Producer/Man Details | Attachments | Declaration | Application Summary

5.Foreign Buyer Details

Name *

Address *

City *

State *

Country *

Pin Code *

Mobile No.(with country code) *

Email Id *

Export Order No. *

Fax No.(with country and state code) *

Date of Export Order *

6.Consignee Details

Feedback

Ask VAHEI

12. Now click on save and next button to reach shipment details page.

13. Enter the shipment details and select the purpose of the export from the dropdown values, then click on save and next button to reach foreign buyer details page.

Shipment Details

Shipment way *

Port of Loading/shipment *

Port of Discharge *

Ultimate Destination Country

Country to which item to be exported *

4.Purpose of Export

Purpose of Export *

Purpose of Export Description (including clarifications, if any) *

Feedback

Clear All | Save & Next

14. In foreign buyer/ consignee details page, fill the details of foreign buyer, the consignee details, ultimate consignee details, end user details and other party details.

Note: add the mobile number with country code and also add the export order number and date of export order.

Apply for New Authorisation

Last Login 25-May-2021 10:49:24

Application Details General Information SCOMET Item Details Shipment Details **FOREIGN BUYER/CON...** Bank Details Producer/Man Details Attachments Declaration Application Summary

5.Foreign Buyer Details

Name * Address * City *

name address pune

State * Country * Pin Code *

maharashtra INDIA 411011

Mobile No.(with country code) * Email Id * Export Order No. *

+910123456789 i@l.com 1

Fax No.(with country and state code) * Date of Export Order *

+13235551234 31/05/2021

6.Consignee Details

Ask VAIHL

- Now click on save and next button to reach bank details page.
- In bank details page, update the details if required

In Destination Country

Name of the Bank * Address * City *

bank address city

State * Country * Pin Code *

state INDIA 411011

SWIFT Code * IBANK *

122 bank

In India

Name of the Bank * Address * City *

bank address city

Pin Code * State * IFSC CODE *

411011 MAHARASHTRA SBIN0999999

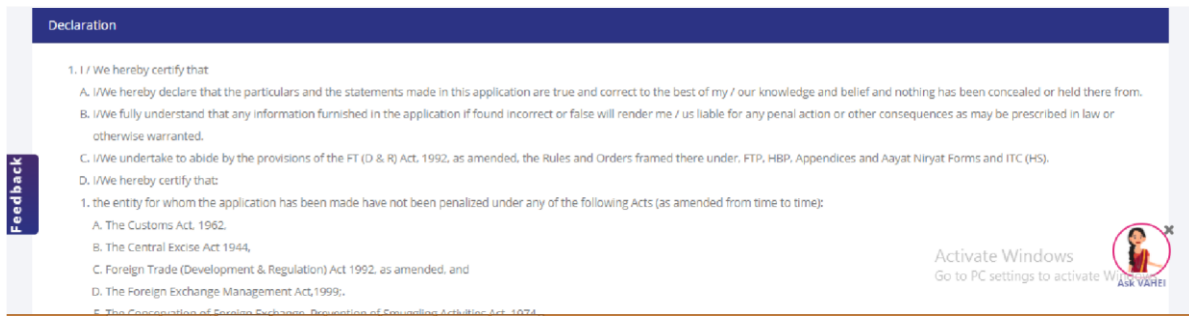
Clear All Save & Next

- Click on save and next button to reach 'Details of Producer/Manufacturer of the item to be exported' page
- Fill the Details of Producer/Manufacturer of the item to be exported page.

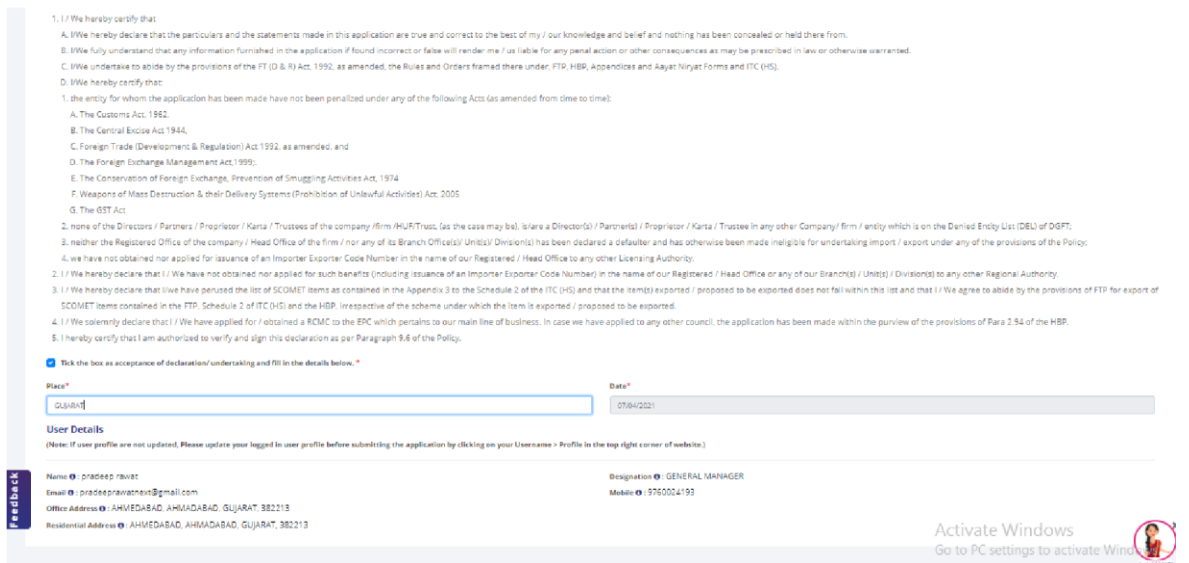
19. Then click on save and next page to reach attachment screen.

20. In 'attachment' page attach all the required documents with remarks.

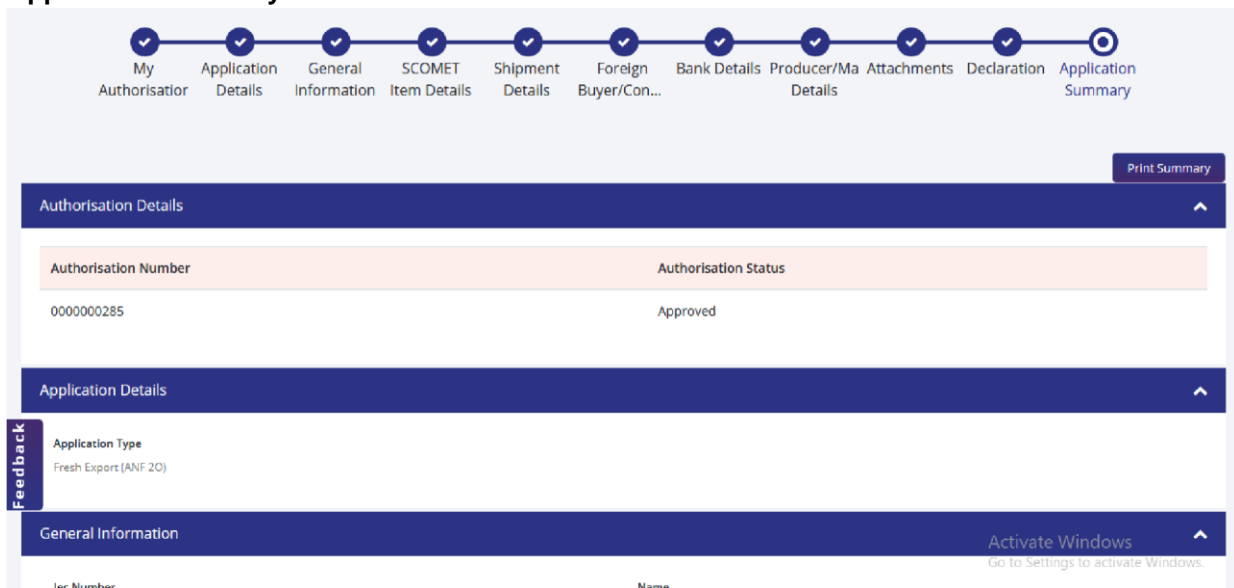
21. After uploading the documents by clicking upload attachment button, click on save and next button to reach declaration page.



22. On declaration screen, user will select terms and conditions check box to accept it. User can update “Place” field if required and then click on “Save and Next” button.



23. Details entered by the user will be Saved, Draft of the application will be created, and user will reach to **Application Summary** screen.



24. Click on print button present in the summary page to print the application summary.

(Export Authorisation of SCOMET Items Software/Technology)

Authorisation Details					
Sl.No.	Authorisation Number		Authorisation Status		
1	000000285		Approved		
Application Details					
Application Type			Fresh Export (ANF 20)		
General Information					
IEC Number		Name		Branch Code	
Branch Address		City	AHMEDABAD GUJARAT	State	DELHI
Email Address	sandeepkalia513@o	Mobile Number	959041967	Pin Code	110004

25. In the application summary screen, click on proceed with sign and then payment to make payment for the application.

documents to the o/o DGFT (SCOMET Section), falling which I/We shall be liable to action under FT (D & R) Act, 1992 as amended or rules and orders made there under, and the Customs Act, 1962.

8. I hereby certify that I am authorised to verify and sign this declaration as per Paragraph 9.6 of the Policy.

You have ticked the box as acceptance of declaration/ undertaking details.

Place : UTTAR PRADESH Date : 25/05/2021

Name : Suman saini Designation : Importer/Exporter in own company Email : Mobile :

Office Address :

Residential Address :

[Payment](#)

26. On application fee payment screen user can verify the fee details and click on “Submit” button to make the payment against application.

! Payments made from corporate accounts require additional approval from Bank portal. It may take 1 - 7 days to reflect in the system based on when approval is given from the checker account.

Applicant Name: Suman saini **Applicant Email:** **Applicant Address:**

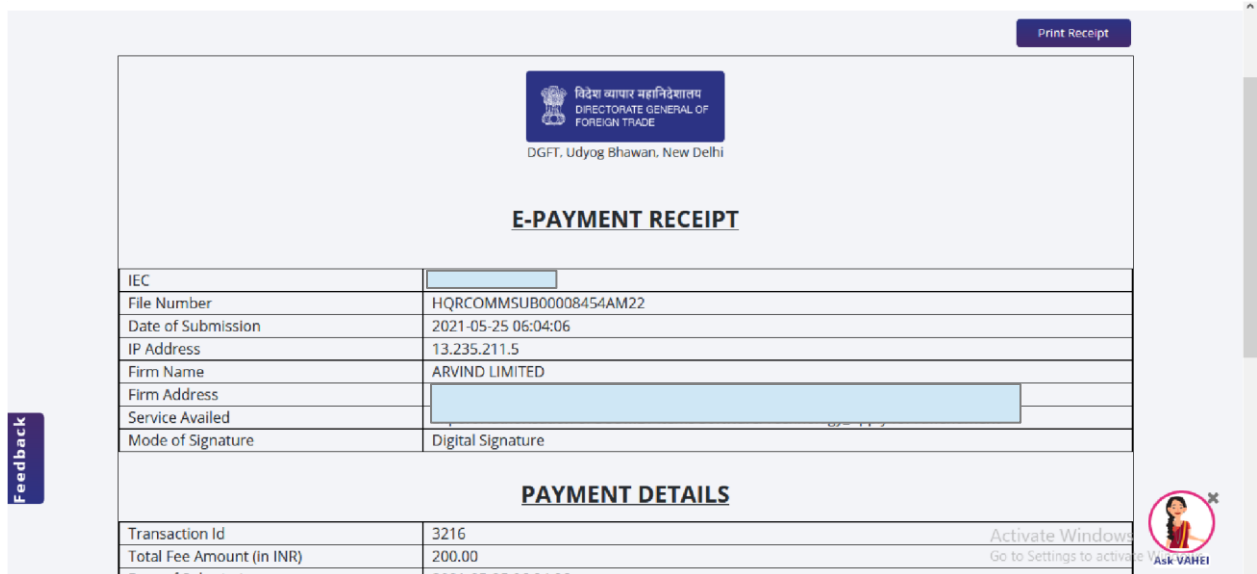
Application Type: Restricted Export **Service Type:** Export Authorisation of SCOMET Items Software/Technology_Apply **Application Number:** 0888003421N0000002754

Service Description	Fees Amount (INR)
Export Authorisation of SCOMET Items Software/Technology_Apply for Amendment	200.0

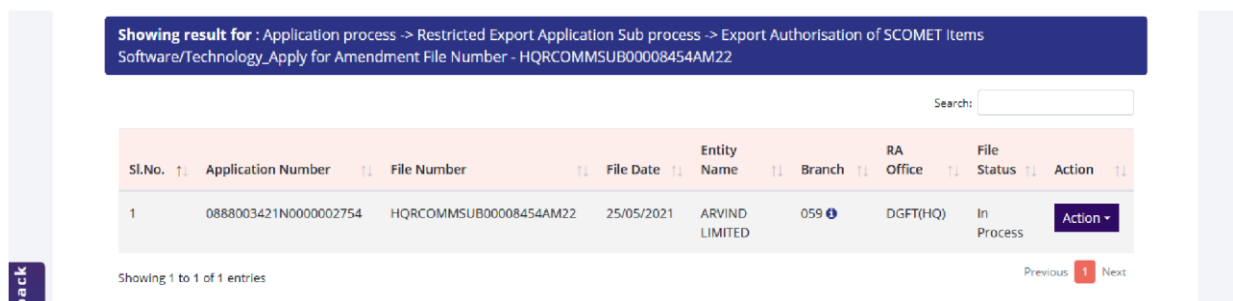
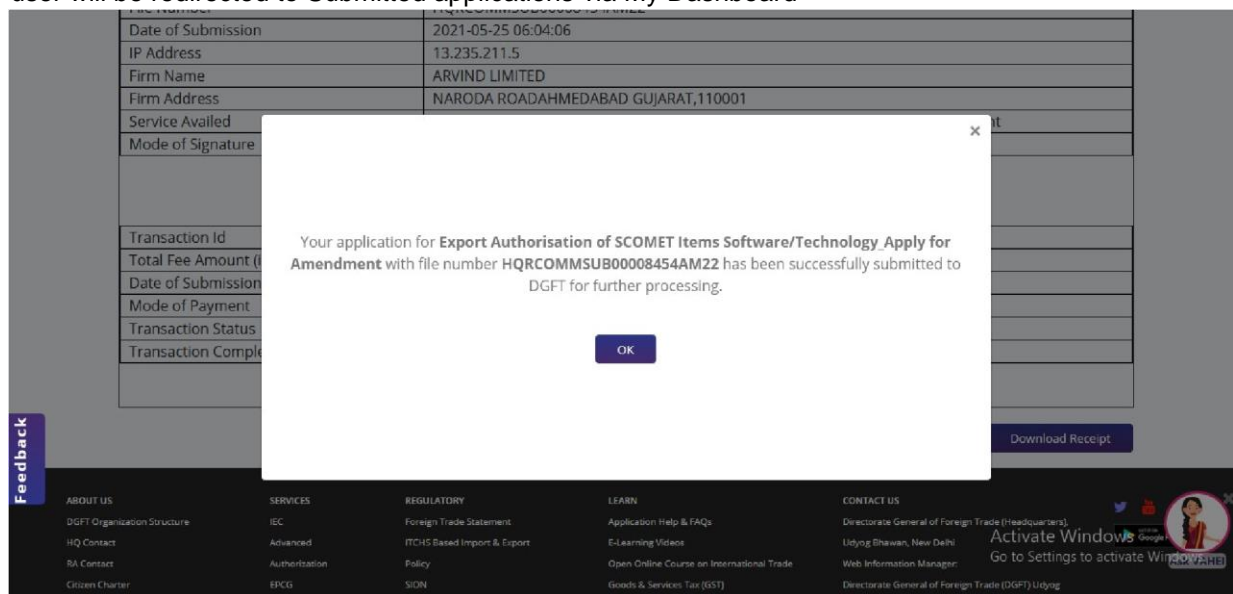
Feedback Have you already paid in Miscellaneous Payment System (eMPS) / Legacy Draft Application? Yes No

[Submit](#)

27. After Successful Payment, the user will be redirected to the DGFT Website and the receipt shall be displayed, the user can also download/print the receipt.



28. The user shall receive the identity card application submission message with File number on the screen. User will also receive email/SMS for file submission. If User clicks on OK button on Epayment receipt, user will be redirected to Submitted applications via My Dashboard



29. With Action button you can perform the highlighted actions

Branch code

Please Select

RA Office

Please Select

Clear All
Search 🔍

Showing result for : Application process -> Restricted Export Application Sub process -> Export Authorisation of SCOMET Items Software/Technology_Apply for Amendment File Number - HQRCOMMSUB00008454AM22

Search:

Sl.No.	Application Number	File Number	File Date	Entity Name	Branch	RA Office	File Status	
1	0888003421N0000002754	HQRCOMMSUB00008454AM22	25/05/2021	ARVIND LIMITED	059	DGFT(HQ)	In Process	Action

Showing 1 to 1 of 1 entries Previous 1 Next

- [Print](#)
- [Withdraw](#)
- [Attach Documents](#)
- [Payment Details](#)
- [View Life Cycle](#)
- [DSC/eSign Details](#)
- [Transmission Details](#)
- [View Submitted Attachments](#)

dback

7. Apply for Revalidation of SCOMET ANF 20 (a)

To Revalidate the Restricted Export on the DGFT portal you would require:

Pre-requisites:

- d) Valid Login Credentials to DGFT Portal (After Registering on DGFT Portal).
- e) Active Firm's Bank account for entering its details in the Application and to make online payment of the application fee
- f) Approved and issued restricted export

Then proceed with the following steps:

1. Visit the DGFT website and login into the portal with valid credentials.

The screenshot shows the DGFT portal login interface. On the left, a blue banner displays the DGFT logo and the text 'विदेश व्यापार महानिदेशालय DIRECTORATE GENERAL OF FOREIGN TRADE' and 'Glad to see you'. Below this is an illustration of two people interacting with a computer screen. On the right, a white login form is overlaid. The form has a 'LOGIN' tab selected and a 'REGISTER' tab. It contains the following fields: 'User Name (Registered Email)*' with an input box, 'Password*' with an input box and a 'Forgot Password' link, a CAPTCHA code 'W4CY2' with a refresh icon, and a 'Type the above CAPTCHA Code. *' field with an input box. A 'Login' button is at the bottom of the form, and a 'Create a new user' link is below it. The date '20th Feb, 2021' is visible at the bottom left of the screenshot.

2. Navigate to **Services > Export Management System > Licence for SCOMET exports > Apply for Export Authorization of SCOMET Item, Software/Technology (ANF 20(A)) > Apply for Revalidation**

Directorate General of Foreign Trade

Home About DGFT Services My Dashboard Regulatory Updates Learn Indian Trade Service RTI

Amit's Dashboard
Last Login 04-May-2021 13:55:03

For Your Action Notifications
No Task Available

Valid IEC Status
0 Value of Scrips Approved
341 Authorisations Issued

Frequently Accessed Links
Advanced Authorisation MEIS IEC
EPCG SEIS Import Export Authorisation
Search Norms

Indo EU besides others, You may choose to apply and monitor all such applications through the modules available below.

Import Export basic Training

Export Management System

License for Restricted Exports
Items which are Restricted under the ITC(HS) Export Policy requires a licence prior to the importation. Application for consideration of a licence by the Export Cell at DGFT submitted here. May refer to the Regulatory Updates > ITC/HS based Export Policy for policy details.
[Explore](#)

License for SCOMET Exports
As per the extant policy, Export of Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) items shall be permitted only against an export authorisation issued. Application for consideration of a licence by the SCOMET Cell at DGFT submitted here.
[Explore](#)

Apply for RC for Export
Certain exports may require a registration certificate(RC) prior to exporting. For e.g. export of items with regard to USA's unilateral export crime control items and regional security items requires a license. A request for RC may please be submitted here.
[Apply](#)

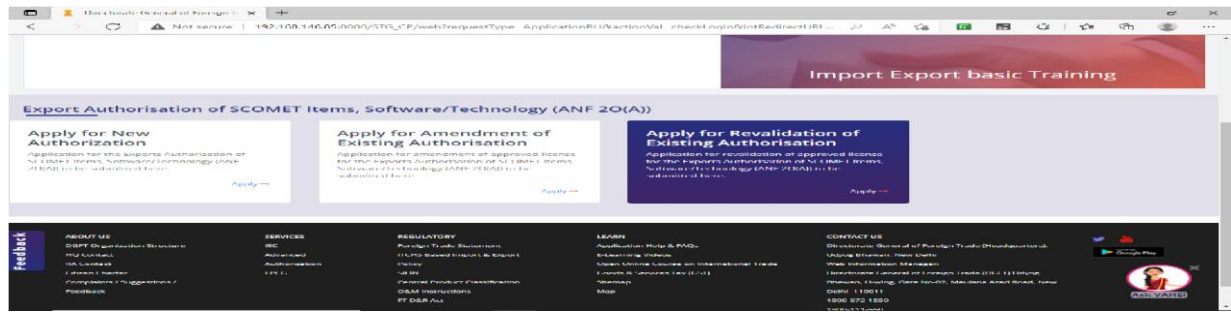
Export Authorisation of SCOMET Items

Apply for Export Authorisation of SCOMET Items, Software/Technology(ANF 2O(A))
As per the extant policy, Export of Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) items shall be permitted only against an export authorisation issued. Application for consideration of a licence by the SCOMET Cell at DGFT submitted here.
[Apply](#)

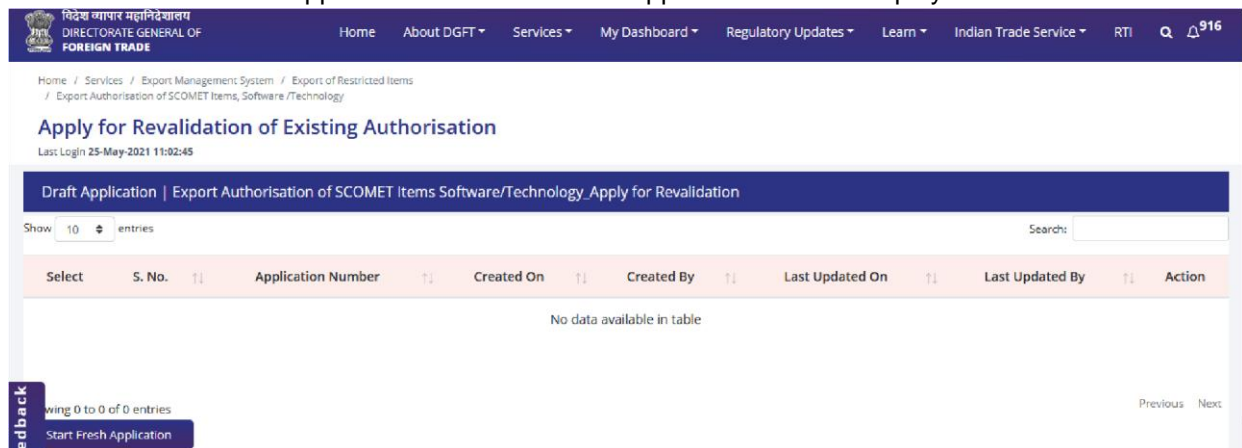
Apply for Export Authorisation of SCOMET Items, Software/Technology(ANF 2O(B))
As per the extant policy, Export of Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) items shall be permitted only against an export authorisation issued. Application for consideration of a licence by the SCOMET Cell at DGFT submitted here.
[Apply](#)

Site Visit for SCOMET Export
The application for permission for Site Visit process wherein the Foreign Buyer or End User wants to visit the Indian Premises of the Manufacturer type of IEC to check production processes for SCOMET Export Items can be made from here.
[Apply](#)

Post Reporting of Issued SCOMET Exports Authorisation
Importer / Exporter is required to Post Report usage of Issued Licenses for Export of SCOMET Items. The details for the same can be submitted here.
[Apply](#)

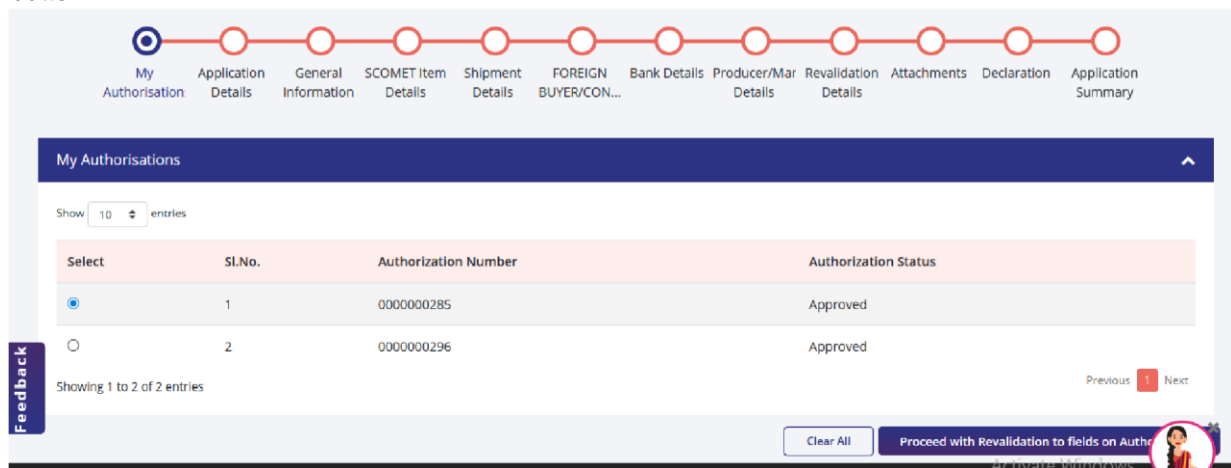


3. User will reach to Draft Applications screen. All draft applications will be displayed here.

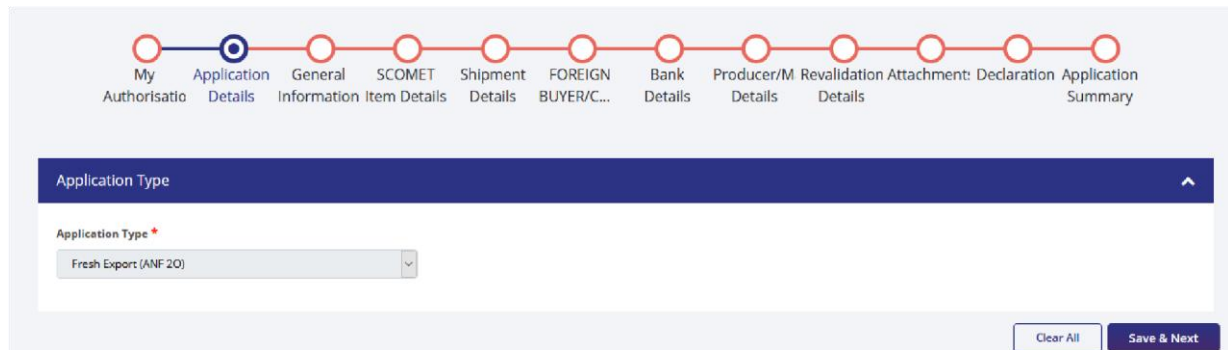


4. In Draft Application Screen Click on “Start Fresh Application” button or click on “Proceed with Existing Application” Button in case user already saved a draft application.

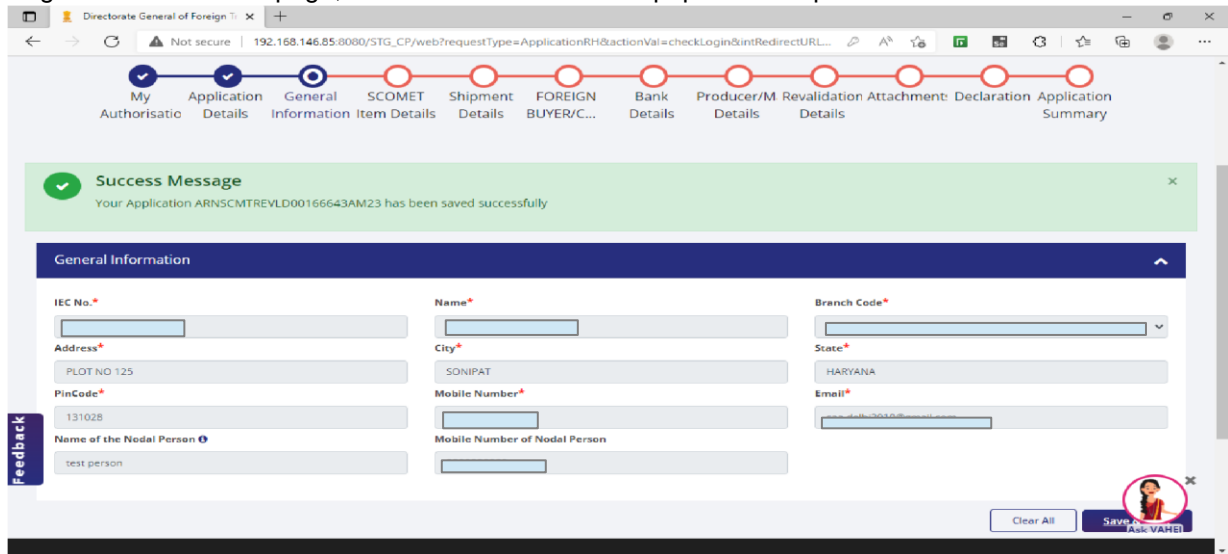
5. In my authorization screen, select the authorization and click on proceed with revalidation of fields button.



6. In application details screen, application type will be auto populated and click on next button.

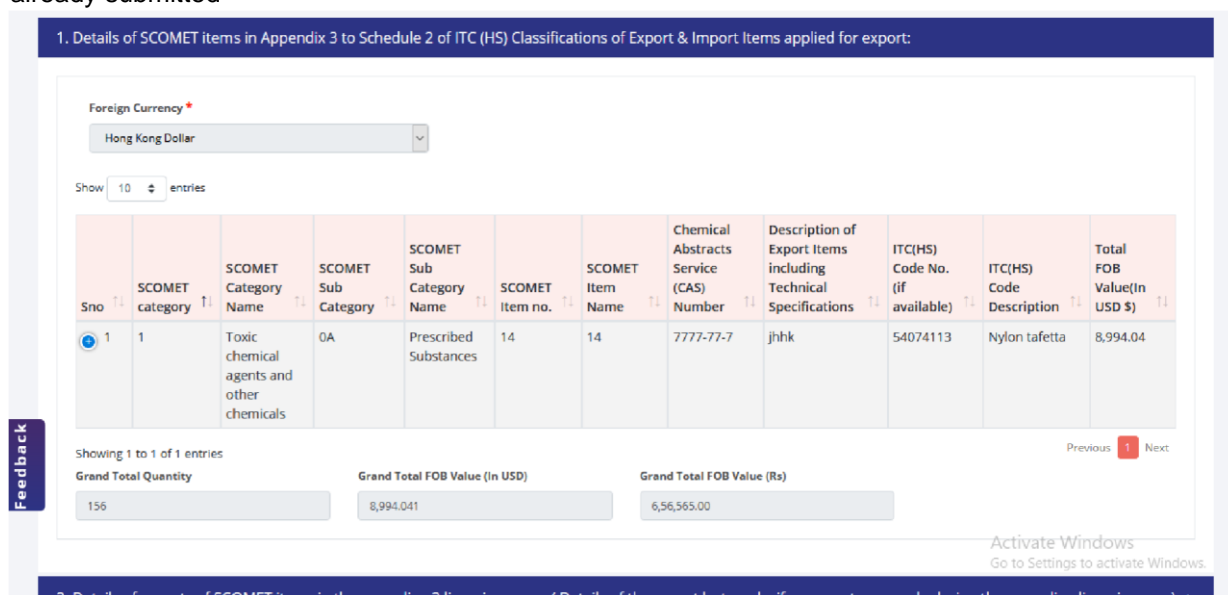


7. In general information page, all the details will be auto populated as per the issued authorization.



8. Click on save and next button to reach SCOMET Item details page.

9. In SCOMET details page, all the details will be auto populated, and user cannot modify the details already submitted



10. Now under the 'details of exports of SCOMET items in the preceding 3 licencing years.' Section table, details will be auto populated.

11. Now click on save and next button to reach shipment details page.

12. In shipment details, all the details will be auto populated.

13. In foreign buyer/ consignee details page all the details will be auto populated - foreign buyer, the consignee details, ultimate consignee details, end user details and other party details.

Note: add the mobile number with country code and also add the export order number and date of export order.

14. Now click on save and next button to reach bank details page.

15. In bank details page, all the details will be auto populated as filled in submitted authorization.

Details of Banks through which financial transactions relating to this export will be executed:

In Destination Country

Name of the Bank * <input type="text" value="jnk"/>	Address * <input type="text" value="jk"/>	City * <input type="text" value="ihik"/>
State * <input type="text" value="khk"/>	Country * ALBANIA	Pin Code * <input type="text" value="411011"/>
SWIFT Code * <input type="text" value="jnk"/>	IBANK * <input type="text" value="jnjk"/>	

In India

Name of the Bank * <input type="text" value="jhgj"/>	Address * <input type="text" value="jhk"/>	City * <input type="text" value="ihik"/>
State * MAHARASHTRA	Pin Code * 411011	IFSC CODE * SBIN0999999

Clear All Save & Next

16. Click on save and next button to reach 'Details of Producer/Manufacturer of the item to be exported' page

17. in Details of Producer/Manufacturer of the item to be exported all the details will be auto populated from the issued authorization.

My Authorisator Application Details General Information SCOMET Item Details Shipment Details Foreign Buyer/Con... Bank Details Producer/Ma Details Attachments Declaration Application Summary

Details of Producer/Manufacturer of the item to be exported

Whether the item is manufactured in India or Imported *

Imported India

Name * <input type="text" value="jnk"/>	Address * <input type="text" value="jh"/>	City * <input type="text" value="jh"/>
State * MAHARASHTRA	Pin Code * 411011	Country * Please Select

Clear All Save & Next

18. then click on save and next button to reach revalidation page.

19. In revalidation page enter revalidation date and reason for revalidation

My Authorisatio Application Details General Information SCOMET Item Details Shipment Details FOREIGN BUYER/C... Bank Details Producer/M Details Revalidation Details Attachment: Declaration Application Summary

✓

Success Message

Your Application 0888003421N0000002766 has been saved successfully

✕

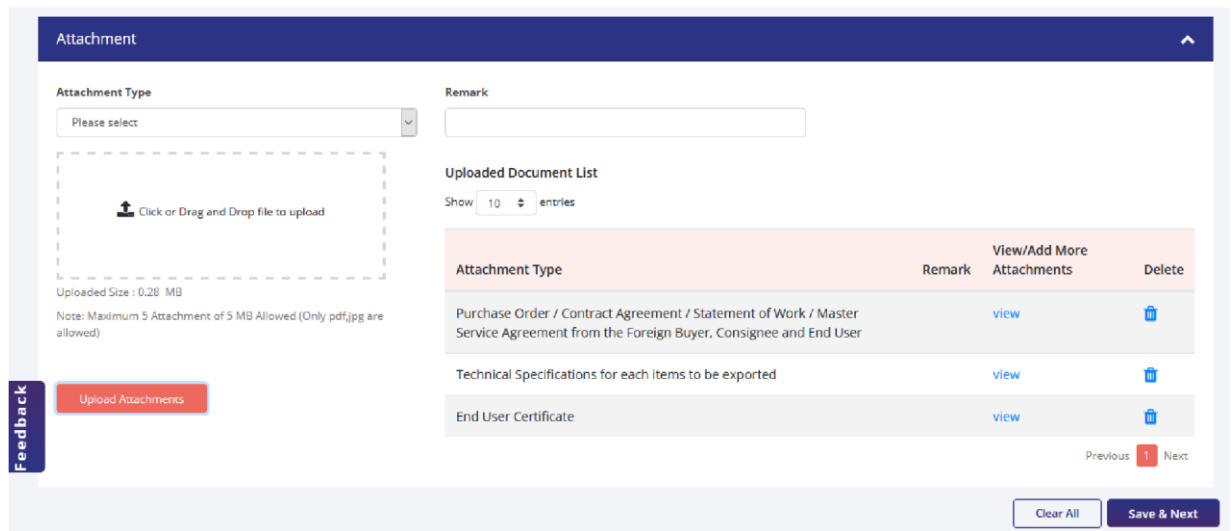
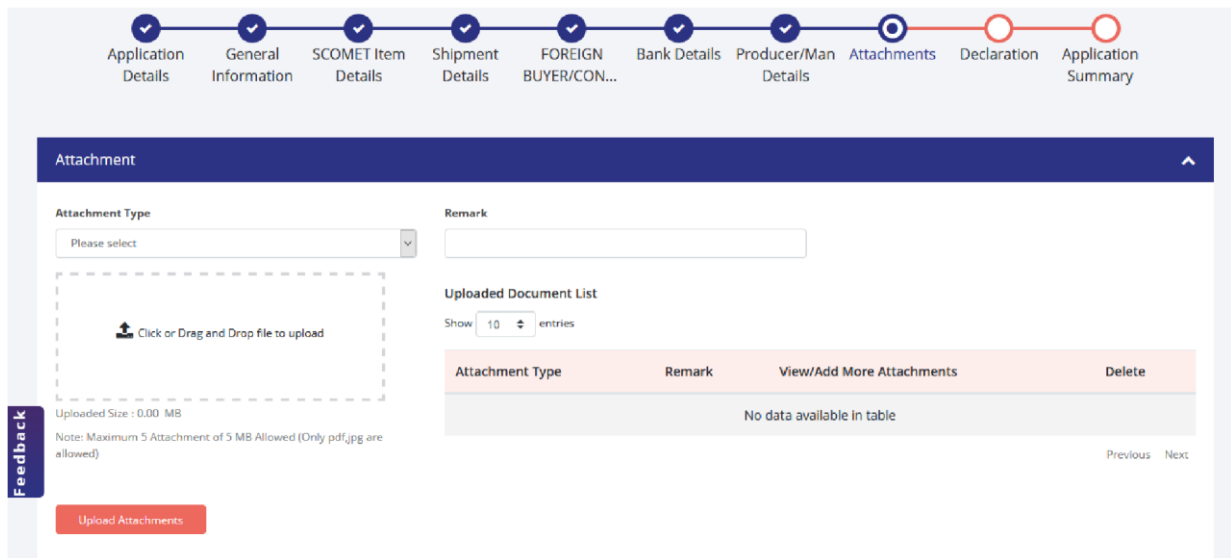
Revalidation Details

Revalidation applied upto * <input type="text" value="18/06/2021"/>	Reason for Revalidation * <input type="text" value="reason"/>
---	---

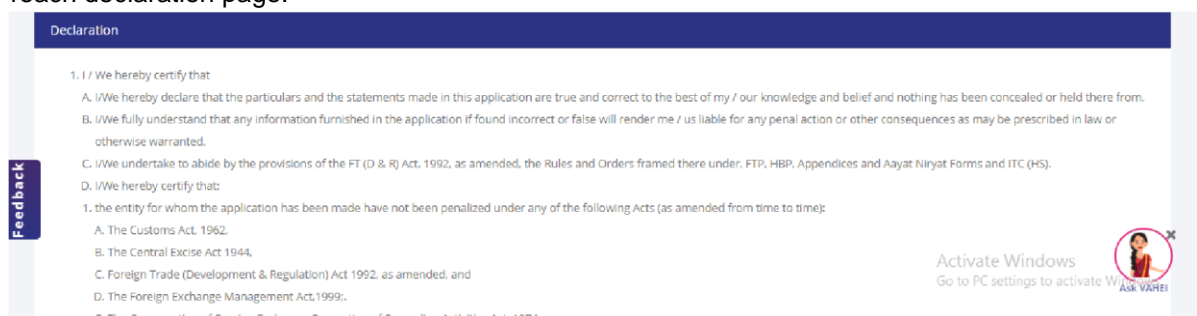
Clear All Save & Next

20. Then click on save and the next page to reach attachment screen.

21. In 'attachment' page attach all the required documents with remarks Note: user can attach maximum of 5 attachments of same type.



22. After uploading the documents by clicking upload attachment button, click on save and next button to reach declaration page.



23. On declaration screen, user will select terms and conditions check box to accept it. User can update "Place" field if required and then click on "Save and Next" button.

1. I / We hereby certify that:

- I/We hereby declare that the particulars and the statements made in this application are true and correct to the best of my / our knowledge and belief and nothing has been concealed or held there from.
- I/We fully understand that any information furnished in the application if found incorrect or false will render me / us liable for any penal action or other consequences as may be prescribed in law or otherwise warranted.
- I/We undertake to abide by the provisions of the FT (D & R) Act, 1992, as amended, the Rules and Orders framed there under, FTP, HBP, Appendices and Aayat, Nirjat Forms and ITC (HS).

D. I/We hereby certify that:

- the entity for whom the application has been made have not been penalized under any of the following Acts (as amended from time to time):
 - The Customs Act, 1962,
 - The Central Excise Act 1944,
 - Foreign Trade (Development & Regulation) Act 1992, as amended, and
 - The Foreign Exchange Management Act 1999;
 - The Conservation of Foreign Exchange, Prevention of Smuggling Activities Act, 1974
 - Weapons of Mass Destruction & their Delivery Systems (Prohibition of Unlawful Activities) Act, 2009
 - The GST Act;
- none of the Directors / Partners / Proprietor / Karita / Trustees of the company/firm (HUF/Trust, (as the case may be), is/are a Director(s) / Partner(s) / Proprietor / Karita / Trustee in any other Company/ firm / entity which is on the Denied Entity List (DEL) of DGFT;
- neither the Registered Office of the company / Head Office of the firm / nor any of its Branch Office(s)/ Unit(s)/ Division(s) has been declared a defaulter and has otherwise been made ineligible for undertaking import / export under any of the provisions of the Policy;
- we have not obtained nor applied for issuance of an Importer Exporter Code Number in the name of our Registered / Head Office to any other Licensing Authority;

2. I / We hereby declare that I / We have not obtained nor applied for such benefits (including issuance of an Importer Exporter Code Number) in the name of our Registered / Head Office or any of our Branch(es) / Unit(s) / Division(s) to any other Regional Authority.

3. I / We hereby declare that I/we have perused the list of SCOMET items as contained in the Appendix 3 to the Schedule 2 of the ITC (HS) and that the item(s) exported / proposed to be exported does not fall within this list and that I / We agree to abide by the provisions of FTP for export of SCOMET items contained in the FTP, Schedule 2 of ITC (HS) and the HBP, in respect of the scheme under which the item is exported / proposed to be exported.

4. I / We solemnly declare that I / We have applied for / obtained a RCMC, to the EPC which pertains to our main line of business. In case we have applied to any other council, the application has been made within the purview of the provisions of Para 2.34 of the HBP.

5. I hereby certify that I am authorized to verify and sign this declaration as per Paragraph 3.6 of the Policy.

Tick the box as acceptance of declaration/undertaking and fill in the details below. *

Place* Date*

User Details
(Note: If user profile is not updated, Please update your logged in user profile before submitting the application by clicking on your Username > Profile in the top right corner of website.)

Name @ : pradeep rajvat
 Email @ : pradeeprajvat@gmail.com
 Office Address @ : AHMEDABAD, AHMEDABAD, GUJARAT, 382213
 Residential Address @ : AHMEDABAD, AHMEDABAD, GUJARAT, 382213

Designation @ : GENERAL MANAGER
 Mobile @ : 9760024199

Feedback

Activate Windows
 Go to PC settings to activate Windows

24. Details entered by the user will be Saved, Draft of the application will be created, and user will reach to **Application Summary** screen.

My Application General SCOMET Shipment FOREIGN Bank Producer/M Revalidation Attachment: Declaration Application Summary
 Authorisation Details Information Item Details Details BUYER/C... Details Details Details Details

[Print Summary](#)

Authorisation Details

Authorisation Number	Authorisation Status
0000000285	Approved

Application Details

Application Type
 Fresh Export (ANF 20)

General Information

Iec Number Name

Feedback

Activate Windows
 Go to Settings to activate Windows.

25. Click on print button present in the summary page to print the application summary.

(Export Authorisation of SCOMET Items Software/Technology)

Authorisation Details					
Sl.No.	Authorisation Number		Authorisation Status		
1	000000285		Approved		
Application Details					
Application Type			Fresh Export (ANF 20)		
General Information					
IEC Number	<input type="text"/>	Name	<input type="text"/>	Branch Code	<input type="text"/>
Branch Address	<input type="text"/>	City	<input type="text"/>	State	DELHI
EmailAddress	NA	Mobile Number	<input type="text"/>	PinCode	110001

26. In the application summary screen, click on proceed with sign and then payment to make payment for the application.

3. I / We hereby declare that I / We have never / earlier / applied for such permits (including issuance of an Import / Export License Number) in the name of our registered / Head Office or any of our Branch(es) / Unit(s) / Division(s) to any other Regional Authority.

6. we have complied with the conditions of all previous licences / authorisations issued to us for export of SCOMET items and wherever required have duly intimated the o/o DGFT, New Delhi along with documentary evidence regarding receipt of the items of export by the end-user within the stipulated time.

7. I / We undertake to abide by the provisions of the FT (D & R) Act, 1992, as amended, the Rules and Orders framed there under, FTP, HBP and ITC (HS) and submit all requisite documents to the o/o DGFT (SCOMET Section), failing which I/We shall be liable to action under FT (D & R) Act, 1992 as amended or rules and orders made there under, and the Customs Act, 1962.

8. I hereby certify that I am authorised to verify and sign this declaration as per Paragraph 9.6 of the Policy.

You have ticked the box as acceptance of declaration/ undertaking details.

Place : UTTAR PRADESH Date : 25/05/2021

Name : Suman saini Designation : Importer/Exporter in own company Email : Mobile :

Office Address : ARVIND LIMITED IMS DIVN

Residential Address :

Payment For SCOMET Export Authorisation

27. On application fee payment screen user can verify the fee details and click on “Submit” button to make the payment against application.

! Payments made from corporate accounts require additional approval from Bank portal. It may take 1 - 7 days to reflect in the system based on when approval is given from the checker account.

Applicant Name: Suman saini Applicant Email: Applicant Address:

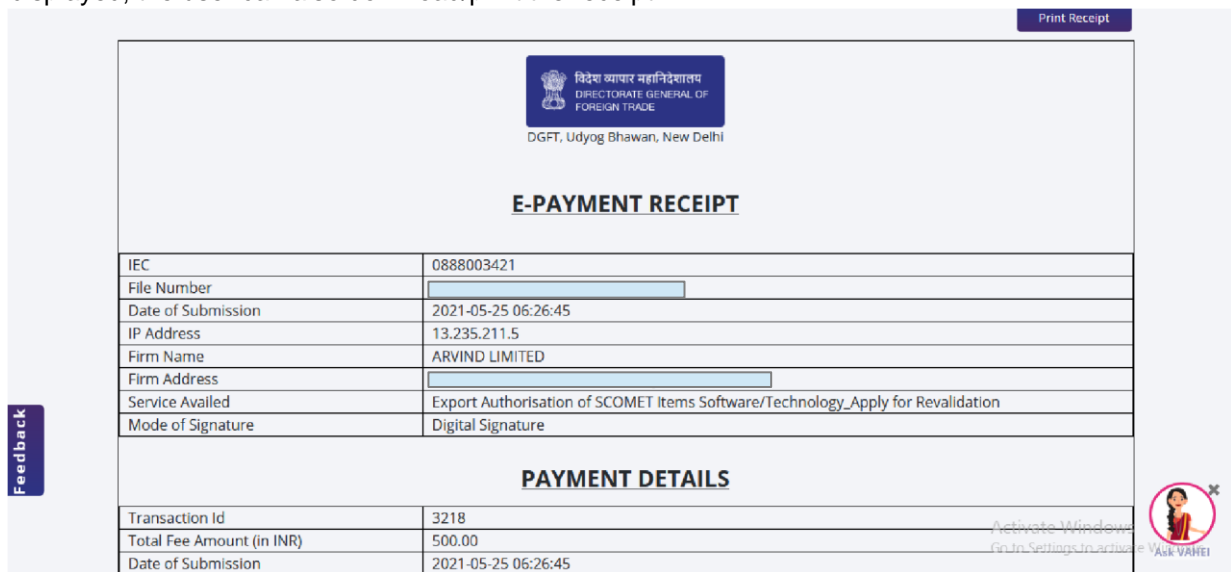
Application Type: Restricted Export Service Type: Export Authorisation of SCOMET Items Software/Technology_Apply Application Number: 0888003421N0000002766

Service Description	Fees Amount (INR)
Export Authorisation of SCOMET Items Software/Technology_Apply for Revalidation	500.0

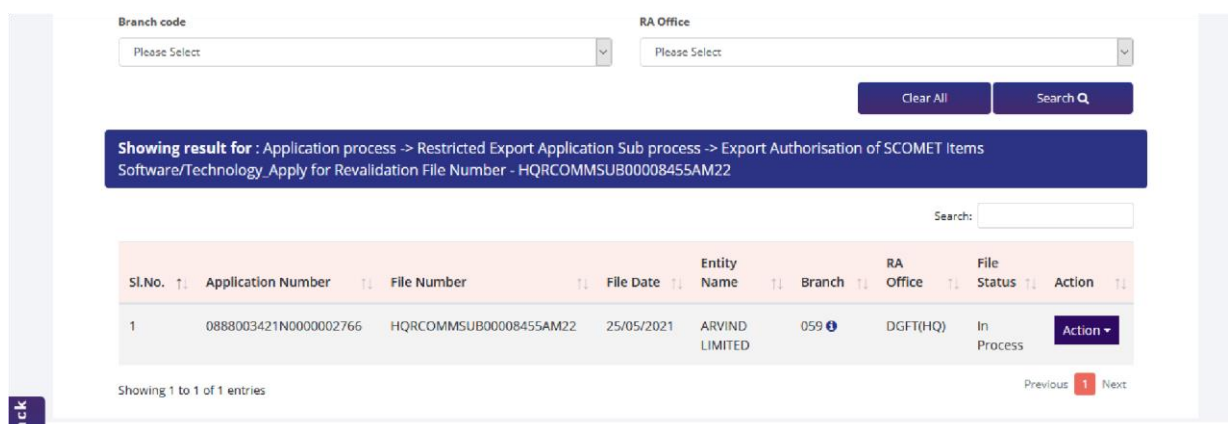
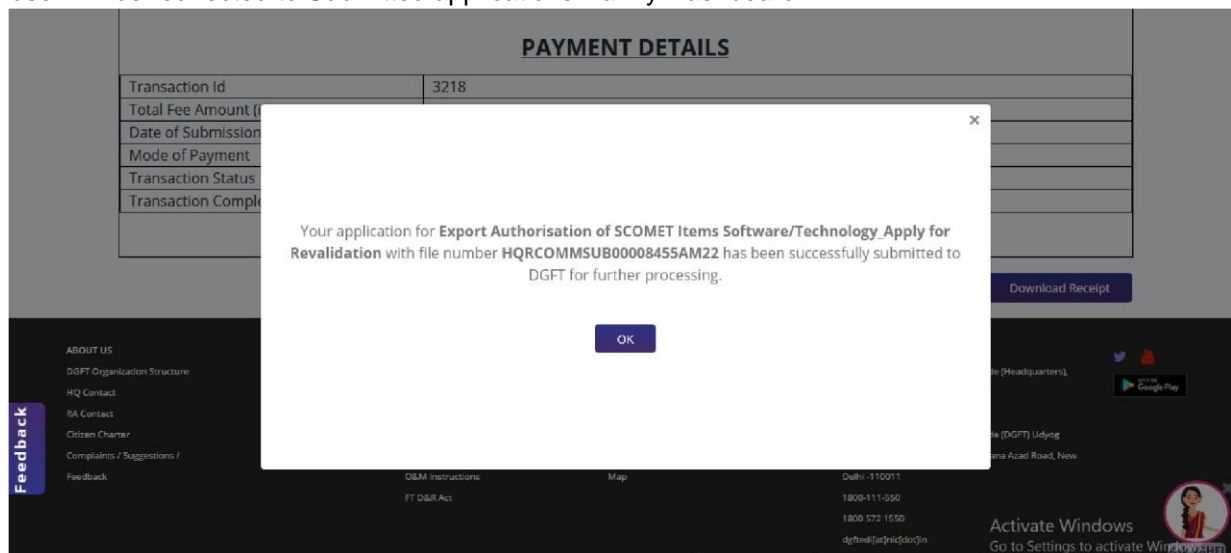
Have you already paid in Miscellaneous Payment System (eMPS) / Legacy Draft Application? Yes No

Submit

28. After Successful Payment, the user will be redirected to the DGFT Website and the receipt shall be displayed, the user can also download/print the receipt.



29. The user shall receive the identity card application submission message with File number on the screen. User will also receive email/SMS for file submission. If User clicks on OK button on Epayment receipt, user will be redirected to Submitted applications via My Dashboard



30. With Action button you can perform the highlighted actions

Application Number

File Number

Branch code

RA Office

Clear All Search

Showing result for : Application process -> Restricted Export Application Sub process -> Export Authorisation of SCOMET Items Software/Technology Apply for Revalidation File Number - HQRCOMMSUB00008455AM22

Search:

Sl.No.	Application Number	File Number	File Date	Entity Name	Branch	RA Office	File Status	Action
1	0888003421N0000002766	HQRCOMMSUB00008455AM22	25/05/2021	ARVIND LIMITED	059	DGFT(HQ)	In Process	Action

Showing 1 to 1 of 1 entries
Previous 1 Next

[edback](#)

- Print
- Withdraw
- Attach Documents
- Payment Details
- View Life Cycle
- DSC/eSign Details
- Transmission Details
- View Submitted Attachments

8. Apply for Global Authorization for Intra Company Transfer (GAICT)

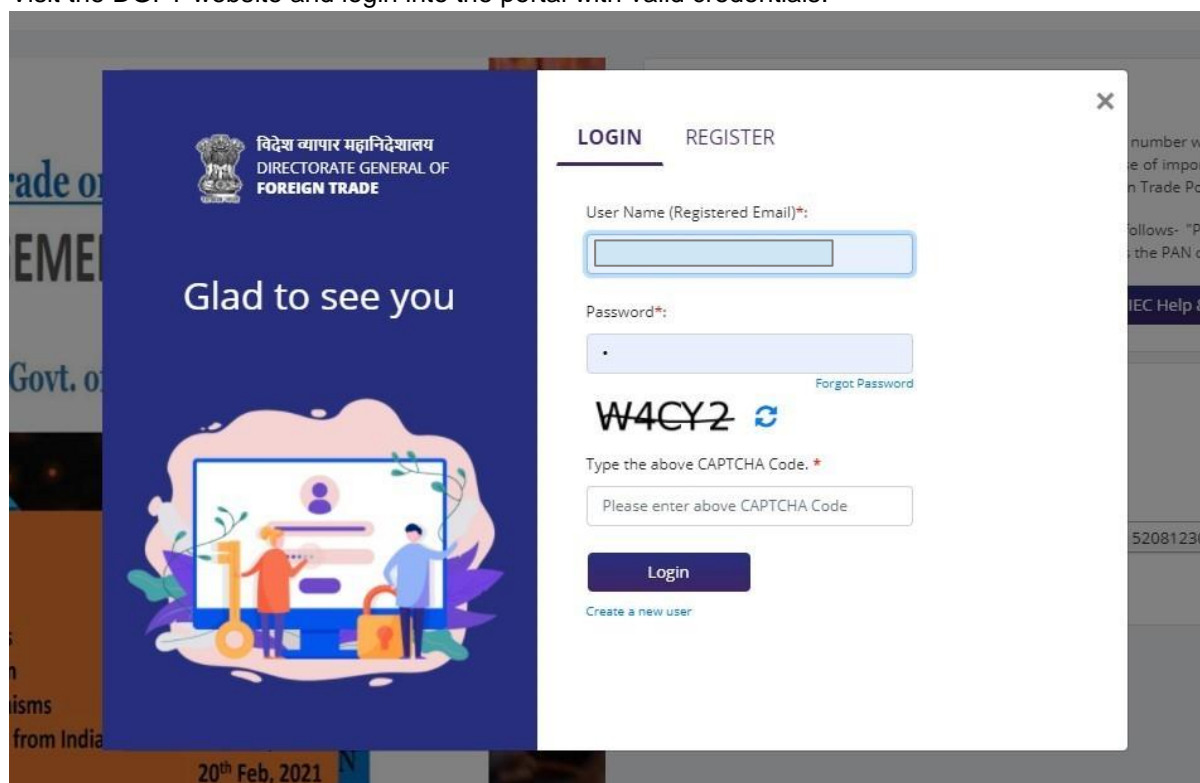
To Apply for SCOMET exports on the DGFT portal you would require:

Pre-requisites:

- c) Valid Login Credentials to DGFT Portal (After Registering on DGFT Portal).
- d) Active Firm's Bank account for entering its details in the Application and to make online payment of the application fee

Then proceed with the following steps:

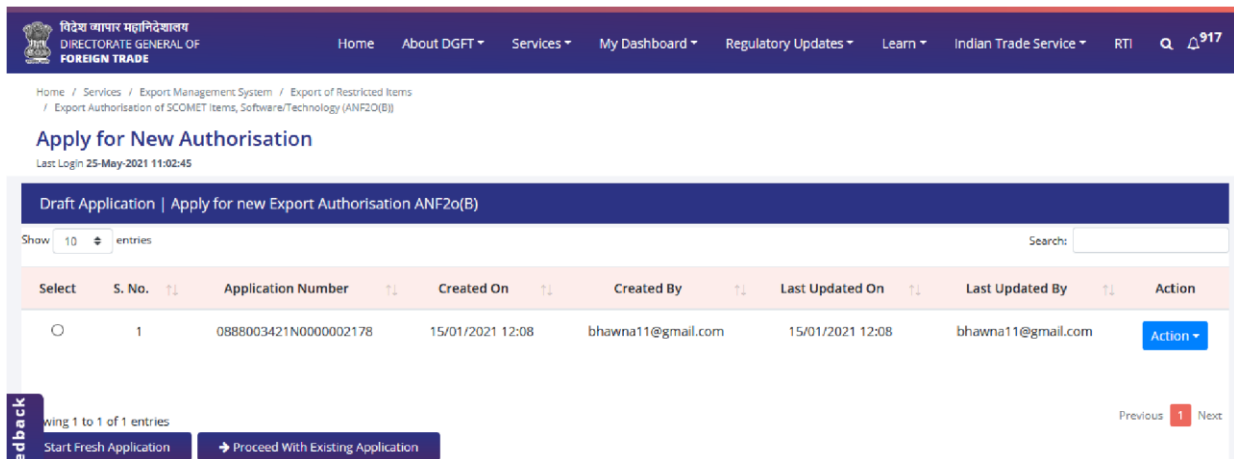
1. Visit the DGFT website and login into the portal with valid credentials.



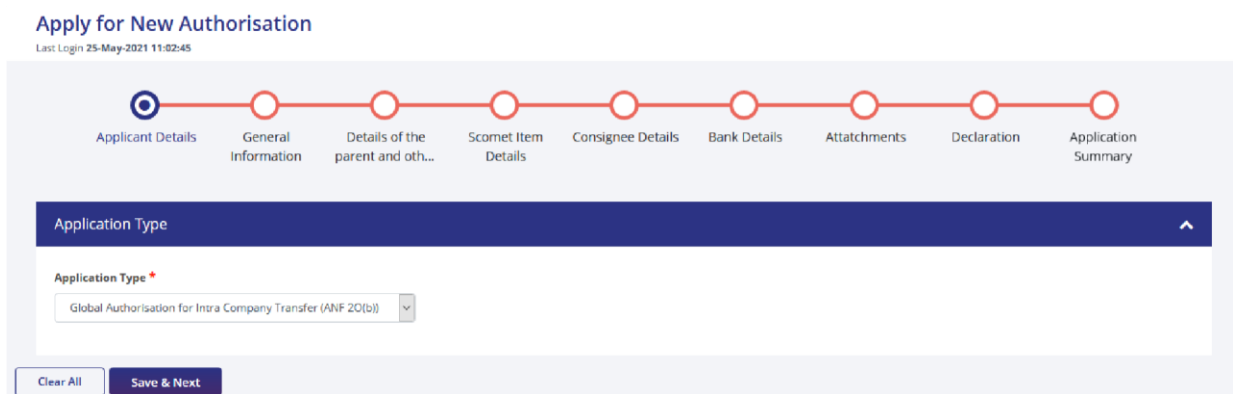
2. Navigate to **Services > Export Management System > Licence for SCOMET exports > Apply for Global Authorization for Company Transfer (GAICT) > Apply for New Authorization**

The screenshot displays the user interface of the Directorate General of Foreign Trade (DGFT) portal. At the top, there is a navigation bar with links for Home, About DGFT, Services, My Dashboard, Regulatory Updates, Learn, Indian Trade Service, and RTI. Below this, the user's profile is shown as 'Amit's Dashboard' with a last login time of 04-May-2021 13:55:03. A 'For Your Action Notifications' section indicates 'No Task Available'. A central card shows a 'Valid IEC Status' with '0 Value of Scrips Approved' and '341 Authorisations Issued'. To the right, there are buttons for 'Update/Modify IEC', 'My IEC', and 'Manage Profile', along with a 'Frequently Accessed Links' section containing buttons for 'Advanced Authorisation', 'MEIS', 'IEC', 'EPCG', 'SEIS', 'Import Export Authorisation', and 'Search Norms'. Below these are four application cards: 'Apply for Export Authorisation of SCOMET Items, Software/Technology(ANF 20(A))', 'Apply for Global Authorization for Intra Company Transfer(GAICT)', 'Site Visit for SCOMET Export', and 'Post Reporting of Issued SCOMET Exports Authorisation'. A bottom section titled 'Apply for Global Authorization for Intra Company Transfer(GAICT)' contains two more application cards: 'Apply for New Authorization' and 'Apply for Amendment of Existing Authorisation'.

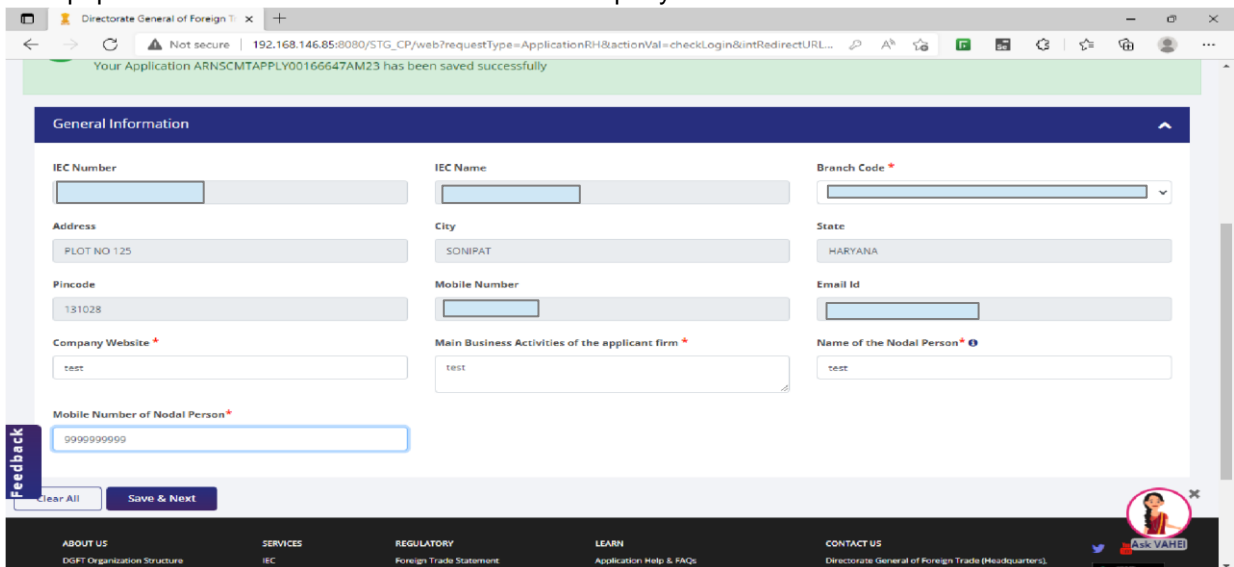
3. User will reach to Draft Applications screen. All draft applications will be displayed here.



- In Draft Application Screen Click on “**Start Fresh Application**” button or click on “**Proceed with Existing Application**” Button in case user already saved a draft application.
- In application details screen, applicant should select the application type from the dropdown and click on next button.



- In general information page, select the branch code from the drop down then all the other fields will be auto populated based on iec details and fill the company website and main business fields.

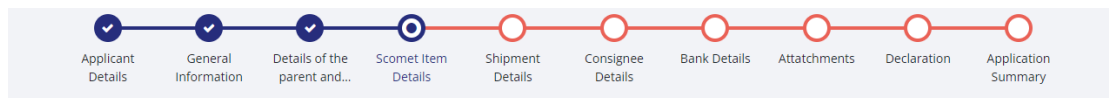


- Click on save and next button to reach details of parent and other company screen and fill all the details to proceed further

The screenshot displays a multi-step application form. At the top, a progress bar shows steps: Applicant Details, General Information, Details of the parent and... (current step), Scomet Item Details, Shipment Details, Consignee Details, Bank Details, Attachments, Declaration, and Application Summary. Below the progress bar, there are three main sections:

- Is this applicant a parent company:** A dark blue header with an upward arrow. Below it, the question "Is Applicant Parent Company?*" is followed by radio buttons for "Yes" and "No".
- Is your company ICP compliant:** A dark blue header with an upward arrow. Below it, the question "Is your company ICP compliant?*" is followed by radio buttons for "Yes" and "No".
- Type of Agreement between Indian subsidiary and foreign parent company/other subsidiaries:** A dark blue header with an upward arrow. Below it, there are three input fields: "Master Service Agreement(MSA) / Statement of work / Other Contract Agreement*" (a dropdown menu with "Please Select" selected), "Date of Agreement mentioned above*" (a text box), and "Validity of the agreement*" (a text box). To the right of these fields is a circular icon with a person and the text "Ask VAHEI" and "Add Detail".
- Add License Exception (If Applicable):** A dark blue header with an upward arrow. Below it, the question "License Exception Available?*" is followed by radio buttons for "Yes" and "No".
- Export license of foreign country (if applicable):** A dark blue header with an upward arrow. Below it, there are two input fields: "Type of Export license of foreign country (for e.g. bulk/general/temporary license/others) *" (a text box) and "Name of the Country*" (a dropdown menu with "Select Some Options" selected). To the right of these fields is a dark blue button labeled "Add Detail". Below the input fields, there is a "Show 10 entries" control. At the bottom, there is a table with columns: "Sno", "Type of Export license of foreign country (for e.g. bulk/general/temporary license/others)", "Country of granting such license", and "Edit/Delete". The table is currently empty, with the text "No data available in table" displayed below it.

8. Click on save and next button to reach SCOMET Item details page.
9. In SCOMET details page, fill in the
 - a) SCOMET Item Details,
 - b) additional details in case of technology and software (If applicable) and
 - c) Details of exports of SCOMET items in the preceding 3 licensing years. (Details of the export last made, if no export was made during the preceding licensing year)



SCOMET Item Details

Type of item *

Type of transaction *

Freely Convertible Currency *

Details of SCOMET items in Appendix 3 to Schedule 2 of ITC (HS) Classifications of Export & Import Items applied for export

<p>SCOMET Category Number * <input type="text" value="Please Select"/></p> <p>Product Model No. / part No.* <input type="text"/></p> <p>ITC(HS) Code Description <input type="text"/></p> <p>Total FOB Value(Rs)* <input type="text"/></p> <p>Currency Exchange Rate : USD to INR <input type="text"/></p>	<p>SCOMET Sub Category Number* <input type="text" value="Please Select"/></p> <p>ECCN/ number on the foreign export control list (If applicable) * <input type="text"/></p> <p>Quantity * <input type="text"/></p> <p>Currency Exchange Rate : FCC to INR <input type="text"/></p> <p>Total FOB Value (In USD)* <input type="text"/></p>	<p>Generics Description of export item/s including technical details* <input type="text"/></p> <p>ITC(HS) Code No. (if available) <input type="text" value="Search ITC Code e.g 741"/></p> <p>Unit of Measurement* <input type="text" value="Please Select"/></p> <p>Total FOB Value(In FCC)* <input type="text"/></p> <p>End Use Description * <input type="text"/></p>
--	--	--

Add Item Details

Show 10 entries

Generics Description of export item/s	Product	ECCN/ number on the foreign export	ITC(HS)
			

In case of Technology and Software(If applicable)

<p>SCOMET Category Number <input type="text" value="Please Select"/></p> <p>Brand* <input type="text"/></p> <p>Class* <input type="text"/></p> <p>Encryption Algorithm * <input type="text"/></p> <p>Additional Information * <input type="text"/></p>	<p>SCOMET Sub Category Number* <input type="text" value="Please Select"/></p> <p>Name of Model* <input type="text"/></p> <p>Type* <input type="text"/></p> <p>Encryption Functionality * <input type="text"/></p> <p>Version * <input type="text"/></p>	<p>Name of the Manufacturer* <input type="text"/></p> <p>Model no./ Part No * <input type="text"/></p> <p>Serial No* <input type="text"/></p> <p>Value of Technology * <input type="text"/></p>
--	---	---

Add Details

10. Now under the 'details of exports of SCOMET items in the preceding 3 licencing years.' Section table, details will be auto populated.

2. Details of exports of SCOMET items in the preceding 3 licensing years. (Details of the export last made, if no export was made during the preceding licensing year) ^

Show entries

Sno.	Export License Number	Date of Issue of License	File Number	Country to which item to be exported	Port of Discharge	Port of Load	SCOMET Category	SCOMET Category Name	SCOMET Item No.	SCOMET Item Name	Description of Export Items including Technical Specifications
No data available in table											

Showing 0 to 0 of 0 entries Previous Next

11. Now click on save and next button to reach consignee details page.

12. Enter all the required fields in the consignee details page.

Applicant Details General Information Details of the parent and oth... Scomet Item Details **Consignee Details** Bank Details Attatchments Declaration Application Summary

✔ **Success Message**
Your Application 0888003421N0000002777 has been saved successfully

Consignee Details

<p>Type of consignee (Organization or Individual) *</p> <p>type <input type="text"/></p> <p>Address *</p> <p>address <input type="text"/></p> <p>Country *</p> <p>ALBANIA <input type="text"/></p> <p>Email Id *</p> <p>@.com <input type="text"/></p>	<p>Consignee Name *</p> <p>name <input type="text"/></p> <p>City *</p> <p>city <input type="text"/></p> <p>Pin Code *</p> <p>411011 <input type="text"/></p>	<p>Nature of business of consignee * 0</p> <p>nature <input type="text"/></p> <p>State *</p> <p>state <input type="text"/></p> <p>Mobile No.(with country code) *</p> <p>9109876543 <input type="text"/></p>
--	---	---

Activate Windows
Go to Settings to activate Windows.

13. Now click on save and next button to reach bank details page.

14. In bank details page, enter all the details.

In Destination Country

<p>Name of the Bank *</p> <p>bank <input type="text"/></p> <p>State *</p> <p>state <input type="text"/></p> <p>SWIFT Code *</p> <p>122 <input type="text"/></p>	<p>Address *</p> <p>address <input type="text"/></p> <p>Country *</p> <p>INDIA <input type="text"/></p> <p>IBANK *</p> <p>bank <input type="text"/></p>	<p>City *</p> <p>city <input type="text"/></p> <p>Pin Code *</p> <p>411011 <input type="text"/></p>
--	--	---

In India

<p>Name of the Bank *</p> <p>bank <input type="text"/></p> <p>Pin Code *</p> <p>411011 <input type="text"/></p>	<p>Address *</p> <p>address <input type="text"/></p> <p>State *</p> <p>MAHARASHTRA <input type="text"/></p>	<p>City *</p> <p>city <input type="text"/></p> <p>IFSC CODE *</p> <p>SBIN0999999 <input type="text"/></p>
---	---	---

15. Then click on save and next page to reach attachment screen.

Details of Producer/Manufacturer of the item to be exported
↑

Whether the item is manufactured in India or Imported *

Imported India

Name *

Address *

City *

Pin Code *

State *

Country *

Clear All
Save & Next

16. In 'attachment' page attach all the required documents with remarks Note: user can attach maximum of 5 attachments of same type.

Attachment
↑

Attachment Type

Remark

Click or Drag and Drop file to upload

Uploaded Size : 0.00 MB

Note: Maximum 5 Attachment of 5 MB Allowed (Only pdf,jpg are allowed)

Upload Attachments

Uploaded Document List

Show entries

Attachment Type	Remark	View/Add More Attachments	Delete
No data available in table			

Previous Next

Attachment
↑

Attachment Type

Remark

Click or Drag and Drop file to upload

Uploaded Size : 0.28 MB

Note: Maximum 5 Attachment of 5 MB Allowed (Only pdf,jpg are allowed)

Upload Attachments

Uploaded Document List

Show entries

Attachment Type	Remark	View/Add More Attachments	Delete
Purchase Order / Contract Agreement / Statement of Work / Master Service Agreement from the Foreign Buyer, Consignee and End User		view	
Technical Specifications for each items to be exported		view	
End User Certificate		view	

Previous 1 Next

Clear All
Save & Next

17. After uploading the documents by clicking upload attachment button, click on save and next button to reach declaration page.

Declaration

1. I / We hereby certify that

A. I/We hereby declare that the particulars and the statements made in this application are true and correct to the best of my / our knowledge and belief and nothing has been concealed or held there from.

B. I/We fully understand that any information furnished in the application if found incorrect or false will render me / us liable for any penal action or other consequences as may be prescribed in law or otherwise warranted.

C. I/We undertake to abide by the provisions of the FT (D & R) Act, 1992, as amended, the Rules and Orders framed there under, FTP, HBP, Appendices and Aayat Niryat Forms and ITC (HS).

D. I/We hereby certify that:

1. the entity for whom the application has been made have not been penalized under any of the following Acts (as amended from time to time):

A. The Customs Act, 1962.

B. The Central Excise Act 1944.

C. Foreign Trade (Development & Regulation) Act 1992, as amended, and

D. The Foreign Exchange Management Act, 1999.

E. The Conservation of Foreign Exchange, Prevention of Smuggling Activities Act, 1974.

F. Weapons of Mass Destruction & their Delivery Systems (Prohibition of Unlawful Activities) Act, 2005

G. The GST Act

2. none of the Directors / Partners / Proprietor / Karta / Trustees of the company / firm / Partnership / Trust, (as the case may be), is/are a Director(s) / Partner(s) / Proprietor / Karta / Trustee in any other Company/ firm / entity which is on the Denied Entity List (DEL) of DGFT;

3. neither the Registered Office of the company / Head Office of the firm / nor any of its Branch Office(s) / Unit(s) / Division(s) has been declared a defaulter and has otherwise been made ineligible for undertaking import / export under any of the provisions of the Policy;

4. we have not obtained nor applied for issuance of an Importer Exporter Code Number in the name of our Registered / Head Office to any other Licensing Authority;

2. I / We hereby declare that I / We have not obtained nor applied for such benefits (including issuance of an Importer Exporter Code Number) in the name of our Registered / Head Office or any of our Branch(es) / Unit(s) / Division(s) to any other Regional Authority;

3. I / We hereby declare that I/we have perused the list of SCOMET items as contained in the Appendix 2 to the Schedule 2 of the ITC (HS) and that the item(s) exported / proposed to be exported does not fall within this list and that I / We agree to abide by the provisions of FTP for export of SCOMET items contained in the FTP, Schedule 2 of ITC (HS) and the HBP, irrespective of the scheme under which the item is exported / proposed to be exported;

4. I / We solemnly declare that I / We have applied for / obtained a RCMC to the EPC which pertains to our main line of business. In case we have applied to any other council, the application has been made within the purview of the provisions of Para 2.34 of the HBP.

5. I hereby certify that I am authorized to verify and sign this declaration as per Paragraph 9.6 of the Policy.

Tick the box as acceptance of declaration/undertaking and fill in the details below. *

Place* Date*

User Details

(Note: If user profile is not updated, Please update your logged in user profile before submitting the application by clicking on your Username > Profile in the top right corner of website.)

Name: pradeep navat Designation: GENERAL MANAGER
 Email: pradeepnavat@gmail.com Mobile: 9760004199
 Office Address: AHMEDABAD, AHMEDABAD, GUJARAT, 382213
 Residential Address: AHMEDABAD, AHMEDABAD, GUJARAT, 382213

18. On declaration screen, user will select terms and conditions check box to accept it. User can update “Place” field if required and then click on “Save and Next” button.

1. I / We hereby certify that:

A. I/We hereby declare that the particulars and the statements made in this application are true and correct to the best of my / our knowledge and belief and nothing has been concealed or held there from.

B. I/We fully understand that any information furnished in the application if found incorrect or false will render me / us liable for any penal action or other consequences as may be prescribed in law or otherwise warranted.

C. I/We undertake to abide by the provisions of the FT (D & R) Act, 1992, as amended, the Rules and Orders framed there under, FTP, HBP, Appendices and Aayat Niryat Forms and ITC (HS).

D. I/We hereby certify that:

1. the entity for whom the application has been made have not been penalized under any of the following Acts (as amended from time to time):

A. The Customs Act, 1962.

B. The Central Excise Act 1944.

C. Foreign Trade (Development & Regulation) Act 1992, as amended, and

D. The Foreign Exchange Management Act, 1999.

E. The Conservation of Foreign Exchange, Prevention of Smuggling Activities Act, 1974

F. Weapons of Mass Destruction & their Delivery Systems (Prohibition of Unlawful Activities) Act, 2005

G. The GST Act

2. none of the Directors / Partners / Proprietor / Karta / Trustees of the company / firm / Partnership / Trust, (as the case may be), is/are a Director(s) / Partner(s) / Proprietor / Karta / Trustee in any other Company/ firm / entity which is on the Denied Entity List (DEL) of DGFT;

3. neither the Registered Office of the company / Head Office of the firm / nor any of its Branch Office(s) / Unit(s) / Division(s) has been declared a defaulter and has otherwise been made ineligible for undertaking import / export under any of the provisions of the Policy;

4. we have not obtained nor applied for issuance of an Importer Exporter Code Number in the name of our Registered / Head Office to any other Licensing Authority;

2. I / We hereby declare that I / We have not obtained nor applied for such benefits (including issuance of an Importer Exporter Code Number) in the name of our Registered / Head Office or any of our Branch(es) / Unit(s) / Division(s) to any other Regional Authority;

3. I / We hereby declare that I/we have perused the list of SCOMET items as contained in the Appendix 2 to the Schedule 2 of the ITC (HS) and that the item(s) exported / proposed to be exported does not fall within this list and that I / We agree to abide by the provisions of FTP for export of SCOMET items contained in the FTP, Schedule 2 of ITC (HS) and the HBP, irrespective of the scheme under which the item is exported / proposed to be exported;

4. I / We solemnly declare that I / We have applied for / obtained a RCMC to the EPC which pertains to our main line of business. In case we have applied to any other council, the application has been made within the purview of the provisions of Para 2.34 of the HBP.

5. I hereby certify that I am authorized to verify and sign this declaration as per Paragraph 9.6 of the Policy.

Tick the box as acceptance of declaration/undertaking and fill in the details below. *

Place* Date*

User Details

(Note: If user profile is not updated, Please update your logged in user profile before submitting the application by clicking on your Username > Profile in the top right corner of website.)

Name: pradeep navat Designation: GENERAL MANAGER
 Email: pradeepnavat@gmail.com Mobile: 9760004199
 Office Address: AHMEDABAD, AHMEDABAD, GUJARAT, 382213
 Residential Address: AHMEDABAD, AHMEDABAD, GUJARAT, 382213

19. Details entered by the user will be Saved, Draft of the application will be created, and user will reach to Application Summary screen.

Progress bar: Applicant Details (checked), General Information (checked), Details of the parent and oth... (checked), Scomet Item Details (checked), Consignee Details (checked), Bank Details (checked), Attatchments (checked), Declaration (checked), Application Summary (active)

[Print Summary](#)

Applicant Details

Application Type
Global Authorisation for Intra Company Transfer (ANF 20(b))

General Information

IEC Number <input type="text"/>	IEC Name <input type="text"/>	Branch Code <input type="text"/>
Address NARODA ROAD	City AHMEDABAD GUJARAT	State DELHI
PinCode 110001	Mobile Number <input type="text"/>	Email Id <input type="text"/>
Company Website www.google.com	Main Business Activities of the applicant firm business	

20. Click on the print button present in the summary page to print the application summary.

(Application Form for Export Authorisation of SCOMET Items ANF-20(B))

1. Applicant Type					
Applicant Type			Global Authorisation for Intra Company Transfer (ANF 20(b))		
2. General Information					
IEC Number		IEC Name		Branch Code	
Address		City	AHMEDABAD GUJARAT	State	DELHI
Pincode	110001	Mobile Number		Email Id	
Company Website	www.google.com		Main Business Activities of the applicant firm	business	
3.Details of the parent and other subsidiary companies					
Is your Company ICP Compliant	No	Self-certified / Approved by any ..	Please Select	Name of the parent/authoritv	

21. In the application summary screen, click on proceed with sign and then payment to make payment for the application.

6. we have complied with the conditions of all previous licences / authorisations issued to us for export of SCOMET Items and wherever required have duly intimated the o/o DGFT, New Delhi along with documentary evidence regarding receipt of the items of export by the end-user within the stipulated time.

7. I / We undertake to abide by the provisions of the FT (D & R) Act, 1992, as amended, the Rules and Orders framed there under, FTP, HBP and ITC (HS) and submit all requisite documents to the o/o DGFT (SCOMET Section), failing which I/We shall be liable to action under FT (D & R) Act, 1992 as amended or rules and orders made there under, and the Customs Act, 1962.

8. I hereby certify that I am authorised to verify and sign this declaration as per Paragraph 9.6 of the Policy.

You have ticked the box as acceptance of declaration/ undertaking details.

Place : UTTAR PRADESH Date : 25/05/2021

NAME : Suman saini Designation : Importer/Exporter in own company Email : bhawna11@gmail.com Mobile : 9730715591

Office Address : NARODA ROAD

Residential Address : PUREGULAB, GOPIGANJ, Noida, GAUTAM BUDDHA NAGAR, UTTAR PRADESH, 201301

[Payment For SCOMET Export Authorisation](#)

22. On the application fee payment screen user can verify the fee details and click on “Submit” button to make the payment against application.

! Payments made from corporate accounts require additional approval from Bank portal. It may take 1 - 7 days to reflect in the system based on when approval is given from the checker account.

Applicant Name: Suman saini Applicant Email: Applicant Address: NARODA ROAD

Application Type: IEA Service Type: Export Authorisation of SCOMET Items ANF20(B) Application Number: 0888003421ND000002777

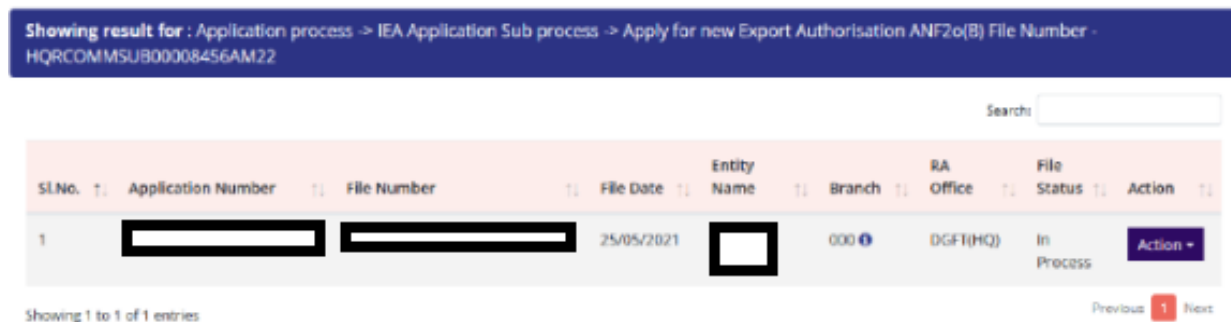
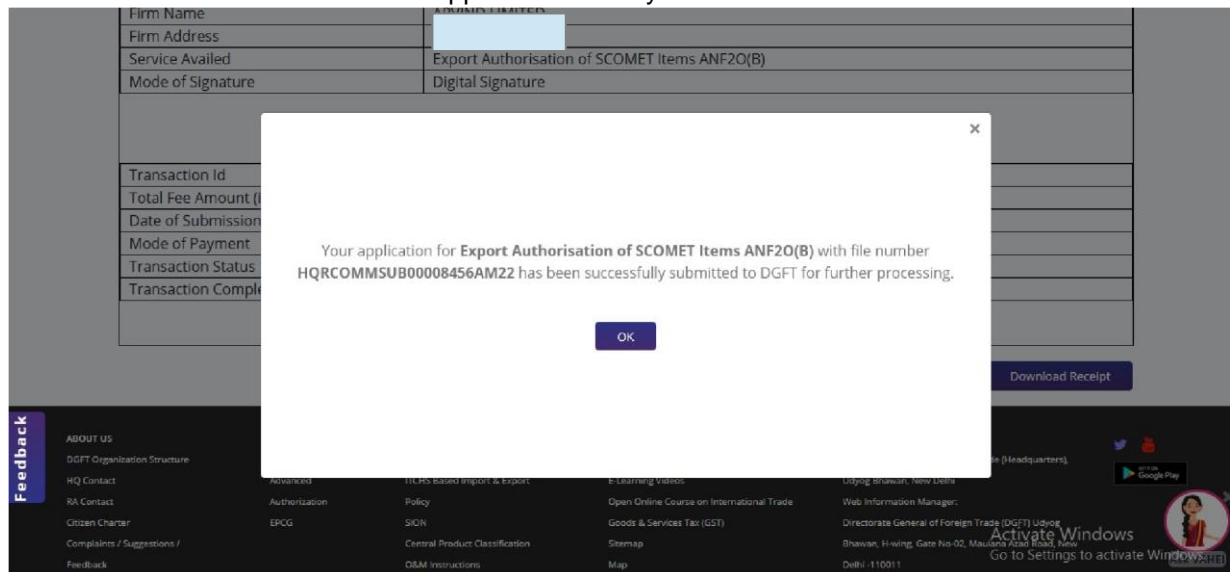
Service Description	Fees Amount (INR)
Export Authorisation of SCOMET Items ANF20(B)	1000.0

Have you already paid in Miscellaneous Payment System (eMPS) / Legacy Draft Application? Yes No

23. After Successful Payment, the user will be redirected to the DGFT Website and the receipt shall be displayed, the user can also download/print the receipt.



24. The user shall receive the identity card application submission message with File number on the screen. User will also receive email/SMS for file submission. If User clicks on OK button on Epayment receipt, user will be redirected to Submitted applications via My Dashboard



25. With Action button you can perform the highlighted actions

The screenshot displays a web application interface. At the top, there are buttons for 'Clear All' and 'Get'. Below them is a blue banner with the text: 'Showing result for : Application process -> IEA Application Sub process -> Apply for new Export Authorisation ANF2o(B) File Number - HQRCOMMSUB00008456AM22'. A search bar is located to the right of the banner. Below the search bar is a table with the following columns: 'SLNo.', 'Application Number', 'File Number', 'File Date', 'Entity Name', 'Branch', 'RA Office', and 'File Status'. The table contains one row with the following data: '1', a redacted application number, a redacted file number, '25/05/2021', a redacted entity name, '000', 'DGFT(HQ)', and 'In Process'. To the right of the table, a context menu is open, listing actions: 'Print', 'Withdraw', 'Attach Documents', 'Payment Details', 'View Life Cycle', 'DISC/Sign Details', 'Transmission Details', 'Make a Copy', and 'View Submitted Attachments'. At the bottom of the table, there is a blue 'Action' button. Below the table, it says 'Showing 1 to 1 of 1 entries' and 'Previous Next' with a red square icon.

SLNo.	Application Number	File Number	File Date	Entity Name	Branch	RA Office	File Status
1	[Redacted]	[Redacted]	25/05/2021	[Redacted]	000	DGFT(HQ)	In Process

9. Apply for Amendment of SCOMET GAICT License

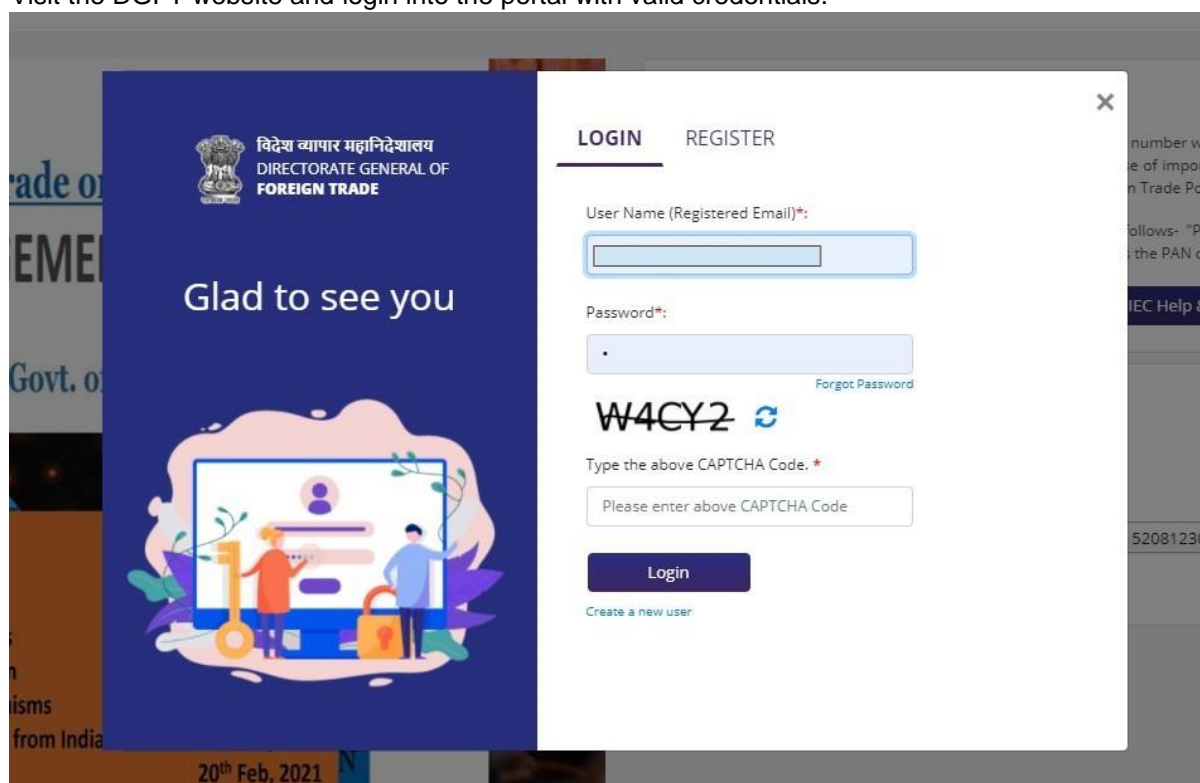
To Amend the SCOMET exports on the DGFT portal you would require:

Pre-requisites:

- g) Valid Login Credentials to DGFT Portal (After Registering on DGFT Portal).
- h) Active Firm's Bank account for entering its details in the Application and to make online payment of the application fee
- i) Approved and issued SCOMET export

Then proceed with the following steps:

1. Visit the DGFT website and login into the portal with valid credentials.



The screenshot shows the DGFT portal login interface. On the left, a blue banner displays the Directorate General of Foreign Trade logo and the text "Glad to see you". On the right, a white login form is overlaid. The form has two tabs: "LOGIN" and "REGISTER". The "LOGIN" tab is active. The form contains the following fields and elements:

- User Name (Registered Email)*:** A text input field.
- Password*:** A password input field with a "Forgot Password" link.
- CAPTCHA:** A CAPTCHA image showing the code "W4CY2" and a refresh icon.
- Type the above CAPTCHA Code. ***: A text input field with the placeholder "Please enter above CAPTCHA Code".
- Login:** A dark blue button.
- Create a new user:** A link below the Login button.

2. Navigate to **Services > Export Management System > License for SCOMET exports > Apply for Export Authorization of SCOMET Item, Software/Technology (ANF 20(B)) > Apply for New Authorization**

The screenshot shows the user's dashboard with the following elements:

- Header:** Directorate General of Foreign Trade logo and navigation menu (Home, About DGFT, Services, My Dashboard, Regulatory Updates, Learn, Indian Trade Service, RTI).
- User Profile:** Amit's Dashboard, Last Login: 04-May-2021 13:55:03.
- For Your Action Notifications:** No Task Available.
- Valid IEC Status Card:** Shows 0 Value of Scrips Approved and 341 Authorisations Issued.
- Frequently Accessed Links:** Buttons for Advanced Authorisation, MEIS, IEC, EPCG, SEIS, and Import Export Authorisation.
- Feedback Button:** Located on the left side of the dashboard.

The screenshot displays the 'Export Authorisation of SCOMET Items' section with the following cards:

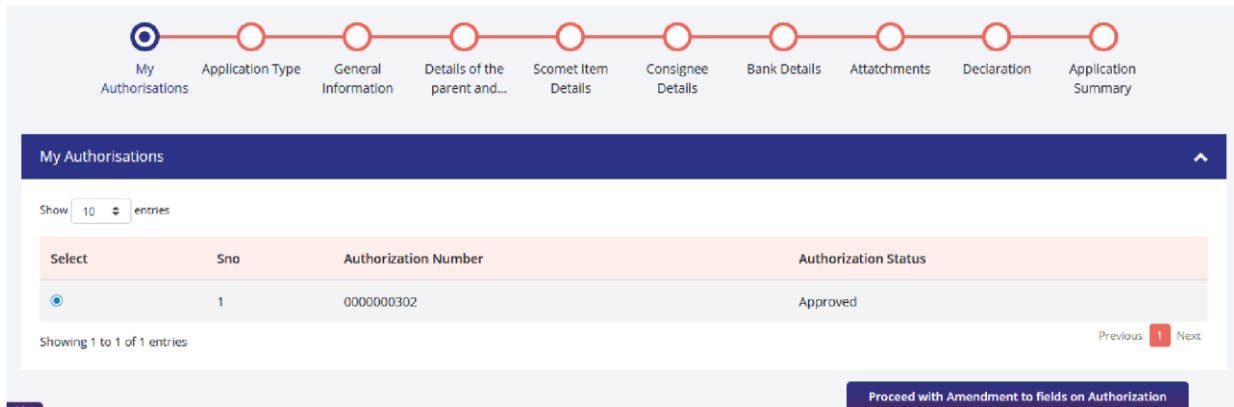
- Apply for Export Authorisation of SCOMET Items, Software/Technology (ANF 2O(A))**: As per the extant policy, Export of Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) items shall be permitted only against an export authorisation issued. Application for consideration of a licence by the SCOMET Cell at DGFT submitted here.
- Apply for Global Authorization for Intra Company Transfer (GAICT)**: As per the extant policy, Export of Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET) items shall be permitted only against an export authorisation issued. Application for consideration of a licence by the SCOMET Cell at DGFT submitted here.
- Site Visit for SCOMET Export**: The application for permission for Site Visit process wherein the Foreign Buyer or End User wants to visit the Indian Premises of the Manufacturer type of IEC to check production processes for SCOMET Export Items can be made from here.
- Post Reporting of Issued SCOMET Exports Authorisation**: Importer / Exporter is required to Post Report usage of Issued Licenses for Export of SCOMET Items. The details for the same can be submitted here.

3. User will reach to Draft Applications screen. All draft applications will be displayed here.

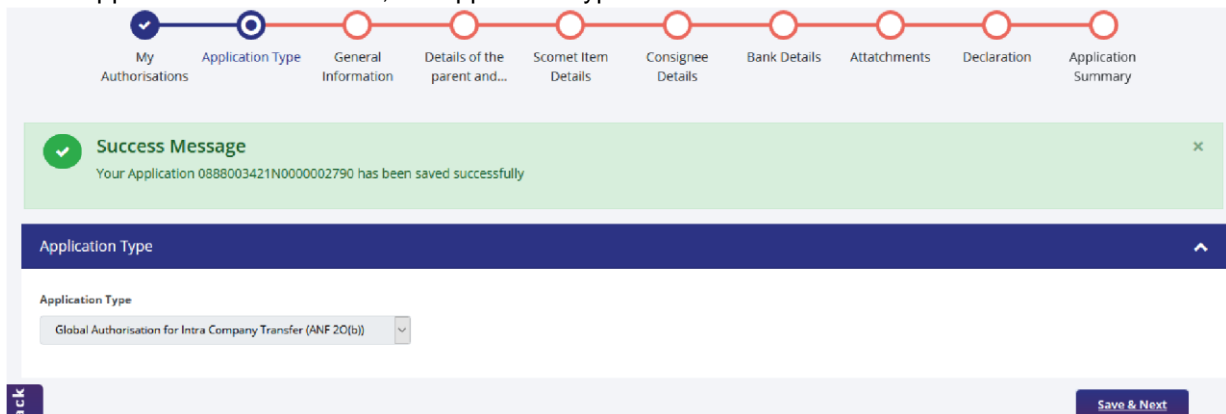
The screenshot shows the 'Draft Application' screen for 'Apply for Amendment of Existing Authorisation'. The page includes:

- Header:** Home / Services / Export Management System / Export of Restricted Items / Export Authorisation of SCOMET Items, Software/Technology (ANF2O(B))
- Section Title:** Apply for Amendment of Existing Authorisation
- User Info:** Last Login: 25-May-2021 11:02:45
- Table:** Draft Application | Apply for Amendment Export Authorisation ANF2O(B). Columns: Select, S. No., Application Number, Created On, Created By, Last Updated On, Last Updated By, Action. Message: No data available in table.
- Footer:** Showing 0 to 0 of 0 entries. Start Fresh Application button.
- Feedback Button:** Located on the left side.

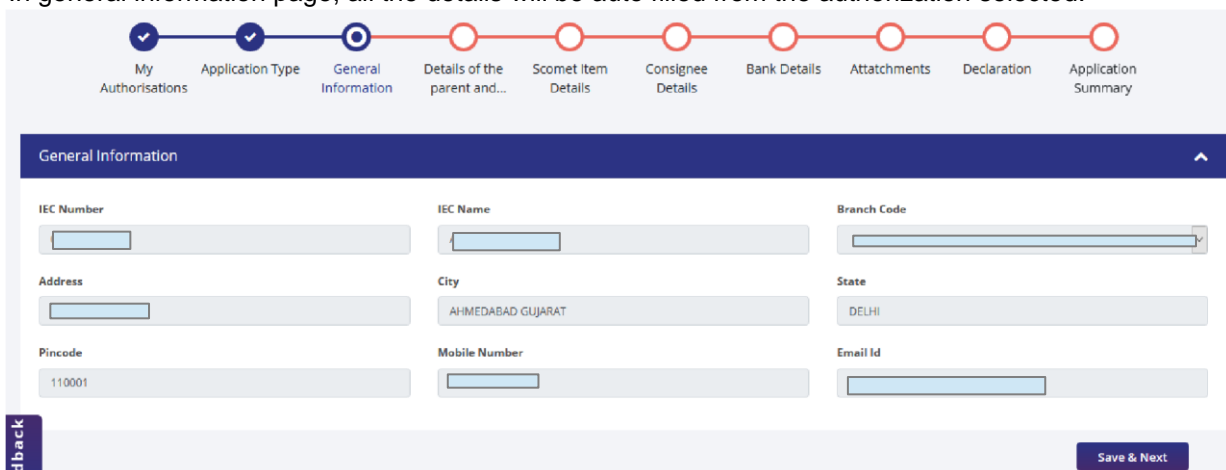
- In Draft Application Screen Click on **“Start Fresh Application”** button or click on **“Proceed with Existing Application”** Button in case user already saved a draft application.
- In my authorization screen select the authorization you are willing to amend and then click on save and next button.



- In the application details screen, the application type will be auto filled.



- In general information page, all the details will be auto filled from the authorization selected.



- Click on save and next button to reach details of parent and other company screen.
- In this screen, applicant can edit 'is your company ICP compliant' and 'Type of agreement between Indian subsidiary and foreign parent company for other subsidiary' sections but cannot edit 'Provided details of the parent and other subsidiary' section.

Provide details of the parent and other subsidiary companies

Show entries

Sno	Company Type	Name	Address	City	State	PinCode	Country	Manufacturing/Business activity
1	LOV	name	address	city	mh	411011	ALBANIA	manufacturing

Showing 1 to 1 of 1 entries Previous Next

Is your company ICP compliant


Is your company ICP compliant Yes No

Type of Agreement between Indian subsidiary and foreign parent company/other subsidiaries

Master Service Agreement(MSA) / Statement of work / Other Contract Agreement *

Master Service Agreement(MSA)

Date of Agreement mentioned above Validity of the agreement



10. Click on save and next button to reach SCOMET Item details page.
11. In SCOMET details page, fill the SCOMET Item Details, Flow of Items/software/technology intend to be exported, Details of Item (Sno to be matched with Items in Table), For Software/technology (Estimated Exports) Basic Product Information and Details of exports of SCOMET items in the preceding 3 licensing years. (Details of the export last made, if no export was made during the preceding licensing year)

Applicant Details General Information Details of the parent and oth... **Scomet Item Details** Consignee Details Bank Details Attachments Declaration Application Summary

Success Message ✕

Your Application 0888003421N0000002777 has been saved successfully

SCOMET Item Details ↑

Type of item * **Type of transaction ***

Goods Re-export

License exception provided by which country *

ALBANIA

Flow of Items/software/technology intend to be exported ↑

SCOMET Category Number * **ECCN/ or control list no. of foreign country by which license exception has been given to India *** **Date of import ***

2 - Micro-organisms, toxins 12 04/06/2021

Name of company from which imports have been made * ⓘ **Purpose of Import to India under Intra Company Transfer * ⓘ** **Imported from parent or subsidiary (P/S) ***

name purpose Parent

Estimated Date of export * **Port of loading (In case of goods) *** **Exports to the parent or subsidiary? (P/S) ***

29/05/2021 INADC6-CALICA CONST. AND IMPEX PVT. LTD.-Non EDI Subsidiary

Port(s) of Discharge (In case of goods) * ⓘ **Name of the company to which exports to be made * ⓘ** **End-use of the product ***

port name end

Add Details

For Software/technology (Estimated Exports) Basic Product Information

Name of the Manufacturer * **Brand *** **Name of Model ***

name brand model

Model no./ Part No * **class *** **Type ***

12 class type

Serial No * **Encryption Algorithm *** **Encryption Functionality ***

78 algo func

Value of Technology * **Additional Information ***

tech info

Add Detail

Copy Excel CSV PDF Print

Sno	Name of the manufacturer	Brand	Name of Model	Model no./ Part No.	Class	Type	Serial No	Encryption algorithm	Encryption Functionality	Value of technology	Additional Information	Edit
No data available in table												

Showing 0 to 0 of 0 entries

12. Now under the 'details of exports of SCOMET items in the preceding 3 licencing years.' Section table, details will be auto populated.

2. Details of exports of SCOMET items in the preceding 3 licensing years. (Details of the export last made, if no export was made during the preceding licensing year) ^

Show entries

Sno.	Export License Number	Date of Issue of License	File Number	Country to which item to be exported	Port of Discharge	Port of Load	SCOMET Category	SCOMET Category Name	SCOMET Item No.	SCOMET Item Name	Description of Export Items including Technical Specifications
No data available in table											

Showing 0 to 0 of 0 entries Previous Next

Clear All Save & Next

13. Now click on save and next button to reach consignee details page.

14. Applicants will not be able to update any fields in this screen.

Progress bar: My Authorisations, Application Type, General Information, Details of the parent and..., Scomet Item Details, **Consignee Details**, Bank Details, Attatchments, Declaration, Application Summary

Global Consignee Details

Type of consignee <input type="text" value="type"/>	Consignee Name <input type="text" value="name"/>	Nature of business of consignee <input type="text" value="nature"/>
Address <input type="text" value="address"/>	City <input type="text" value="city"/>	State <input type="text" value="state"/>
Country <input type="text" value="ALBANIA"/>	Pin Code <input type="text" value="411011"/>	Mobile No. <input type="text" value="9109876543"/>
Email Id <input type="text" value="@l.com"/>		

Clear All Save & Next

15. Now click on save and next button to reach bank details page.

16. In bank details page, applicant will not be able to edit any fields.

Progress bar: My Authorisations, Application Type, General Information, Details of the parent and..., Scomet Item Details, Consignee Details, **Bank Details**, Attatchments, Declaration, Application Summary

Details of Banks through which financial transactions relating to this export will be executed:

In Destination Country

Name of the Bank <input type="text" value="name"/>	Address <input type="text" value="jds"/>	City <input type="text" value="djhk"/>
State <input type="text" value="jd"/>	Country <input type="text" value="AFGHANISTAN"/>	Pin Code <input type="text" value="411011"/>
SWIFT Code <input type="text" value="dsj"/>	IBANK <input type="text" value="ksjks"/>	

In India

Name of the Bank <input type="text" value="sjh"/>	Address <input type="text" value="dj"/>	City <input type="text" value="djhk"/>
Pin Code <input type="text" value="411011"/>	State <input type="text" value="KARNATAKA"/>	IFSC CODE <input type="text" value="KIBL0000000"/>

Clear All Save & Next

17. Then click on save and next page to reach attachment screen.

Details of Producer/Manufacturer of the item to be exported
↑

Whether the item is manufactured in India or Imported *

Imported India

Name *

Address *

City *

Pin Code *

State *

Country *

Clear All Save & Next

18. In 'attachment' page attach all the required documents with remarks Note: user can attach maximum of 5 attachments of same type.

Attachment
↑

Attachment Type

Remark

Click or Drag and Drop file to upload

Uploaded Size : 0.00 MB

Note: Maximum 5 Attachment of 5 MB Allowed (Only pdf,jpg are allowed)

Upload Attachments

Uploaded Document List

Show 10 entries

Attachment Type	Remark	View/Add More Attachments	Delete
No data available in table			

Previous Next

Attachment
↑

Attachment Type

Remark

Click or Drag and Drop file to upload

Uploaded Size : 0.28 MB

Note: Maximum 5 Attachment of 5 MB Allowed (Only pdf,jpg are allowed)

Upload Attachments

Uploaded Document List

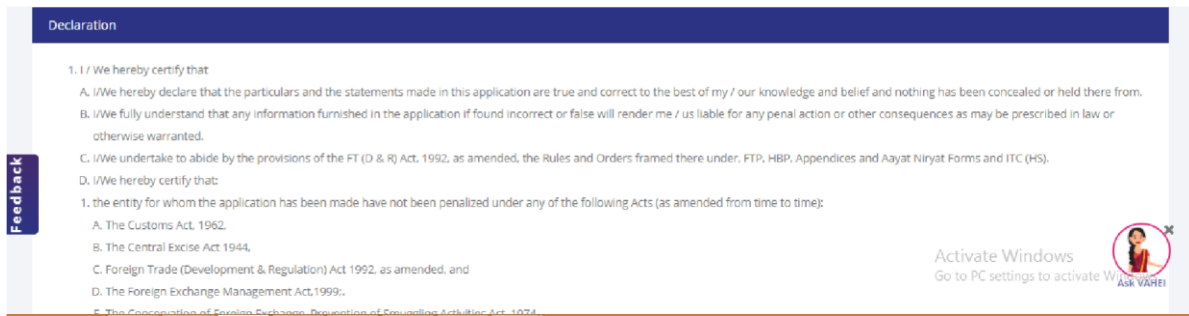
Show 10 entries

Attachment Type	Remark	View/Add More Attachments	Delete
Purchase Order / Contract Agreement / Statement of Work / Master Service Agreement from the Foreign Buyer, Consignee and End User		view	
Technical Specifications for each items to be exported		view	
End User Certificate		view	

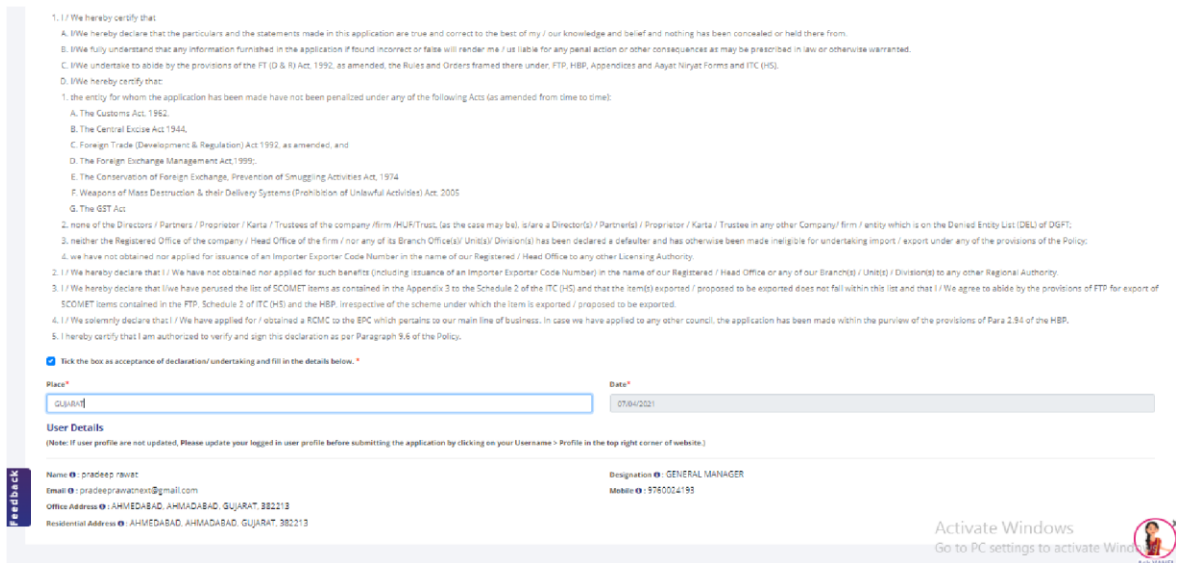
Previous 1 Next

Clear All Save & Next

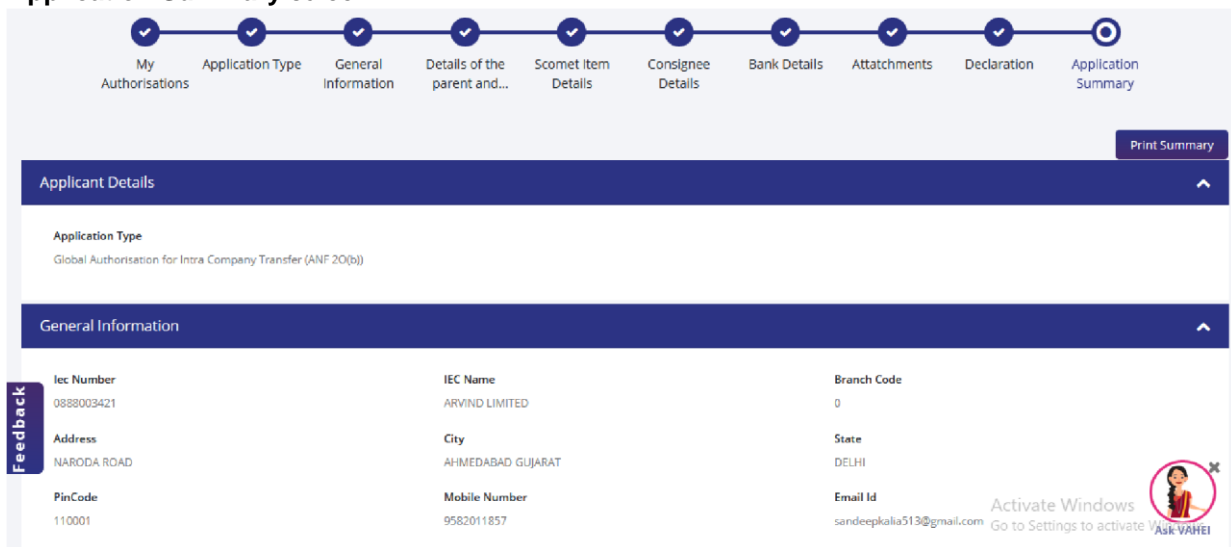
19. After uploading the documents by clicking the upload attachment button, click on save and next button to reach declaration page.



20. On declaration screen, user will select terms and conditions check box to accept it. User can update “Place” field if required and then click on “Save and Next” button.



21. Details entered by the user will be Saved, Draft of the application will be created, and user will reach to Application Summary screen.



22. Click on the print button present in the summary page to print the application summary.

(Application Form for Export Authorisation of SCOMET Items ANF-20(B))

1. Applicant Type					
Applicant Type			Global Authorisation for Intra Company Transfer (ANF 20(b))		
2. General Information					
IEC Number		IEC Name		Branch Code	0
Address		City	AHMEDABAD GUJARAT	State	DELHI
Pincode	110001	Mobile Number		Email Id	
Company Website	NA	Main Business Activities of the applicant firm	NA		
3.Details of the parent and other subsidiary companies					
Is your Company ICP Compliant	No	Self-certified / Approved by any competent authority	Please Select	Name of the competent authority	
Type of Agreement between Indian subsidiary and foreign parent company/other subsidiaries					

- In the application summary screen, click on proceed with sign and then payment to make payment for the application.

6. we have complied with the conditions of all previous licences / authorisations issued to us for export of SCOMET items and wherever required have duly intimated the o/o DGFT, New Delhi along with documentary evidence regarding receipt of the items of export by the end-user within the stipulated time.

7. I / We undertake to abide by the provisions of the FT (D & R) Act, 1992, as amended, the Rules and Orders framed there under, FTP, HBP and ITC (HS) and submit all requisite documents to the o/o DGFT (SCOMET Section), falling which I/We shall be liable to action under FT (D & R) Act, 1992 as amended or rules and orders made there under, and the Customs Act, 1962.

8. I hereby certify that I am authorised to verify and sign this declaration as per Paragraph 9.6 of the Policy.

You have ticked the box as acceptance of declaration/ undertaking details.

Place : UTTAR PRADESH Date : 25/05/2021

Name : Suman saini Designation : Importer/Exporter in own company Email : bhawna11@gmail.com Mobile : 9730715591

Office Address : NARODA ROAD

Residential Address : PUREGULAB, GOPIGANJ, Noida, GAUTAM BUDDHA NAGAR, UTTAR PRADESH, 201301

Payment For SCOMET Export Authorisation

- On the application fee payment screen user can verify the fee details and click on “Submit” button to make the payment against application.

Payment Details

! Payments made from corporate accounts require additional approval from Bank portal, It may take 1 - 7 days to reflect in the system based on when approval is given from the checker account.

Applicant Name: Suman saini Applicant Email: bhawna11@gmail.com Applicant Address: NARODA ROAD

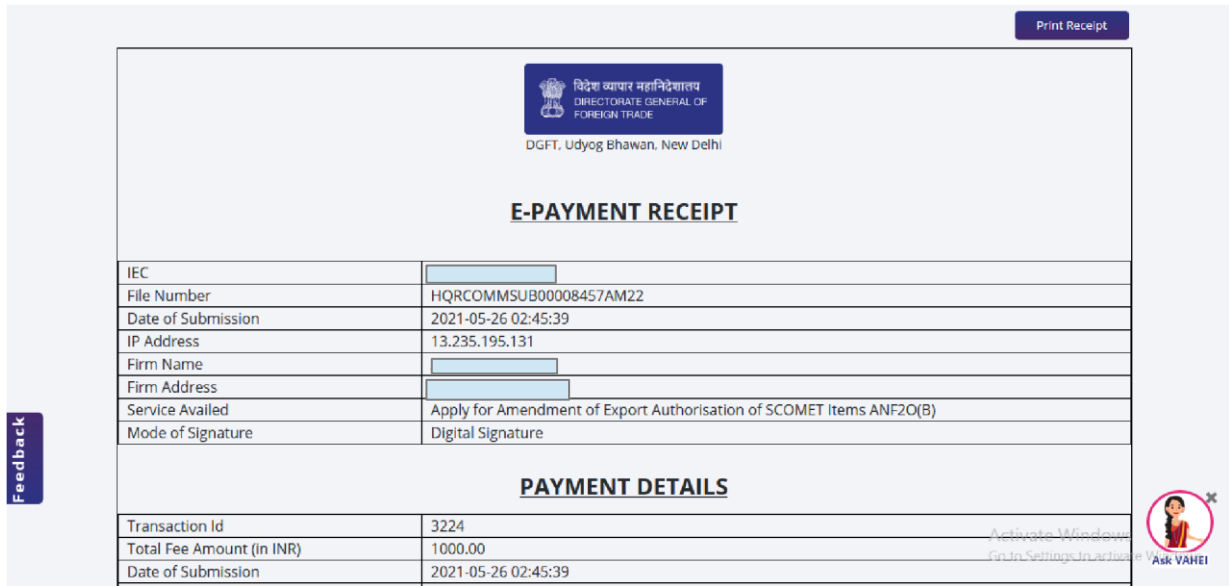
Application Type: Restricted Export Service Type: Apply for Amendment of Export Authorisation of SCOMET Items ANF-20(B) Application Number: 0888003421N0000002790

Service Description	Fees Amount (INR)
Apply for Amendment of Export Authorisation of SCOMET Items ANF20(B)	1000.0

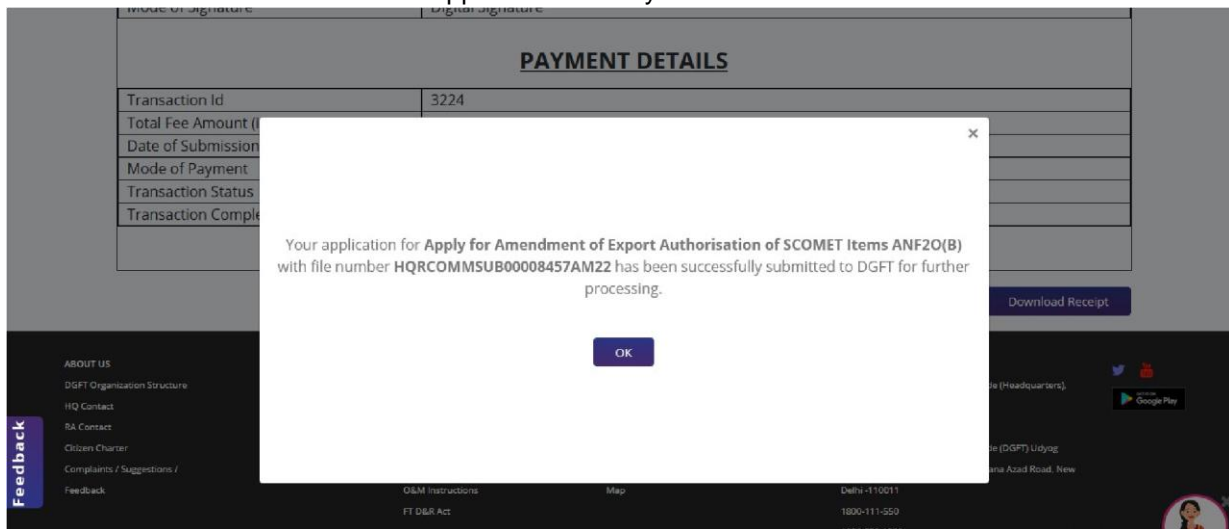
Have you already paid in Miscellaneous Payment System (eMPS) / Legacy Draft Application? Yes No

Submit

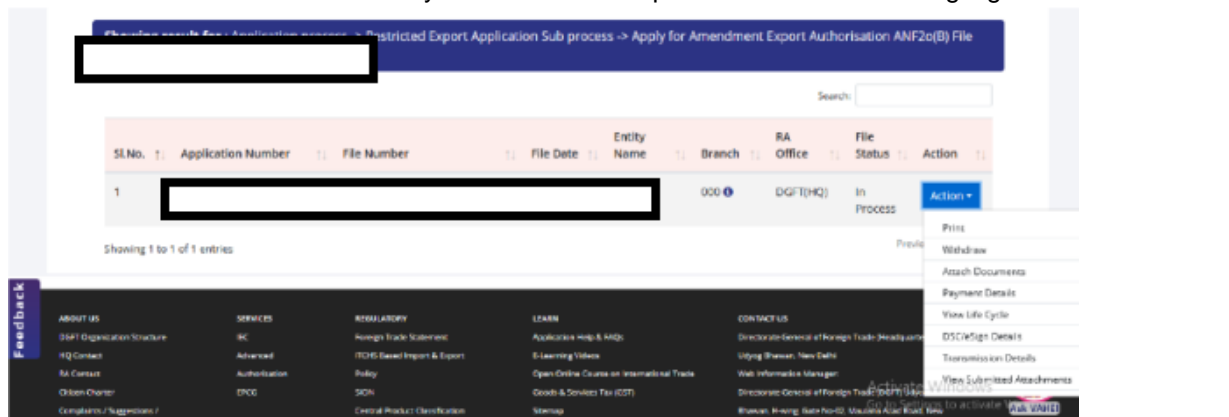
25. After Successful Payment, the user will be redirected to the DGFT Website and the receipt shall be displayed, the user can also download/print the receipt.



26. The user shall receive the identity card application submission message with File number on the screen. User will also receive email/SMS for file submission. If User clicks on OK button on Epayment receipt, user will be redirected to Submitted applications via My Dashboard.



27. With Action button you can perform the highlighted actions



10. Apply for Site Visit

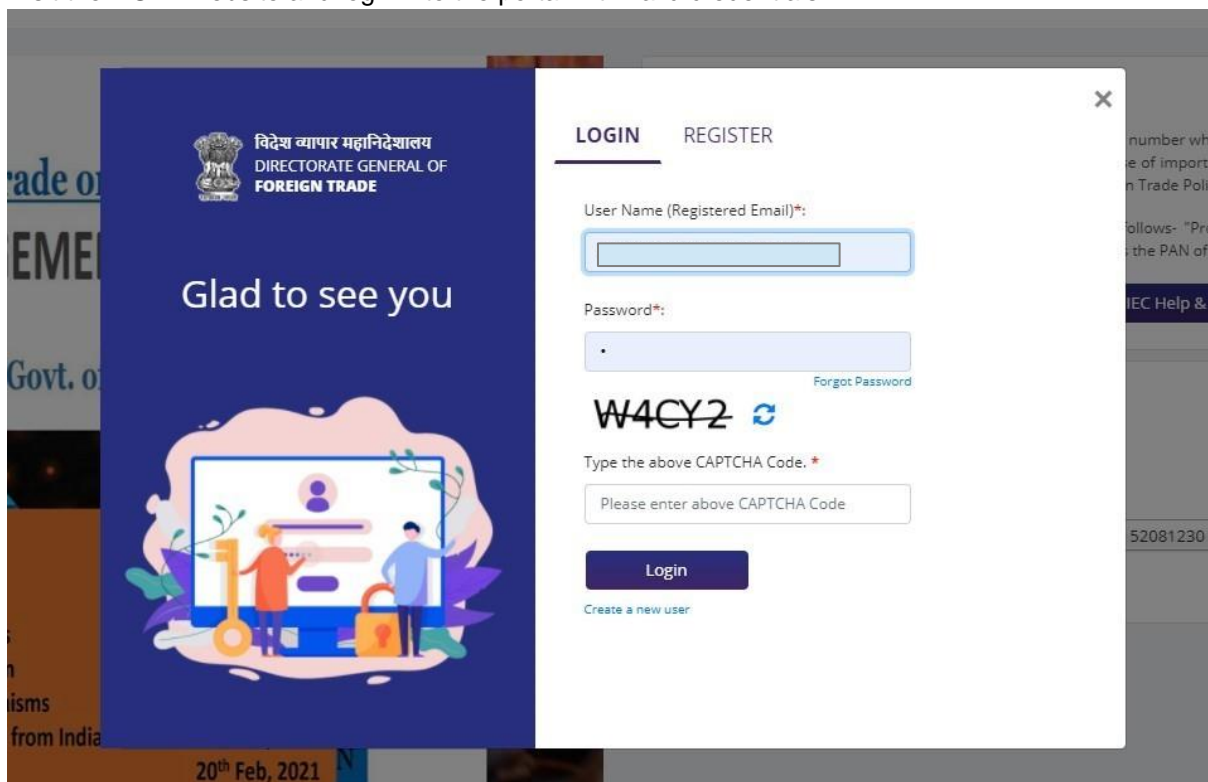
To Apply for Site Visit on the DGFT portal you would require:

Pre-requisites:

- e) Valid Login Credentials to DGFT Portal (After Registering on DGFT Portal).
- f) Active Firm's Bank account for entering its details in the Application and to make online payment of the application fee

Then proceed with the following steps:

- 29. Visit the DGFT website and login into the portal with valid credentials.



The screenshot shows the DGFT portal login interface. On the left, there is a blue banner with the DGFT logo and the text "Glad to see you". On the right, there is a white login form with the following elements:

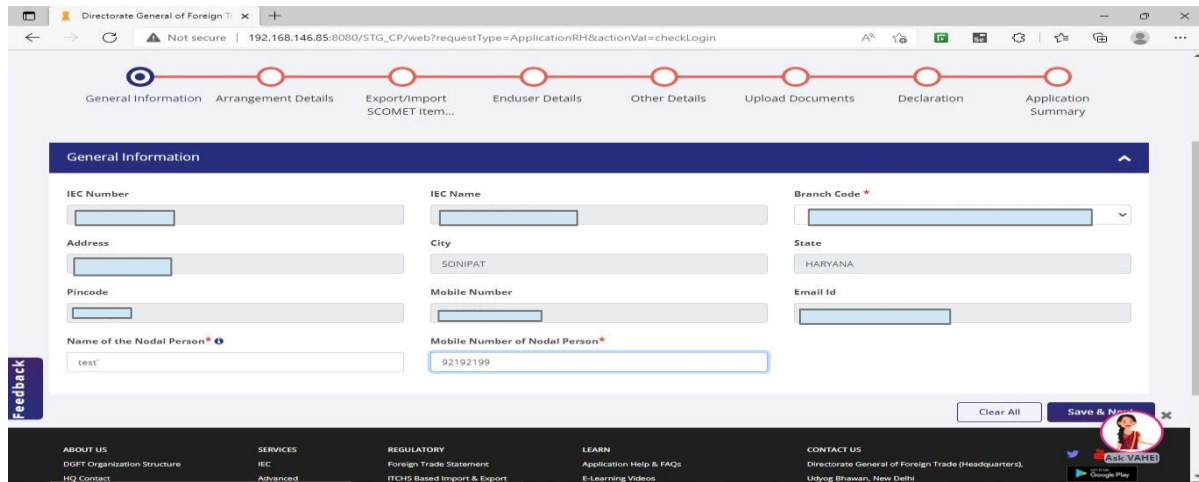
- Buttons for "LOGIN" and "REGISTER".
- Field for "User Name (Registered Email)*" with a text input box.
- Field for "Password*" with a text input box and a "Forgot Password" link.
- A CAPTCHA image showing the code "W4CY2".
- Text: "Type the above CAPTCHA Code. *"
- Field for the CAPTCHA code with the placeholder text "Please enter above CAPTCHA Code".
- A "Login" button.
- A link for "Create a new user".

- 30. Navigate to **Services > Import Management System > License for Restricted Export > License for SCOMET export > site visit for SCOMET > Apply for new authorization**

31. User will reach to Draft Applications screen. All draft applications will be displayed here.

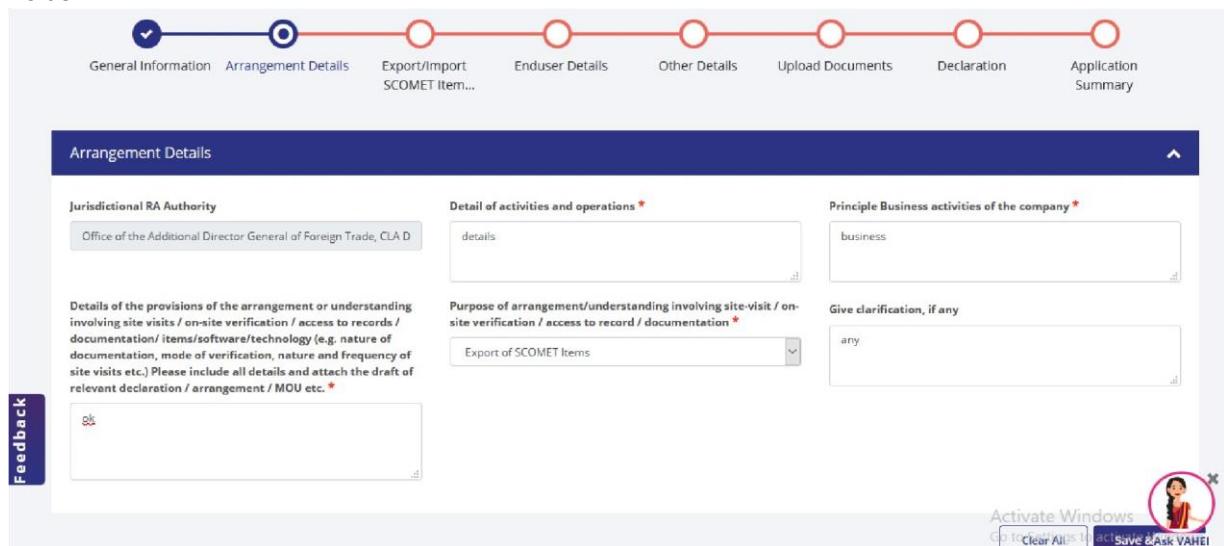
Select	S. No.	Application Number	Created On	Created By	Last Updated On	Last Updated By	Action
<input type="radio"/>	1	ARN00030270AM21	10/02/2021 15:43	bhawna11@gmail.com	11/02/2021 17:18	bhawna11@gmail.com	Action

32. In General information page, select the branch code from the drop down then all the other fields will be auto populated based on iec details. Also fill the nodal person's name and mobile number.

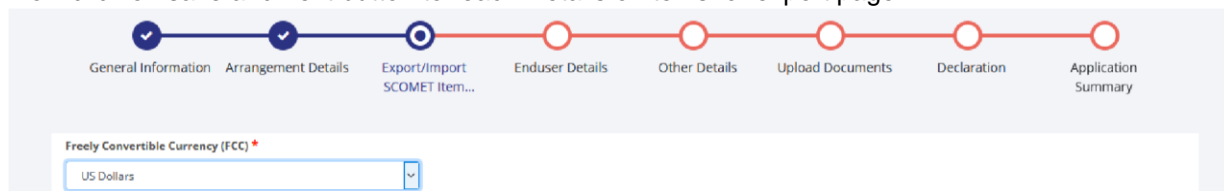


33. Click on save and next button to reach the Arrangement Details page.

34. In Arrangement Details page, select the import item type from the drop down. And fill the dependent fields.



35. Now click on save and next button to reach Details of Items for export page.



36. In details of imports page select the FCC currency from drop down.

37. Now you can add the 'item for import' manually or bulk upload then the items will be added to the table.

a. For adding the items manually, fill the Item details under the Details of items for import section and click on add button

Details of SCOMET Items In Appendix 3 to Schedule 2 of ITC (HS) Classifications of Export & Import Items applied for export

[Add Manually](#) [Bulk Upload](#) [Download Sample Excel](#)

SCOMET Category Number*
2 - Micro-organisms, toxins

SCOMET Category Name*
Micro-organisms, toxins

SCOMET Subcategory Number*
1A - Prohibited chemicals, related technology and software

SCOMET Subcategory Name*
Prohibited chemicals, related technology and software

SCOMET Item No.*
12

SCOMET Item Name*
item

Chemical Abstracts Service (CAS) Number*
122018-78-7

Description of Export Items including Technical Specifications*
desp

ITC(HS) Code No.*
72165000, Other angles, shapes and sections, not ...

ITC(HS) Code Description
Other angles, shapes and sections, not further worked cha

Quantity*
7889

Unit of Measurement*
Dozen

Total FOB Value (Rs)
7899999

Currency Exchange Rate : INR to FC
1 INR = 0.01 US Dollars

Total FOB Value(In FCC)
108219.16

Currency Exchange Rate : INR to USD
1 INR = 0.01 USD

Total FOB Value(In USD)*
108219.16

Feedback

Activate Windows
Go to Settings to activate Windows.
Ask VAHEI

b. Now to add the items through bulk upload. First download the sample excel, click on bulk upload button then uploads the modified excel sheet.

Protected View This file originated from an internet location and might be unsafe. Click for more details. [Enable Editing](#)

Country of Origin	ITC(HS) Code	Description of Import Items including Technical Specifications	Quantity	Unit of Measurement	Total CIF Value (Rs)
INDIA	081910	Mg	10	NUMBERS (NOS)	10000

Activate Windows
Go to Settings to activate Windows.

Sr No.	SCOMET Category Number	SCOMET Category Name	SCOMET Subcategory Number	SCOMET Subcategory Name	SCOMET Item No.	SCOMET Item Name	Chemical Abstracts Service (CAS) Number	Description of Export Items including Technical Specifications	ITC(HS) Code No. (if available)	Edit/Delete
1	2 - Micro-organisms, toxins	Micro-organisms, toxins	1A - Prohibited chemicals, related technology and software	Prohibited chemicals, related technology and software	12	item	122018-78-7	desp	72165000, Other angles, shapes and sections, not further worked than hotrolled, hot-drawn or extruded	

Showing 1 to 1 of 1 entries

Grand Total Quantity: 7889

Grand Total FOB Value (In USD): 108219.16

Grand Total FOB Value (Rs): 7899999

Previous [Next](#)

Feedback

38. In declaration of sales turnover, enter the turnover for the previous years and click on save and next button to reach end user details page.

Sl.No.	Year	Total Turnover	Total Turnover of products whose license applied for	Edit/Delete
1	2018-19	0.00	0.00	 
2	2019-20	0.00	0.00	 
3	2020-21	0.00	0.00	 

Showing 1 to 3 of 3 entries

Previous **1** Next

Clear All Save & Next

Activate Windows 

39. In the end user screen select the end user details available? from the respective drop downs.

General Information Arrangement Details Export/Import SCOMET Item... Enduser Details Other Details Upload Documents Declaration Application Summary

Enduser Details

End User Details Available? *

No

Clear All Save & Next

40. Now click on save and next button to reach other details page.

41. In other details page click on yes or no radio buttons for the given details and fill all the details.

General Information Arrangement Details Export/Import SCOMET Item... Enduser Details Other Details Upload Documents Declaration Application Summary

Details of the Foreign Government / Foreign Third Party

Name * Address * City *

name address city

State * Country * Pincode *

state ALBANIA 249402

Mobile No.(with country code) * Email Address * Fax No.(with country and state code)

+919878976543 @.gmail.com

Is the end user an entity of government of destination country *

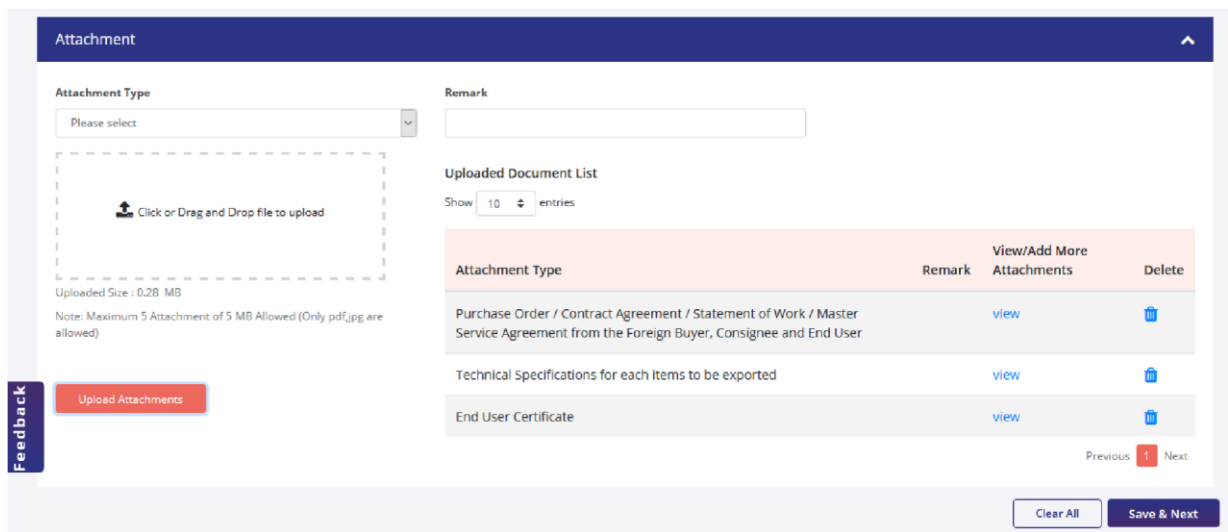
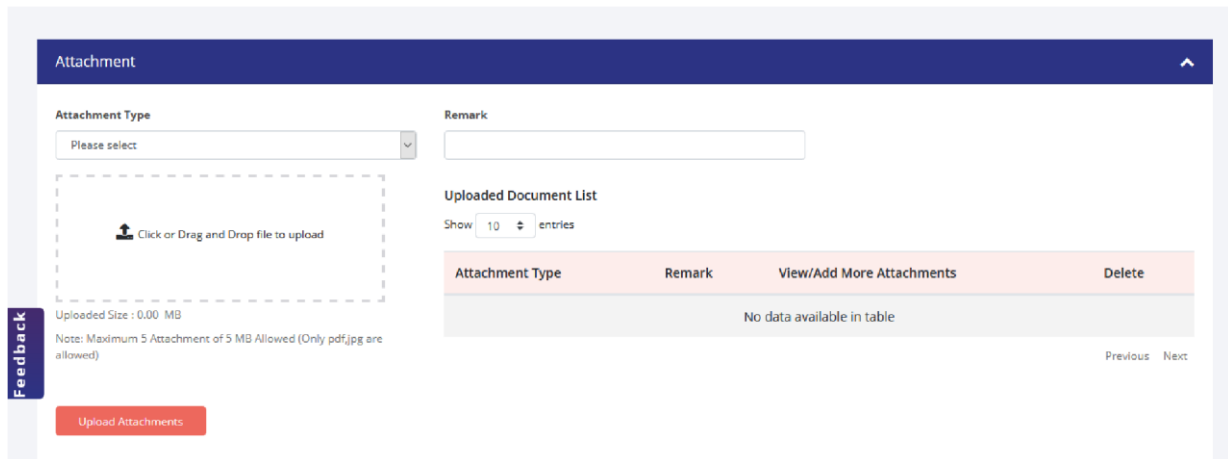
end

If the visit / verification / access to records will be through an Indian Party, details of the Indian Party

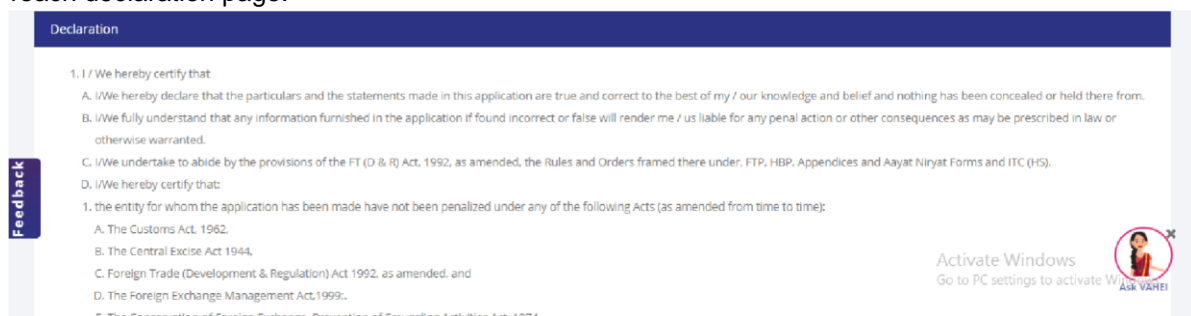
Activate Windows Go to Settings to activate Windows 

42. Then click on save and the next page to reach attachment screen.

43. In 'attachment' page attach all the required documents with remarks Note: user can attach maximum of 5 attachments of same type.



44. After uploading the documents by clicking upload attachment button, click on save and next button to reach declaration page.



45. On declaration screen, user will select terms and conditions check box to accept it. User can update "Place" field if required and then click on "Save and Next" button.

1. I / We hereby certify that:

- I/We hereby declare that the particulars and the statements made in this application are true and correct to the best of my / our knowledge and belief and nothing has been concealed or held there from.
- I/We fully understand that any information furnished in the application if found incorrect or false will render me / us liable for any penal action or other consequences as may be prescribed in law or otherwise warranted.
- I/We undertake to abide by the provisions of the FT (D & R) Act, 1992, as amended, the Rules and Orders framed there under, FTP, HBR, Appendices and Aayat, Nirjay Forms and ITC (HS).

D. I/We hereby certify that:

- the entity for whom the application has been made have not been penalized under any of the following Acts (as amended from time to time):
 - The Customs Act, 1962.
 - The Central Excise Act 1944.
 - Foreign Trade (Development & Regulation) Act, 1992, as amended, and
 - The Foreign Exchange Management Act, 1999.
 - The Conservation of Foreign Exchange, Prevention of Smuggling Activities Act, 1974
 - Weapons of Mass Destruction & their Delivery Systems (Prohibition of Unlawful Activities) Act, 2005
 - The GST Act
- none of the Directors / Partners / Proprietor / Karta / Trustees of the company /firm /HUF/Trust, (as the case may be), Is/are a Director(s) / Partner(s) / Proprietor / Karta / Trustee in any other Company / firm / entity which is on the Denied Entity List (DEL) of DGF;
- neither the Registered Office of the company / Head Office of the firm / nor any of its Branch Office(s)/ Unit(s)/ Division(s) has been declared a defaulter and has otherwise been made ineligible for undertaking Import / export under any of the provisions of the Policy;
- we have not obtained nor applied for issuance of an Importer Exporter Code Number in the name of our Registered / Head Office to any other Licensing Authority.

2. I / We hereby declare that I / We have not obtained nor applied for such benefits (including issuance of an Importer Exporter Code Number) in the name of our Registered / Head Office or any of our Branch(es) / Unit(s) / Division(s) to any other Regional Authority.

3. I / We hereby declare that I/We have perused the list of SCOMET items as contained in the Appendix 3 to the Schedule 2 of the ITC (HS) and that the item(s) exported / proposed to be exported does not fall within this list and that I / We agree to abide by the provisions of FTP for export of SCOMET items contained in the FTP, Schedule 2 of ITC (HS) and the HBR, irrespective of the schema under which the item is exported / proposed to be exported.

4. I / We solemnly declare that I / We have applied for / obtained a RCMC to the EPC which pertains to our main line of business. In case we have applied to any other council, the application has been made within the purview of the provisions of Para 2.54 of the HBR.

5. I hereby certify that I am authorized to verify and sign this declaration as per Paragraph 9.6 of the Policy.

Tick the box as acceptance of declaration/undertaking and fill in the details below. *

Place* Date*

User Details
(Note: If user profile are not updated, Please update your logged in user profile before submitting the application by clicking on your Username > Profile in the top right corner of website.)

Name Designation
 Email Mobile
 Office Address
 Residential Address

46. Details entered by the user will be Saved, Draft of the application will be created, and user will reach to **Application Summary** screen.

Progress bar: General Information, Arrangement Details, Export/Import SCOMET Item..., Enduser Details, Other Details, Upload Documents, Declaration, Application Summary

Success Message
Your Application ARNXEL00968257AM22 has been saved successfully

General Information

IEC Number	IEC Name	Branch Code
<input type="text"/>	<input type="text"/>	<input type="text"/>
Address	City	State
<input type="text"/>	<input type="text"/>	DELHI
Pincode	Mobile Number	Email Id
110001	<input type="text"/>	<input type="text"/>

Arrangement Details

47. Click on print button present in the summary page to print the application summary.

Apply for Site Visit for SCOMET Export

General Details

IEC Number	IEC Name	Branch Code	Address	City	State	Pincode	Mobile Number	Email Id
<input type="text"/>	<input type="text"/>	<input type="text"/>	<input type="text"/>	PEENYA KIADB INDUSTRIAL AREA NALLAK	DELHI	110001	<input type="text"/>	<input type="text"/>

Arrangement Details

Jurisdictional RA Authority	Detail of activities and operations	Principle Business activities of the company	Details of the provisions of the arrangement or understanding involving site visits / on-site verification / access to records / documentation/ Items/software/technology (e.g. nature of documentation, mode of verification, nature and frequency of site visits etc.) Please include all details and attach the draft of relevant declaration / arrangement / MOU etc.	Purpose of arrangement/understanding involving site-visit / on-site verification / access to record / documentation	Give clarification, if any
Office of the Additional Director General					

- In the application summary screen, click on proceed with sign and then payment to make payment for the application.

Government of India.
 ii. I/We also hereby inform that we have complied with the conditions of all previous permissions issued to us for entering into an arrangement or understanding that involves site visit, on-site verification or access to records/documentation.
 8. I hereby certify that I am authorized to verify and sign this declaration as per Paragraph 9.6 of the Foreign Trade Policy.

You have ticked the box as acceptance of declaration/ undertaking details.

Place : UTTAR PRADESH Date : 08/06/2021
 Name : Suman saini Designation : Importer/Exporter in own company
 Email : bhawna11@gmail.com Mobile : 9730715591
 Office Address : 069-ARVIND LTD TECHNICAL PRODUCT DIV,P,LT NO 358 359 3MAIN 9 CROS 4 PHASE
 Residential Address : PUREGULAB, GOPIGANJ, Noida, GAUTAM BUDDHA NAGAR, UTTAR PRADESH, 201301

Payment For Site Visit For SCOMET

- On the application fee payment screen user can verify the fee details and click on “Submit” button to make the payment against application.

Payments made from corporate accounts require additional approval from Bank portal. It may take 1 - 7 days to reflect in the system based on when approval is given from the checker account.

Applicant Name: Suman saini Applicant Email: [Redacted] Applicant Address: [Redacted]
 Application Type: Restricted Export Service Type: Apply for Site Visit For SCOMET Application Number: ARNXEL00968257AM22

Service Description	Fees Amount (INR)
Apply FOR Site Visit FOR SCOMET	1000.0

Have you already paid in Miscellaneous Payment System (eMPS) / Legacy Draft Application? Yes No

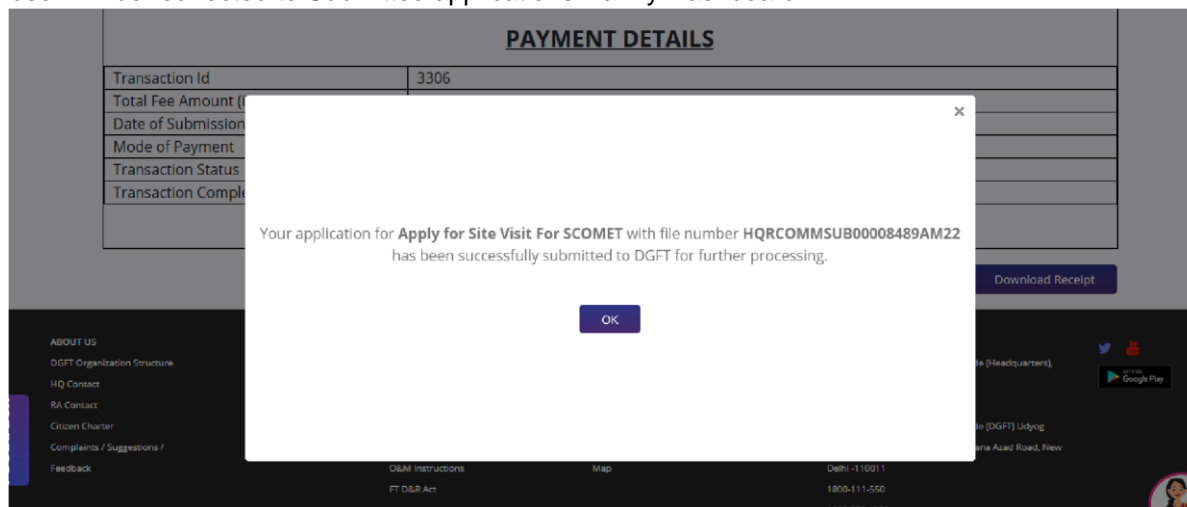
Submit

- After Successful Payment, the user will be redirected to the DGFT Website and the receipt shall be displayed, the user can also download/print the receipt.

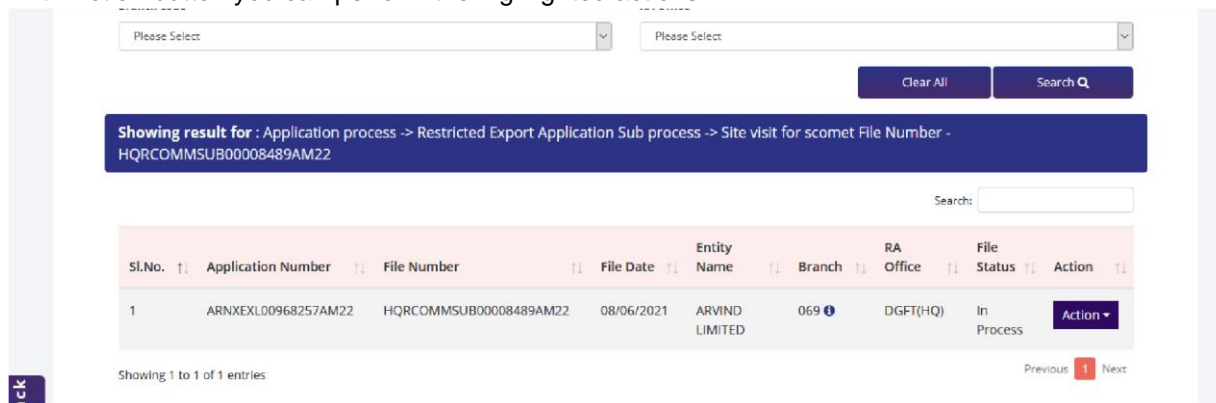
E-PAYMENT RECEIPT

IEC	[Redacted]
File Number	HQRCOMMSUB00008489AM22
Date of Submission	2021-06-08 12:58:05
IP Address	13.235.195.131
Firm Name	[Redacted]
Firm Address	[Redacted]
Service Availed	Apply for Site Visit For SCOMET
Mode of Signature	Digital Signature
PAYMENT DETAILS	
Transaction Id	3306
Total Fee Amount (in INR)	1000.00
Date of Submission	2021-06-08 12:58:05
Mode of Payment	ONLINE

51. The user shall receive the identity card application submission message with File number on the screen. User will also receive email/SMS for file submission. If User clicks on OK button on E-payment receipt, user will be redirected to Submitted applications via My Dashboard



52. With Action button you can perform the highlighted actions



Apply for Post reporting of SCOMET Applications

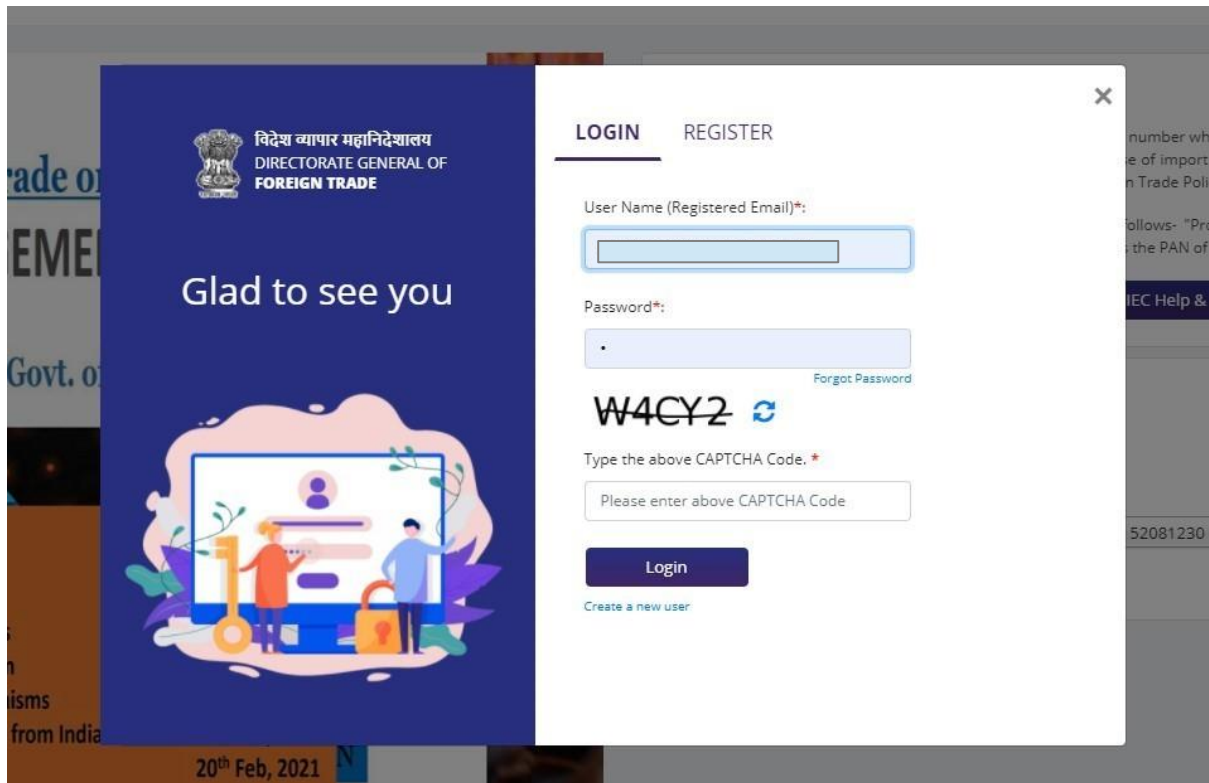
To Apply for Post Reporting of the SCOMET exports on the DGFT portal you would require:

Pre-requisites:

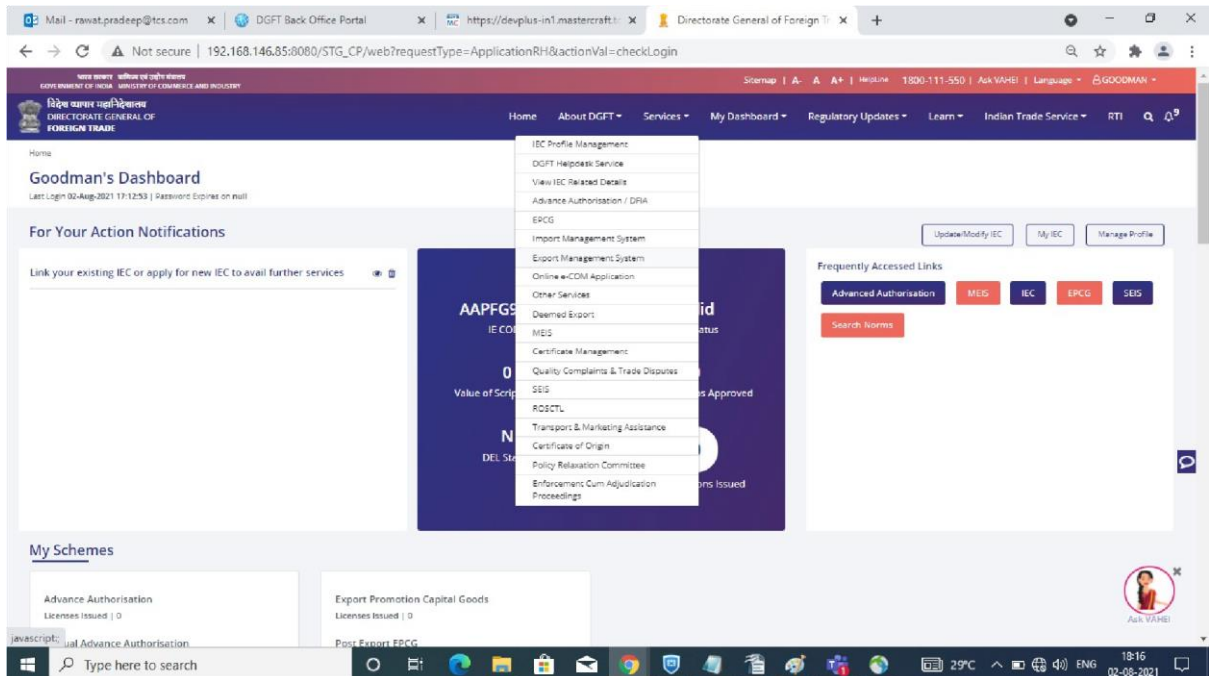
- Valid Login Credentials to DGFT Portal (After Registering on DGFT Portal).
- Approved and issued SCOMET export license.

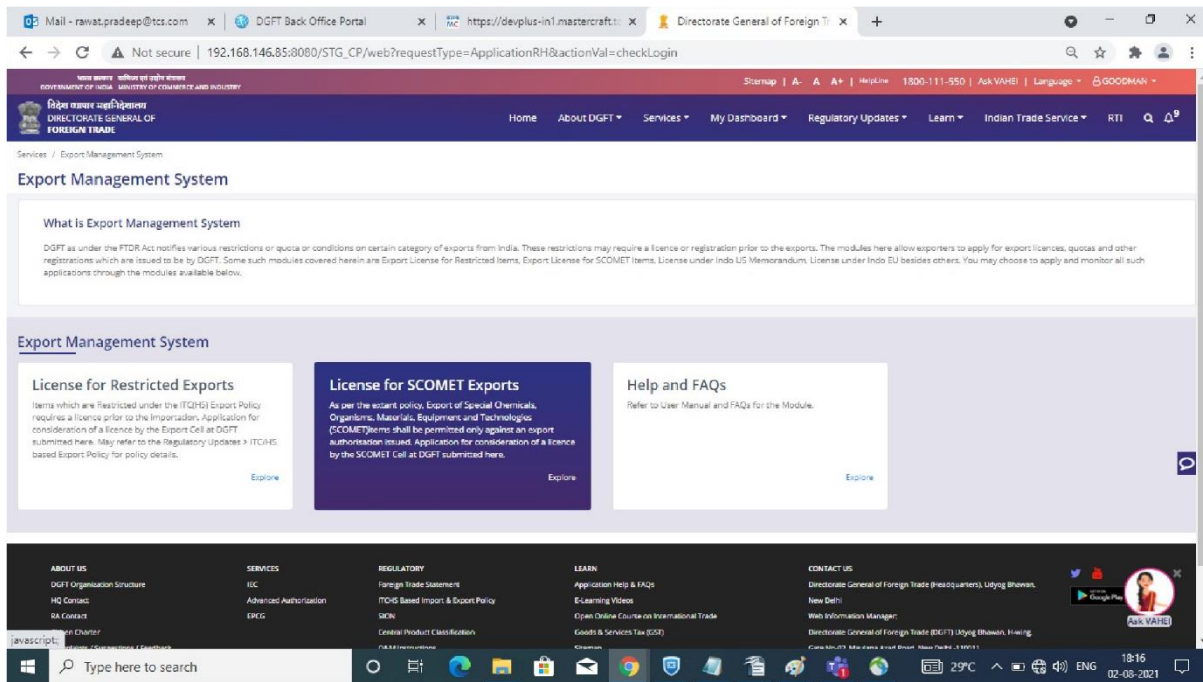
Then proceed with the following steps:

1. Visit the DGFT website and login into the portal with valid credentials.

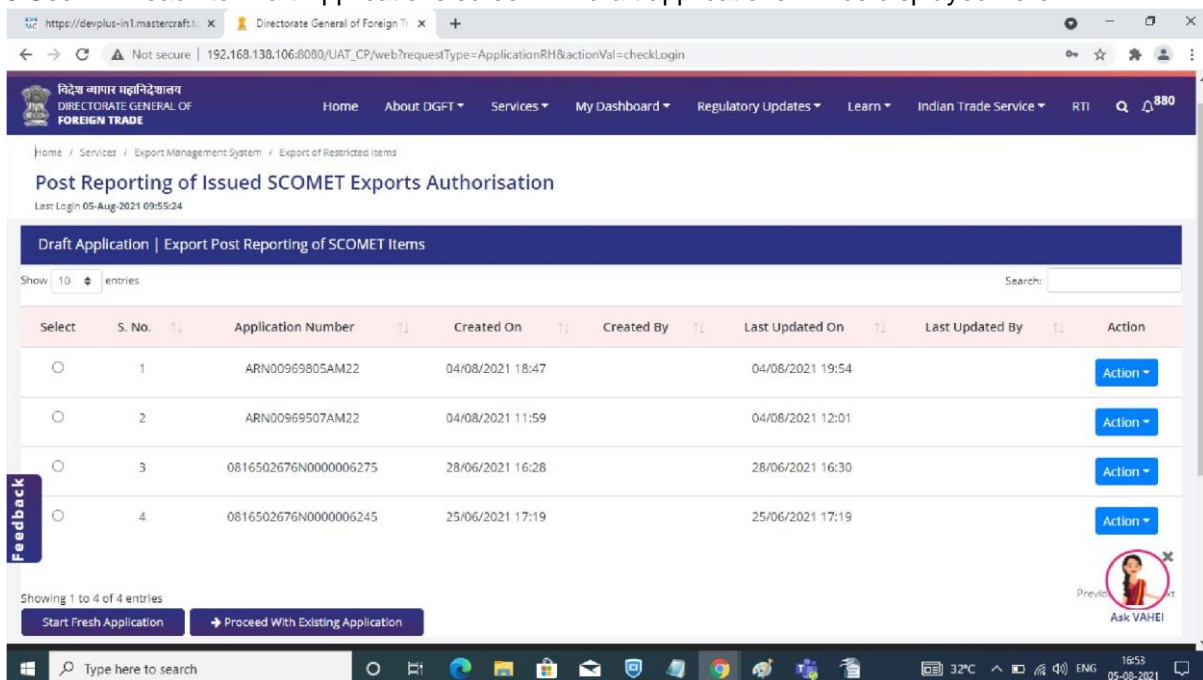


2. Navigate to Services > Export Management System > Licence for SCOMET exports > Post reporting of issued SCOMET Export Authorization > Apply for New Authorization

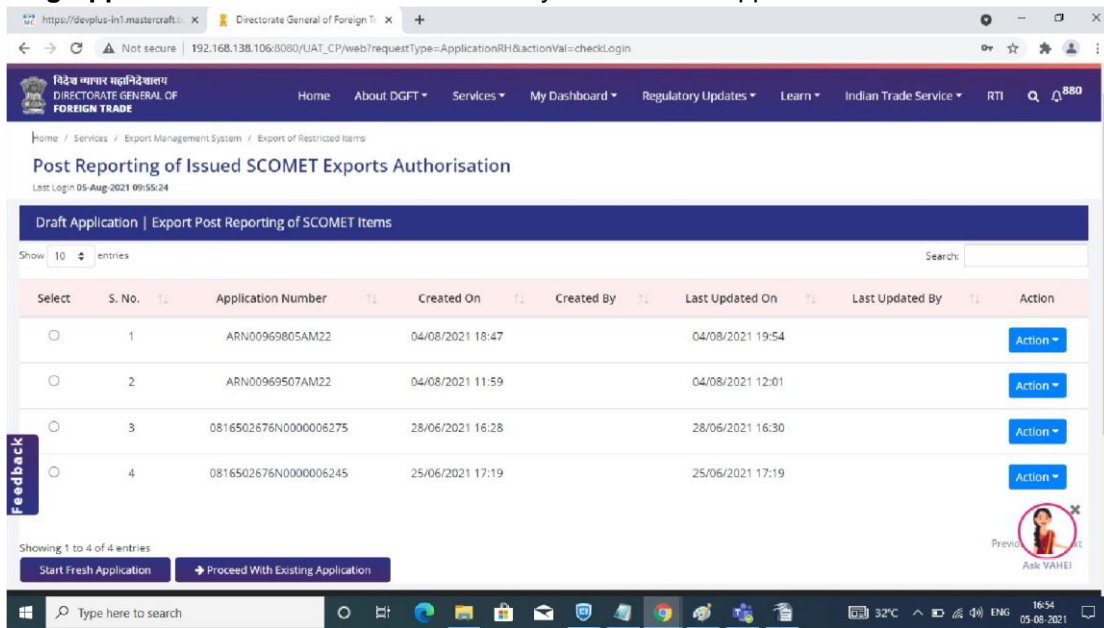




3. User will reach to Draft Applications screen. All draft applications will be displayed here.

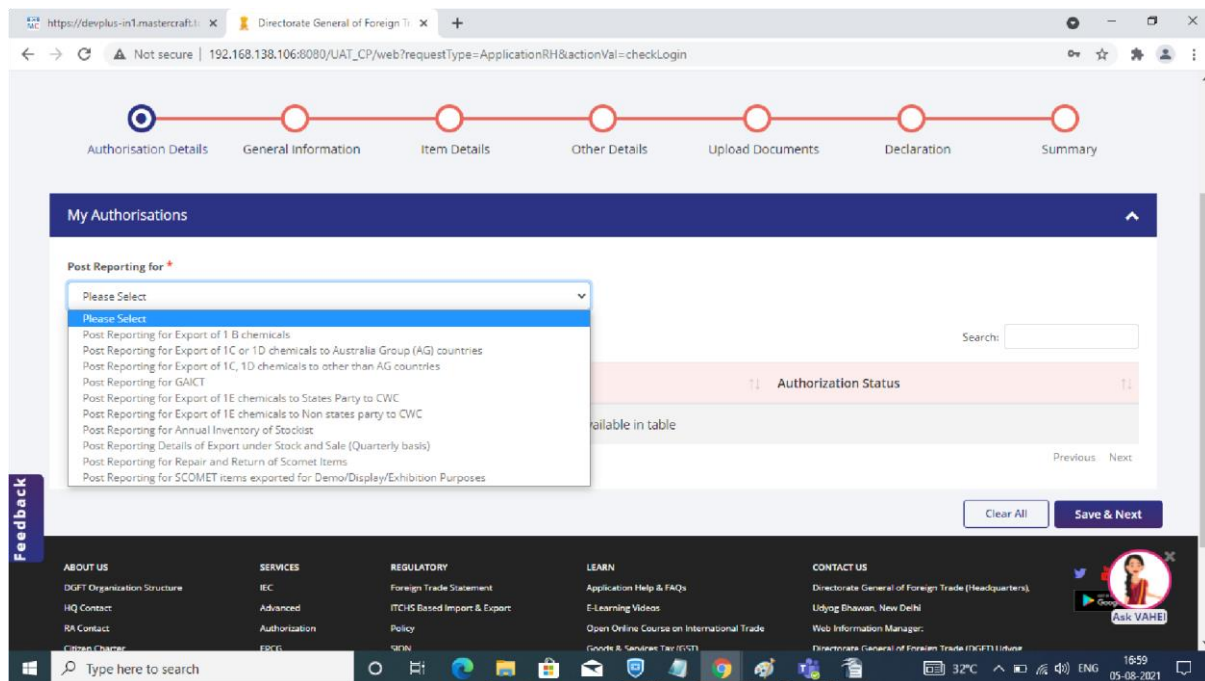


4. In Draft Application Screen Click on **“Start Fresh Application”** button or click on **“Proceed with Existing Application”** Button in case user already saved a draft application.

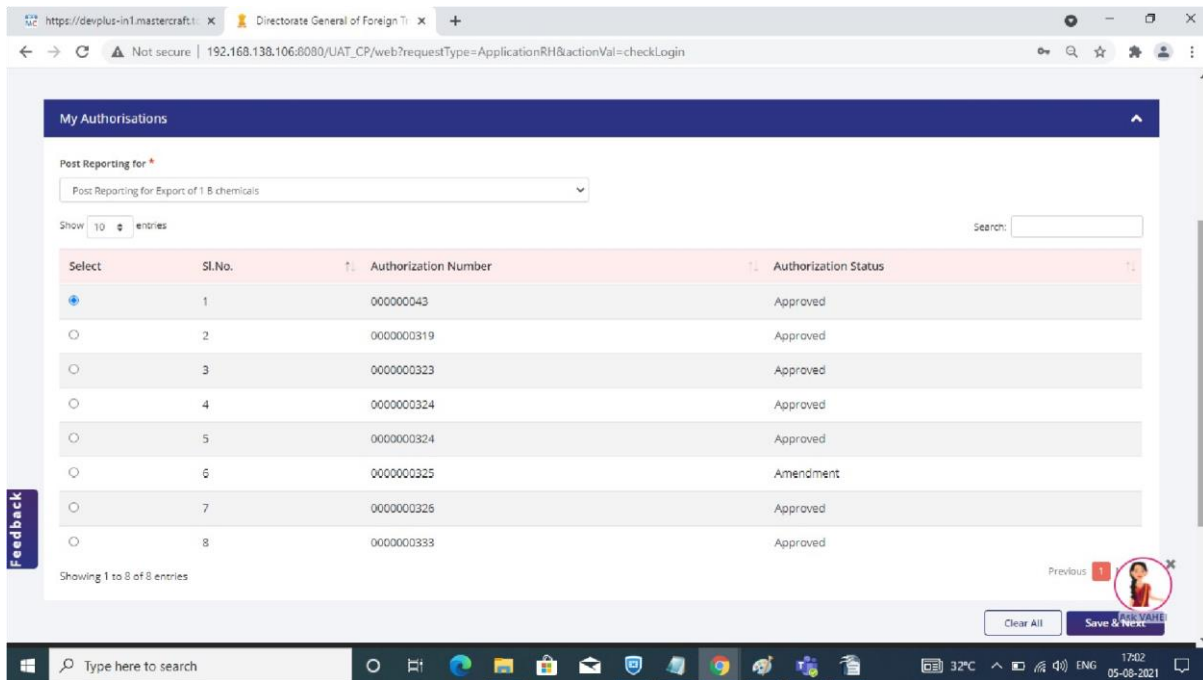


5. In my authorization screen select the Application type for which you are willing to Post reporting for and then click on save and next button.

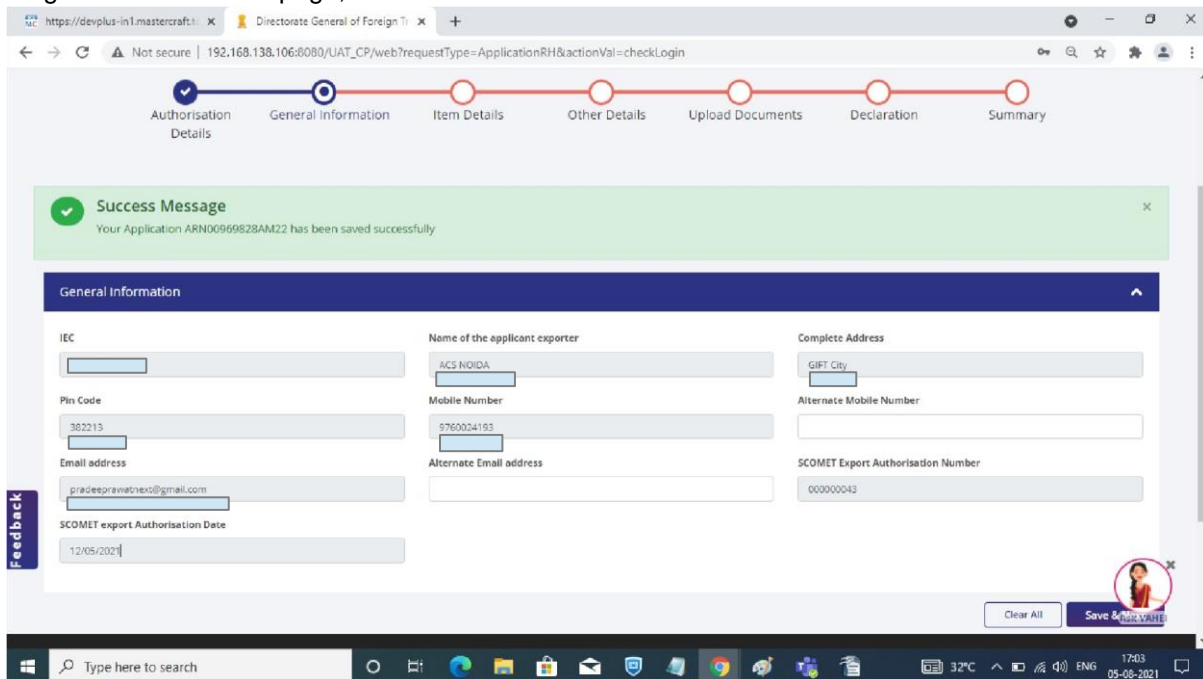
Note: Based on Application type - application form may change for Post Reporting.



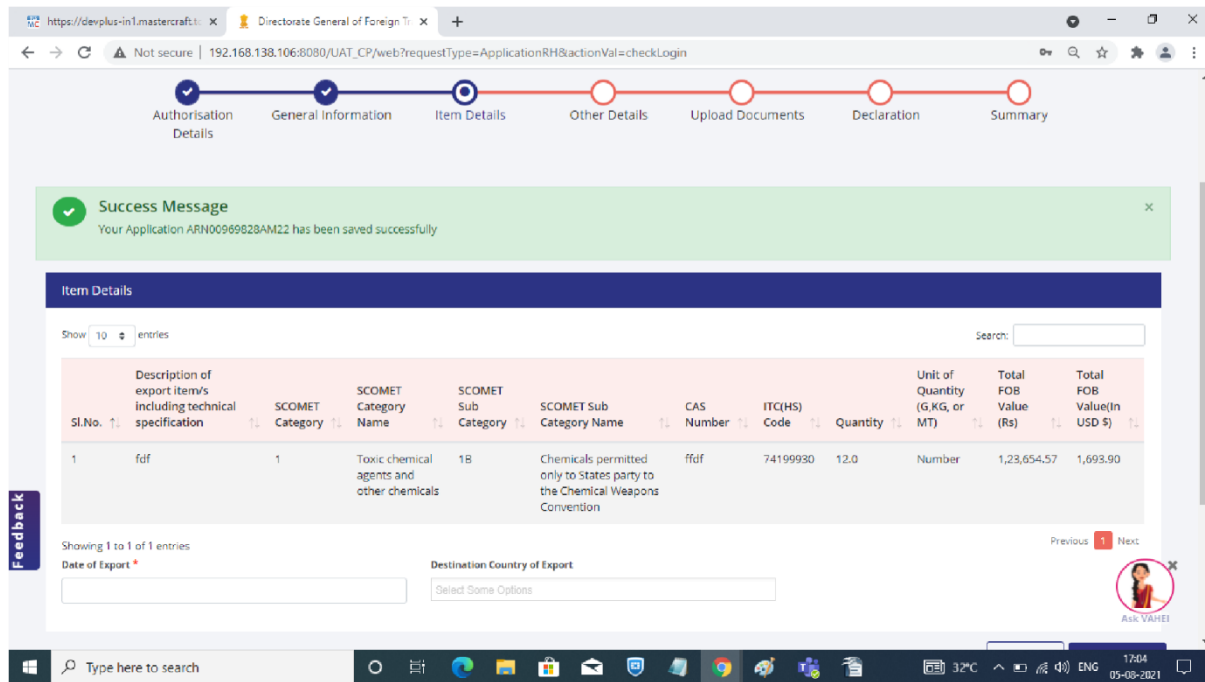
6. Select the authorization for which you are willing to do Post reporting for and then click on save and next button.



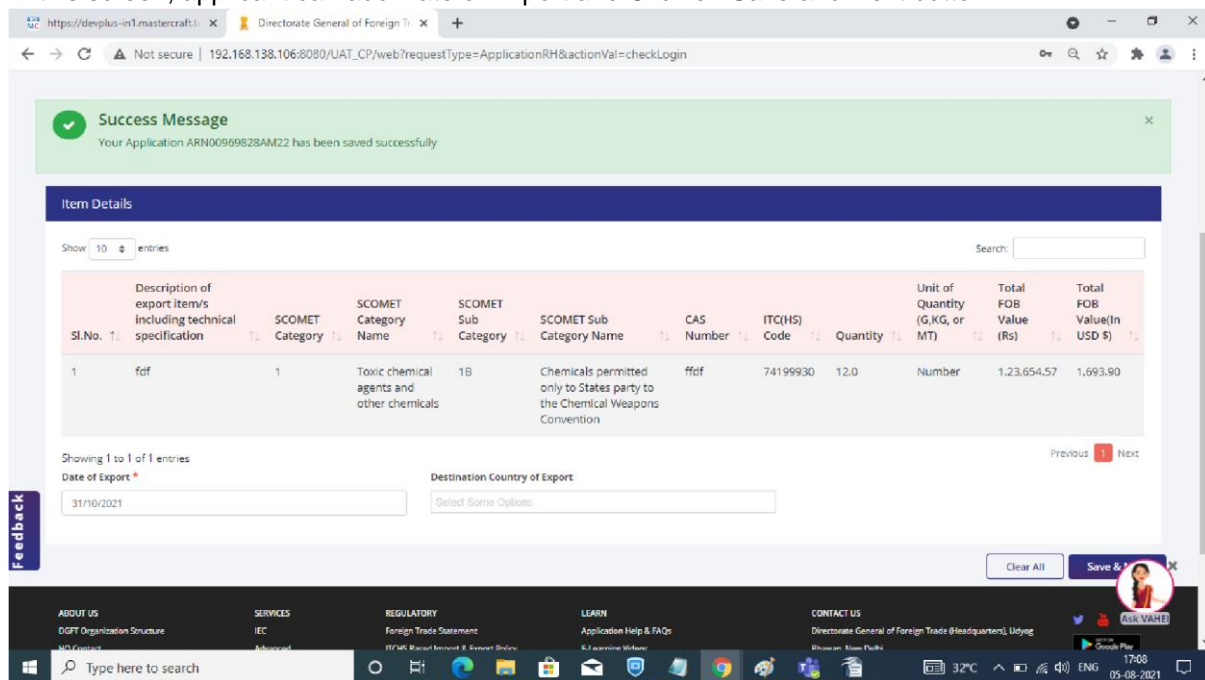
7. In general information page, the details will be auto filled from the authorization selected.



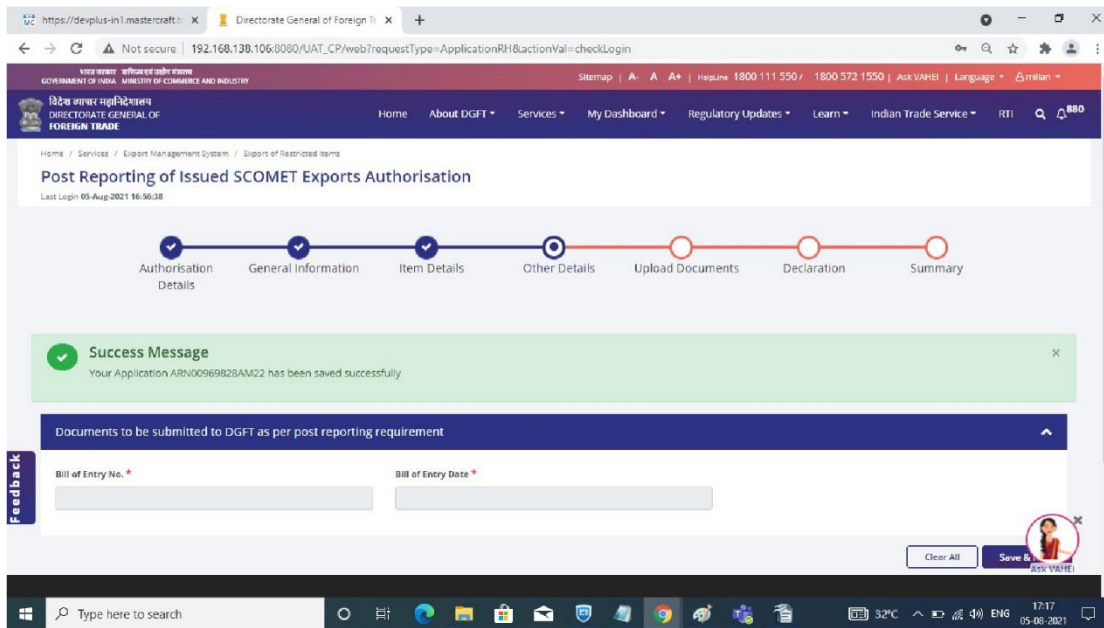
8. Click on save and next button to reach Item details screen in this screen details of items are auto populated from the selected authorization.



9. In this screen, applicant can add Date of Export and Click on Save and Next button.

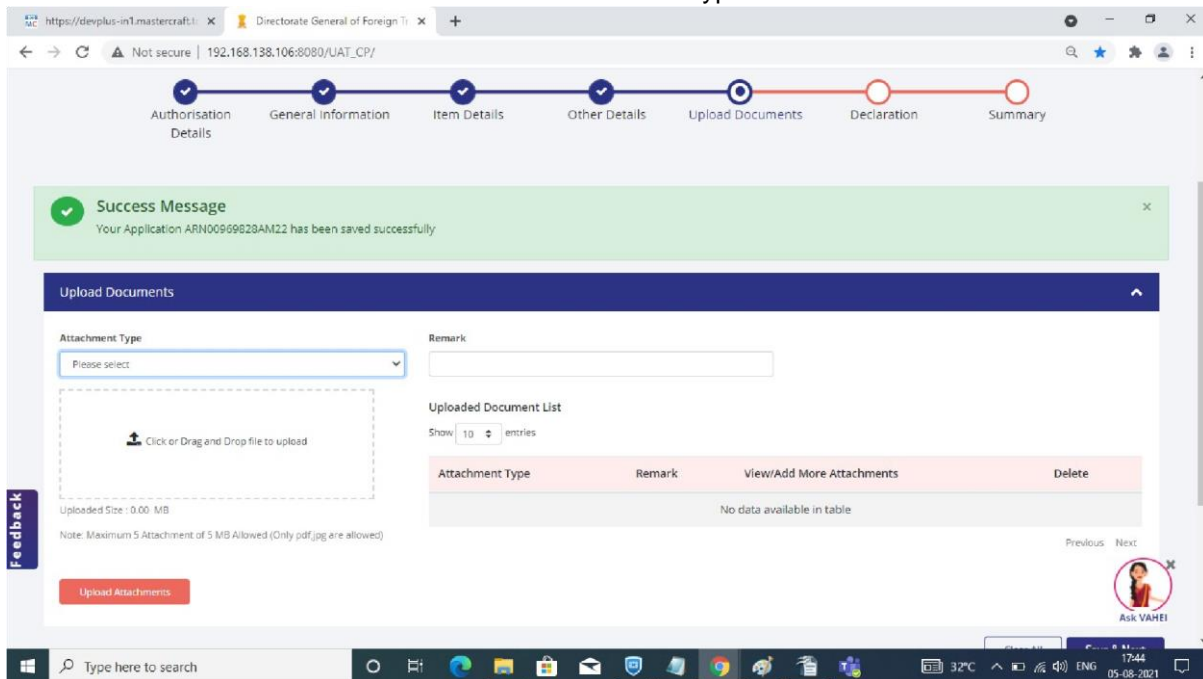


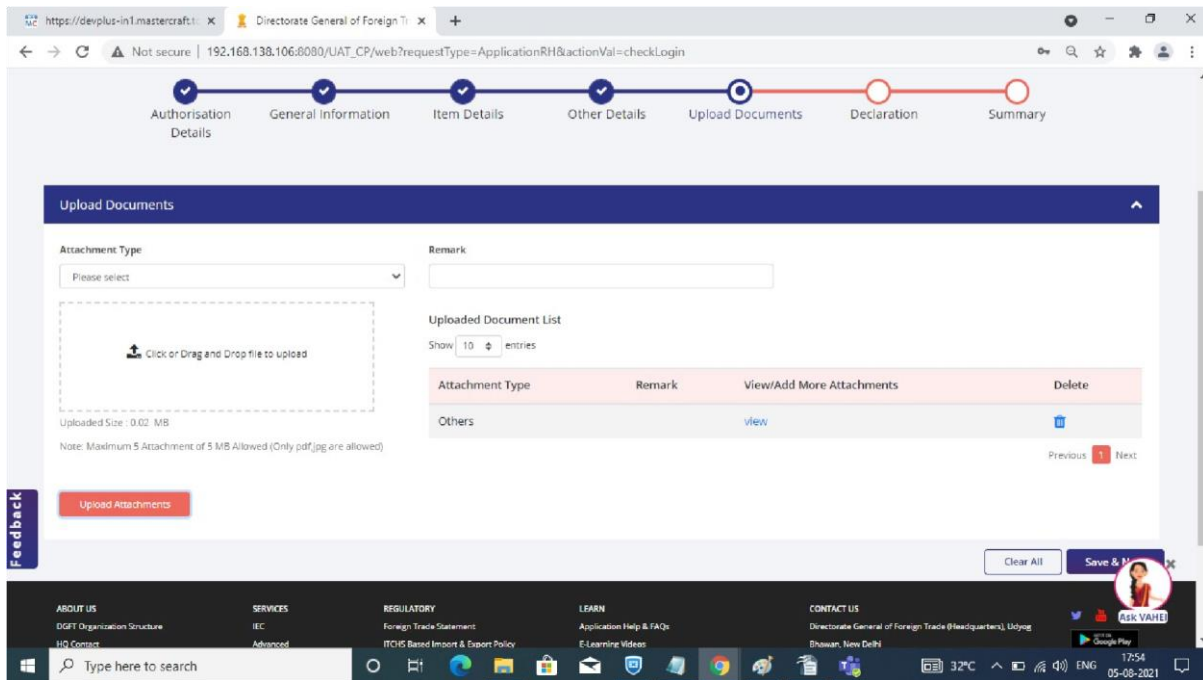
9. Click on save and next button to reach other details page. In these details related to bill of entry will be auto-populated based on the details are present. Click on the Save and Next button to reach the attachment screen.



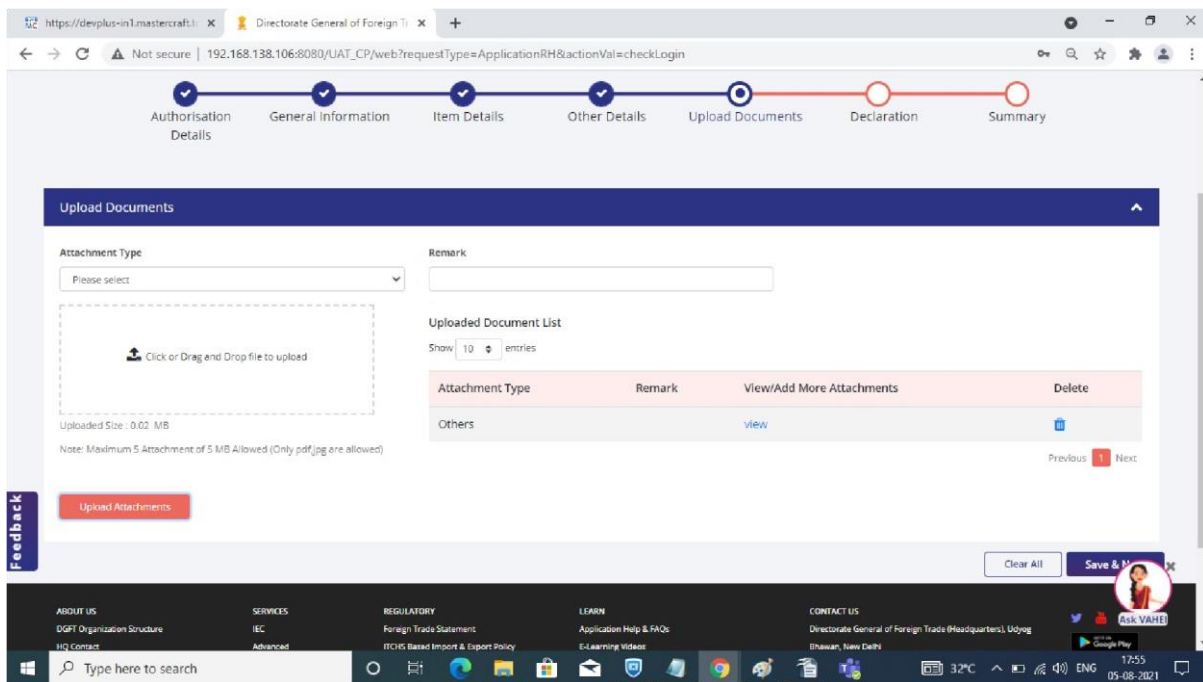
10. In 'Upload Documents' page attach all the required documents with remarks. It is mandatory to attach the supporting documents for post reporting.

Note: user can attach maximum of 5 attachments of same type.





11. After uploading the documents by clicking the upload attachment button, click on save and next button to reach declaration page.



12. On declaration screen, user will select terms and conditions check box to accept it. User can update “Place” field if required and then click on “Save and Next” button.

1. I / We hereby certify that:

- I/We hereby declare that the particulars and the statements made in this application are true and correct to the best of my / our knowledge and belief and nothing has been concealed or held there from.
- I/We fully understand that any information furnished in the application if found incorrect or false will render me / us liable for any penal action or other consequences as may be prescribed in law or otherwise warranted.
- I/We undertake to abide by the provisions of the FT (D & R) Act, 1992, as amended, the Rules and Orders framed there under, FTP, HBR, Appendices and Aayat, Niryas Forms and ITC (HS).

D. I/We hereby certify that:

1. the entity for whom the application has been made have not been penalized under any of the following Acts (as amended from time to time):

- The Customs Act, 1962,
- The Central Excise Act 1944,
- Foreign Trade (Development & Regulation) Act 1992, as amended, and
- The Foreign Exchange Management Act 1999.
- The Conservation of Foreign Exchange, Prevention of Smuggling Activities Act, 1974
- Weapons of Mass Destruction & their Delivery Systems (Prohibition of Unlawful Activities) Act, 2009
- The GST Act.

2. none of the Directors / Partners / Proprietor / Karta / Trustees of the company /firm (HUF/Trust, (as the case may be), (is/are a Director(s) / Partner(s) / Proprietor / Karta / Trustee in any other Company/ firm / entity which is on the Denied Entity List (DEL) of DGFT;

3. neither the Registered Office of the company / Head Office of the firm / nor any of its Branch Office(s)/ Unit(s)/ Division(s) has been declared a defaulter and has otherwise been made ineligible for undertaking import / export under any of the provisions of the Policy;

4. we have not obtained nor applied for issuance of an Importer/ Exporter Code Number in the name of our Registered / Head Office / Head Office to any other Licensing Authority.

2. I / We hereby declare that I / We have not obtained nor applied for such benefits (including issuance of an Importer/ Exporter Code Number) in the name of our Registered / Head Office or any of our Branch(es) / Unit(s) / Division(s) to any other Regional Authority.

3. I / We hereby declare that I/We have perused the list of SCOMET items as contained in the Appendix B to the Schedule 2 of the ITC (HS) and that the item(s) exported / proposed to be exported does not fall within this list and that I / We agree to abide by the provisions of FTP for export of SCOMET items contained in the FTP, Schedule 2 of ITC (HS) and the HBR, in respect of the scheme under which the item is exported / proposed to be exported.

4. I / We solemnly declare that I / We have applied for / obtained a RCMC, to the EPC which pertains to our main line of business, in case we have applied to any other council, the application has been made within the purview of the provisions of Para 2.34 of the HBR.

5. I hereby certify that I am authorized to verify and sign this declaration as per Paragraph 9.6 of the Policy.

Tick the box as acceptance of declaration/undertaking and fill in the details below. *

Place* Date*

User Details
(Note: If user profile is not updated, Please update your logged in user profile before submitting the application by clicking on your Username > Profile in the top right corner of website.)

Name @: pradeep rajvat
Email @: pradeeprajvat@gmail.com
Office Address @: AHMEDABAD, AHMEDABAD, GUJARAT, 382213
Residential Address @: AHMEDABAD, AHMEDABAD, GUJARAT, 382213

Designation @: GENERAL MANAGER
Mobile @: 9750024199

Feedback

Activate Windows
Go to PC settings to activate Windows

13. Details entered by the user will be Saved, Draft of the application will be created, and user will reach to Application Summary screen.

Success Message
Your Application ARN00969628AM22 has been saved successfully

Print Summary

Authorisation Details

Sl.No.	Authorisation Number	Authorisation Status
1	000000043	Approved

General Information

IEC:
Pin Code:
SCOMET Export Authorisation Number: 000000043

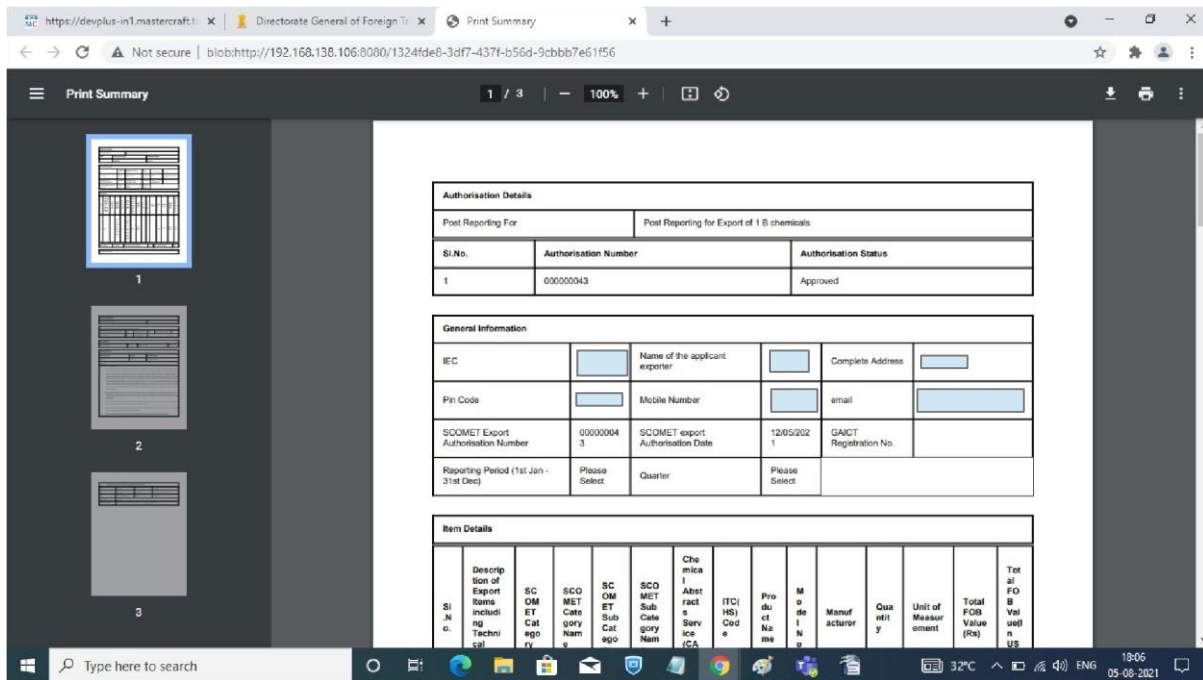
Name of the applicant exporter:
Mobile Number:
SCOMET export Authorisation Date: 12/05/2021

Complete Address:
email:

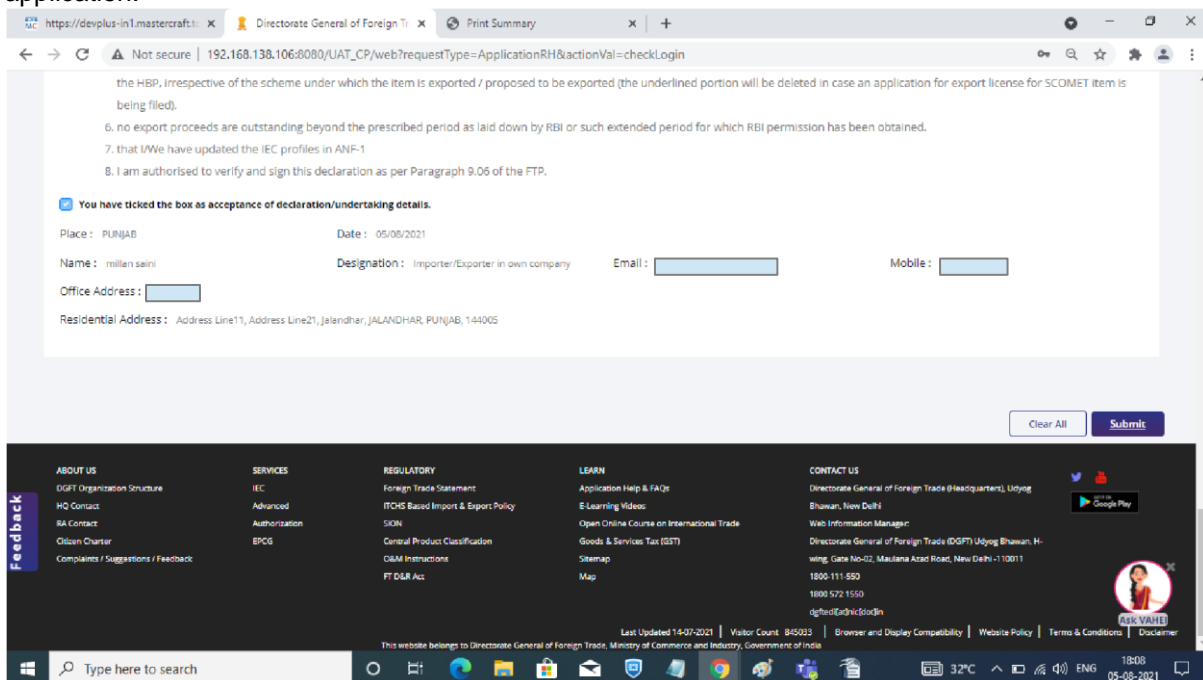
Feedback

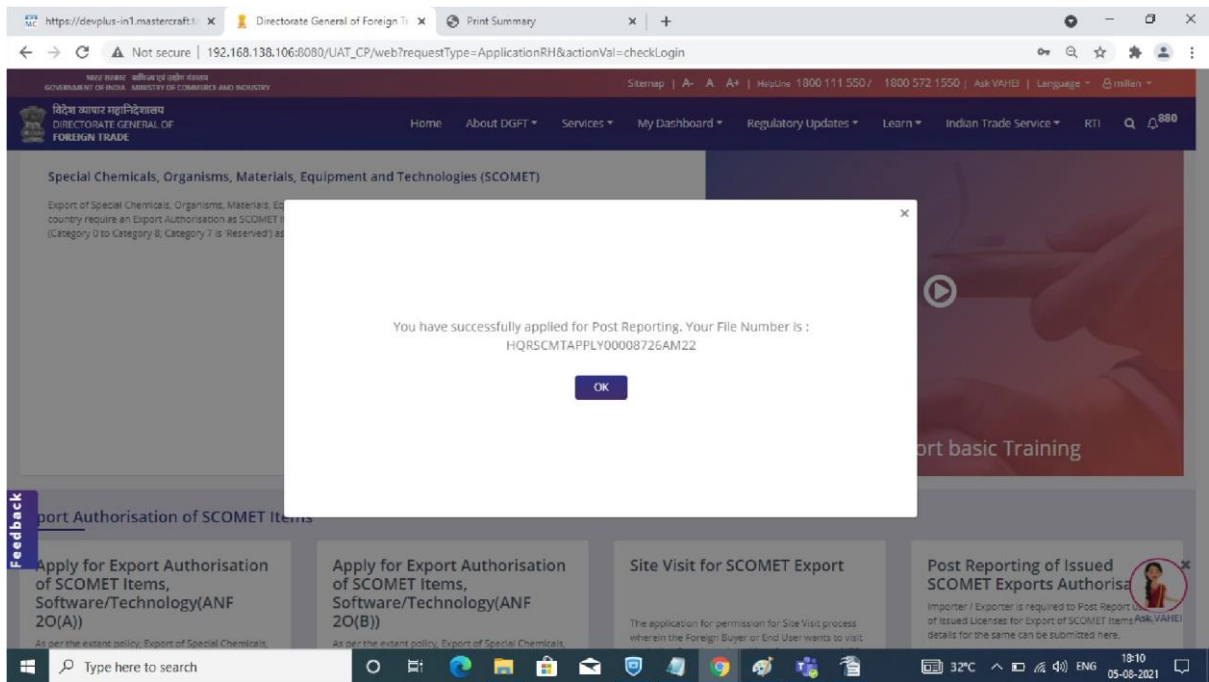
Ask VAHEI

14. Click on print button present in the summary page to print the application summary.



15. In the application summary screen, click on proceed with sign and Submit button to submit the application.





12. Actions that can be performed on the submitted application

To perform actions on the Submitted restricted exports application on the DGFT portal you would require:

Pre-requisites:

- Valid Login Credentials to DGFT Portal (After Registering on DGFT Portal).
- Active Firm's Bank account for entering its details in the Application and to make online payment of the application fee
- Submitted restricted exports application

Then proceed with the following steps:

1. Visit the DGFT website and login into the portal with valid credentials.

The screenshot displays the DGFT portal's login interface. On the left, a blue banner features the DGFT logo and the text "विदेश व्यापार महानिदेशालय DIRECTORATE GENERAL OF FOREIGN TRADE" and "Glad to see you". Below this is an illustration of two people interacting with a computer screen. On the right, a white login form is overlaid, containing the following elements:

- Buttons for "LOGIN" and "REGISTER".
- A field for "User Name (Registered Email)*" with a text input box.
- A field for "Password*" with a text input box and a "Forgot Password" link.
- A CAPTCHA code "W4CY2" with a refresh icon.
- A label "Type the above CAPTCHA Code. *".
- A field for the CAPTCHA code with the placeholder text "Please enter above CAPTCHA Code".
- A "Login" button.
- A "Create a new user" link.

2. Navigate to **My Dashboard > submitted application**

Directorate General of Foreign Trade

Home About DGFT Services My Dashboard Regulatory Updates Learn Indian Trade Service RTI

Home

Amit's Dashboard

Last Login 14-May-2021 12:19:21

For Your Action Notifications

No Task Available

Feedback

IE CODE	IEC Status
0	0
Value of Scrips Applied	Value of Scrips Approved
N	0
DEL Status	Authorisations Issued

Frequently Accessed Links

Update/Modify IEC My IEC Manage Profile

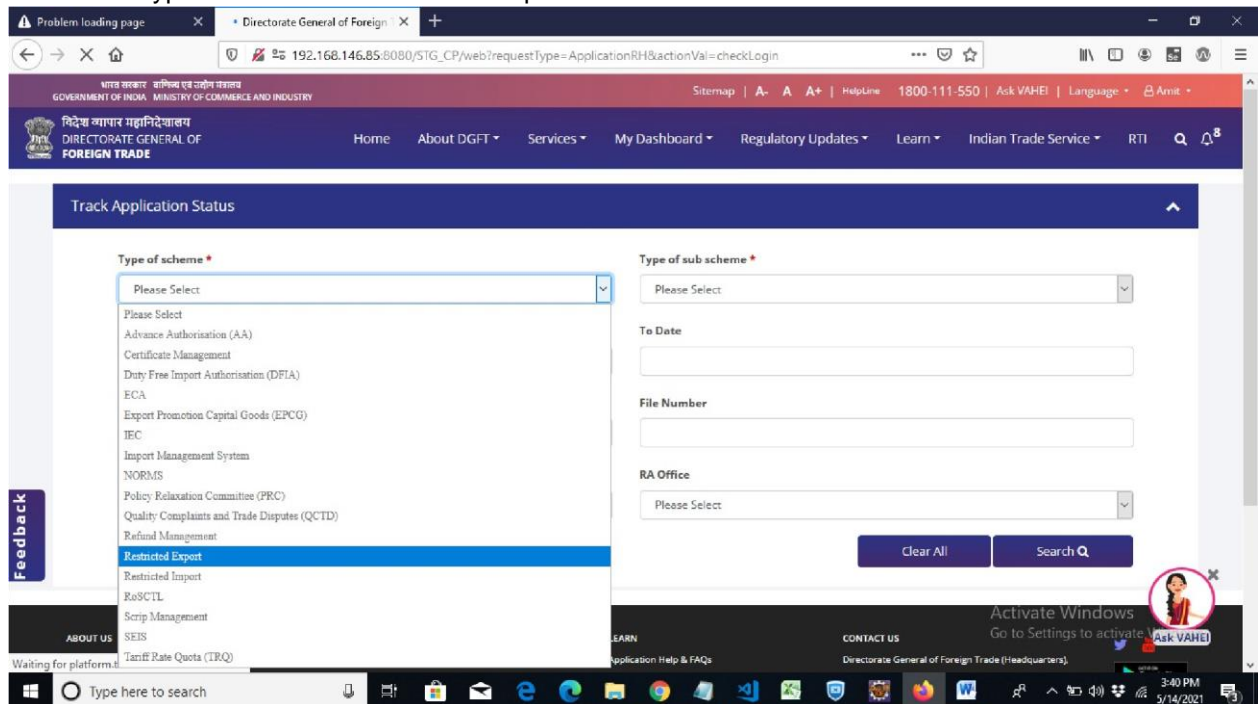
Advanced Authorisation MEIS IEC

EPCG SEIS Import Export Authorisation

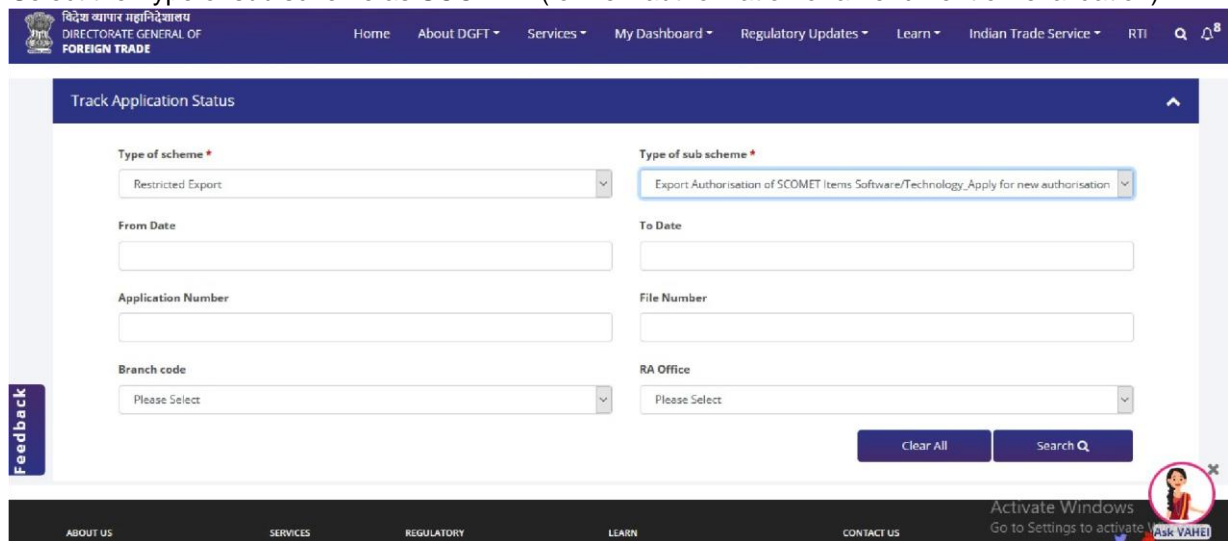
Search Norms

Activate Windows Go to Settings to activate Windows. Ask VAHEE

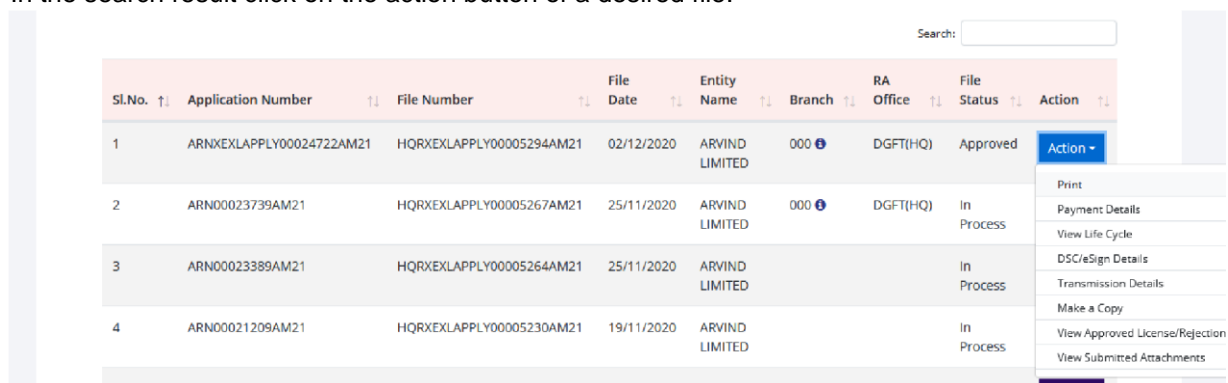
3. Select the Type of scheme as Restricted export



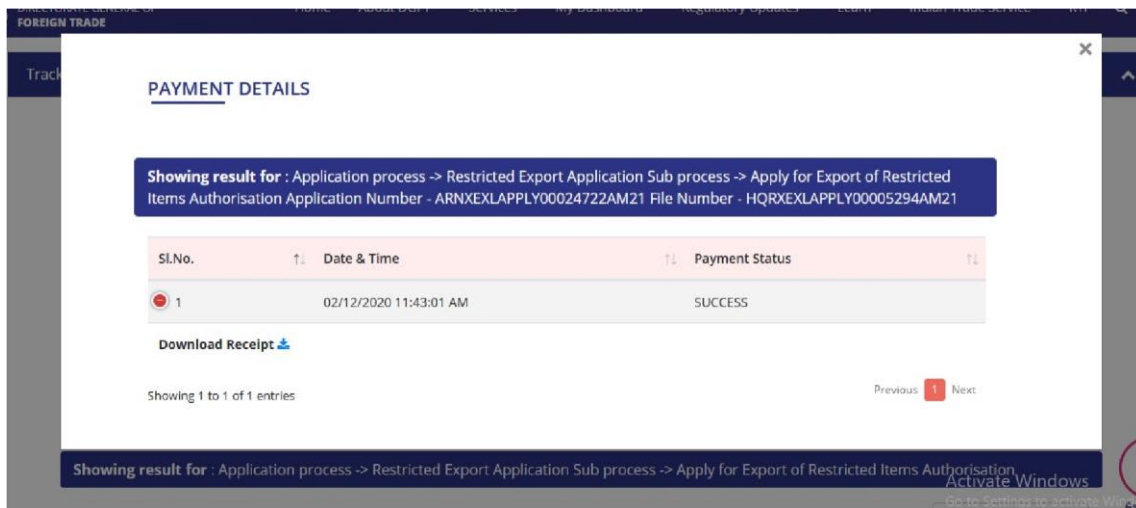
4. Select the Type of sub scheme as SCOMET (for new authorization or amendment or revalidation)



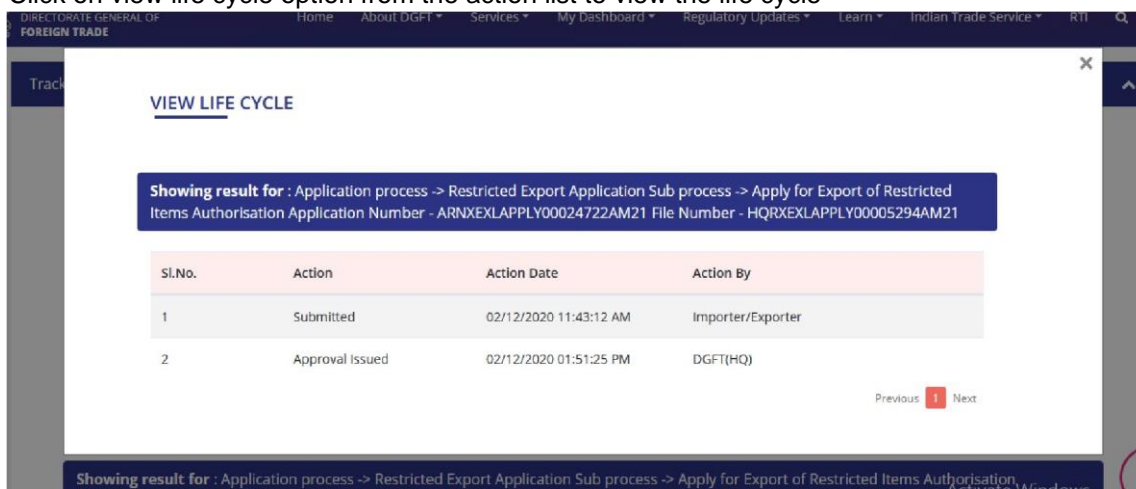
5. In the search result click on the action button of a desired file.



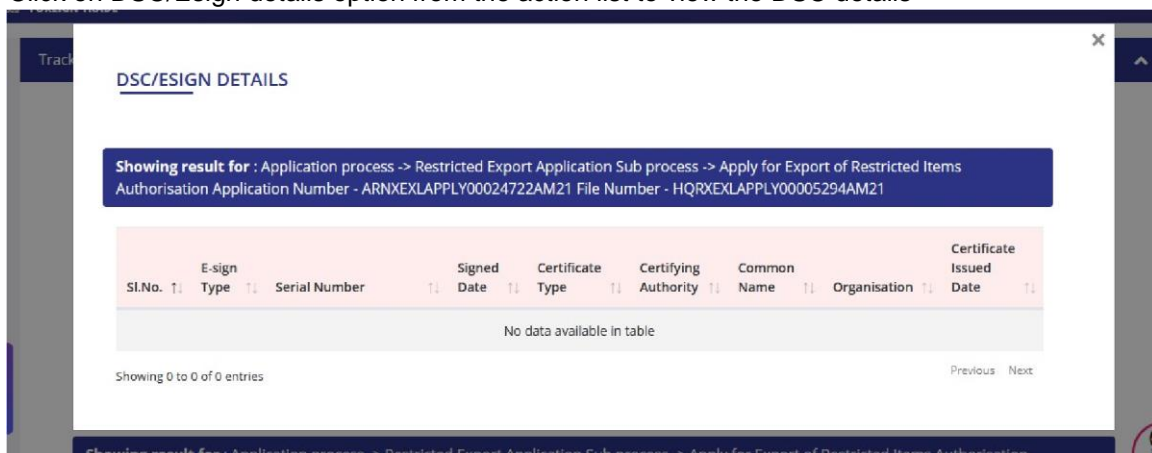
6. Now click on Payment details button to view the payment details



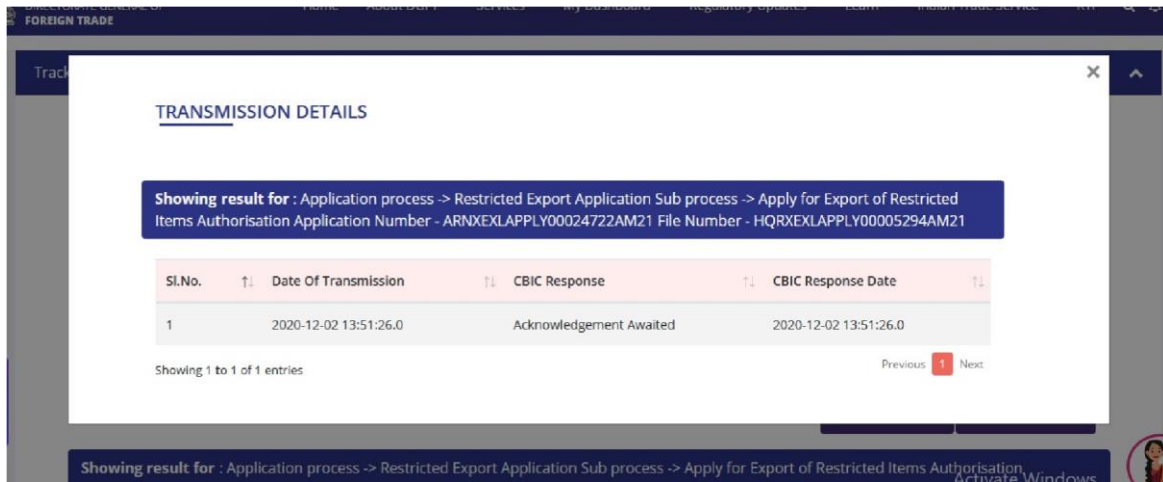
7. Click on view life cycle option from the action list to view the life cycle



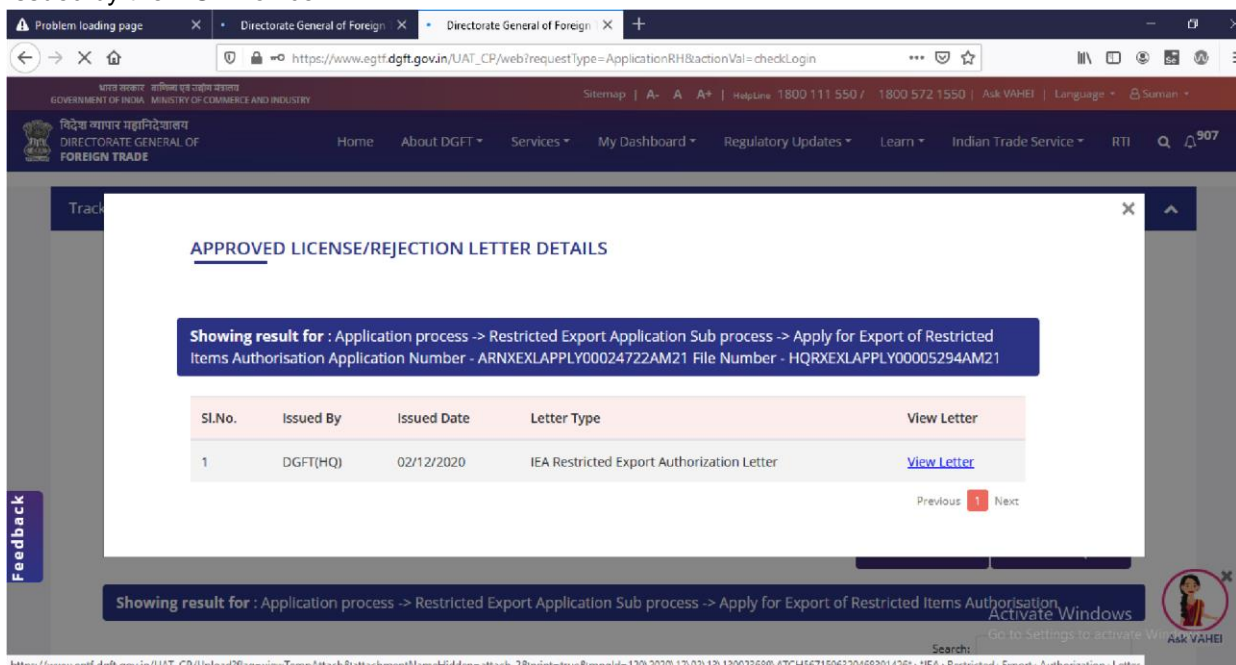
8. Click on DSC/Esign details option from the action list to view the DSC details



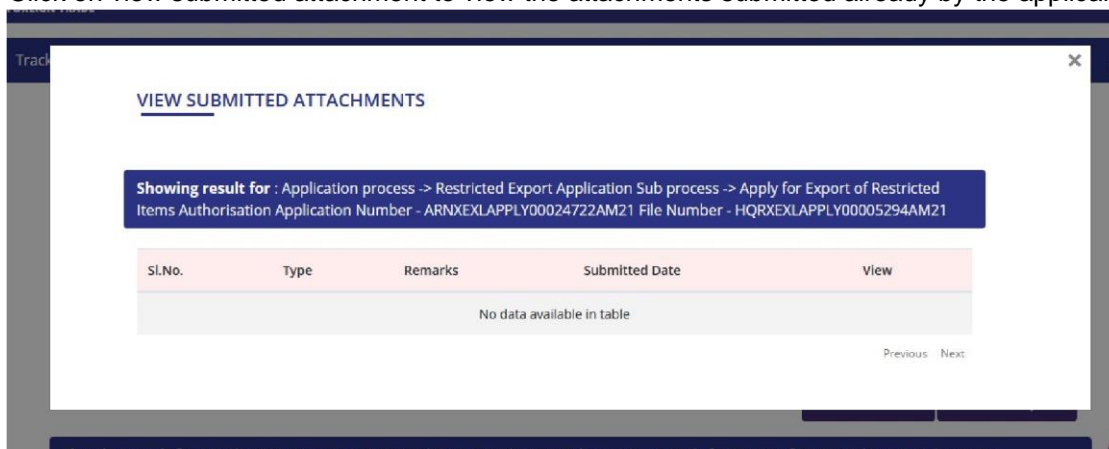
9. Click on the transmission details option from the action list to view the transmission details



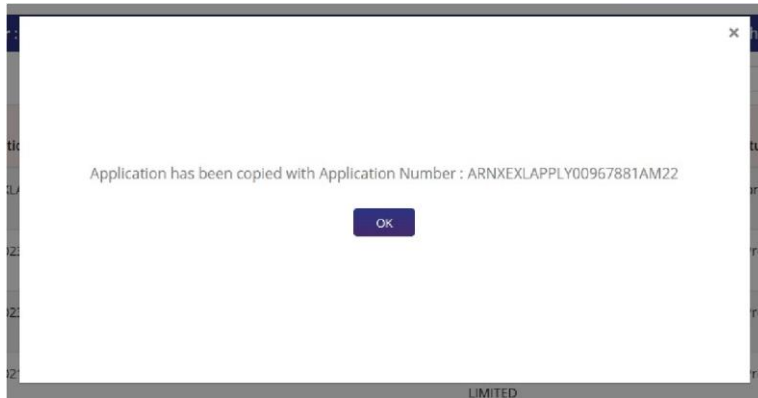
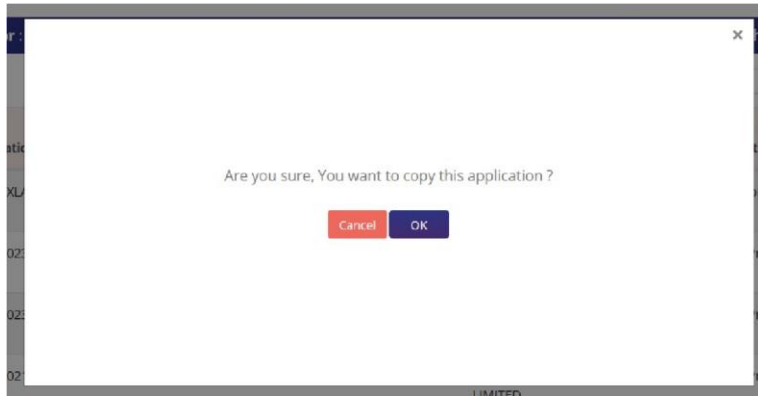
10. View approval/rejection letters from the action list and click on view letter hyper link to view the letters issued by the DGFT officer



11. Click on view submitted attachment to view the attachments submitted already by the applicant.



12. Click on make a copy from the action list to copy the application and proceed with it from draft list mentioned in section 4



13. Click on print option to view and print the submitted application

